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**BEFORE THE NATIONAL GREEN TRIBUNAL,
(EASTERN ZONE BENCH), KOLKATA
ORIGINAL APPLICATION NO. 16 OF 2024/EZ**



BETWEEN

MD. HUMAYUN ABBAS

..... **APPLICANT.**

-VS-

STATE OF WEST BENGAL & ORS.

..... **RESPONDENTS.**

I N D E X

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**BEFORE THE NATIONAL GREEN TRIBUNAL,
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ORIGINAL APPLICATION NO. 16 OF 2024/EZ**

BETWEEN

MD. HUMAYUN ABBAS

..... APPLICANT.

-VERSUS-

STATE OF WEST BENGAL & ORS.

..... RESPONDENTS.

**COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NOS. 4 TO 6 TO
THE ORIGINAL APPLICATION FILED BY THE APPLICANT.**

I, Irfan Javed, son of Javed Akhtar, aged about 47 years by - faith Islam, by occupation-Business residing at 13/2C, Palm Avenue, PS- Karaya, Kolkata-700019, do hereby solemnly affirm and say as follows:-

1. That I am respondent no. 5 herein and I am also well acquainted with the facts and circumstances of the instant case. I am competent to make and affirm this affidavit and authorized to make and affirm this affidavit for and/or on behalf of the Respondent No. 4 and 6. Photocopy of the said authorization is annexed hereto and marked as "Annexure R-1".

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2. A copy of the instant application along with the solemn order dated 25.1.2024 passed by the Hon'ble Tribunal (hereinafter referred as the "said application") was served upon me on 03/02/2024, I have perused the said application and have understood the purported, contents and/or tenor thereof.
3. Before dealing with the various allegations and/or statements made in the different paragraphs of the said affidavit, I submit that the said application contains many incorrect allegations and/or statements which have been deliberately made only to mislead this Hon'ble Tribunal. I reserve my right to file supplementary counter affidavit make further submissions on the issue at the time of hearing, if necessary.
4. Now I proceed to deal with the various averments and/or statements made in various paragraphs of the said affidavit. The statements and/or averments which are not specifically dealt with hereinafter are deemed not to be admitted.
5. With regard to the statements made in paragraph no. 1 of the said application, I offer no comment as the same are all matters of record and deny anything that which is inconsistent and/or contrary to the facts borne out from the records. It is specifically denied that the applicant is residing with his family members at 7, Tiljala palace, Kolkata-700017. It is submitted that Md Humayun Abbas being the applicant herein is/was never the resident and/or occupier of 7, Tiljala palace, Kolkata-700017, and it is crystal clear from the Electoral Roll that the applicant is not a resident of the same. It is also evident from the Inspection Book of the Kolkata Municipal Corporation that the applicant herein never occupied the said property since 1976. It is further submitted that there is no existence



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of any such premises under the name and style of 7, Tiljala palace Kolkata-700017. Therefore, it can be well said that the applicant herein has not approached the Hon'ble Tribunal with clean hands. Photocopies of the said Electoral Roll and Inspection Book of the Kolkata Municipal Corporation from 1976 onwards (collectively) are respectively annexed herewith and marked as **"Annexure R-2"** and **"Annexure R-3"**.

6. It is pertinent to mention here that the respondent nos. 4, 5 and 6 along with Shaheda Parveen have been enjoying absolute and peaceful possession of the property in question. Needless to mention that the respondents are in lawful possession of the said property. The respondent nos. 4, 5 and 6 are the absolute owners of the said property. The respondents had purchased the said property by way of various registered Deeds of Conveyance in the year 1998. The respondents crave leave to produce the aforesaid Deeds of Conveyance before the Hon'ble Tribunal at the time of hearing, if necessary.
7. It is respectfully submitted that the said property has been recorded in the Assessment Book of the Kolkata Municipal Corporation as premises no.7, 7A, 7B, 7C, 7D, 7E & 7F Tiljala Palace, Kolkata-700017, subsequently renumbered as premises no. 7A, Tiljala Palace, Kolkata-700017, here in after referred to as 'the said premises'. Photocopies of the Amalgamation Certificate, Photograph along with current newspaper showing our possession over the said premises, Electricity Bill standing in the name of Javed Akhtar, respondent no. 6 herein are respectively annexed herewith and marked as **"Annexure R-4"**, **"Annexure R-5"**, & **"Annexure R-6"**.



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8. With regard to the statements made in paragraph no. 2 of the said application, I offer no comment as the same are all matters of record and deny anything that which is inconsistent and/or contrary to the facts borne out from the records. It is stated that the construction work is continuing in the said property as per sanctioned building plan issued by the Kolkata Municipal Corporation. It is pertinent to mention that at the time of issuing and/or granting sanctioned Building Plan, the Executive Engineer (C), Environment and Heritage Department, Kolkata Municipal Corporation, by a letter dated 10.09.2021 under memo No. E&H/102/2020-21, allowed the respondents to create the proposed water body within the said property and also instructed to maintain sufficient dept as per West Bengal Fisheries Act, 1984 and as per statutory circular of West Bengal pollution Control Board. Accordingly, the existing tank in the property is to the tune of and/or measuring about 1.7 Cottahs and that has been duly preserved and protected. It is specifically denied that respondents have encroached any portion of the applicant's area forcibly. Moreover, applicant has no right, title and interest over the said property. Photocopy of the letter dated 10.09.2021 under memo No. E&H/102/2020-21 and the photographs of the water body are respectively annexed herewith and marked as **"Annexure R-7"** and **"Annexure R-8"**.

9. Save as would appear from admitted records and save as expressly admitted by me hereinafter I deny each and all the allegations contained in paragraph no. 2 of the said application as if same are set out and traversed ad seriatim.

10. It is pertinent to mention that the civil court is the appropriate forum to adjudicate the dispute regarding title of the said property. It is



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specifically denied that the respondents are the promoters rather the Respondents are the joint owners of the aforesaid property. It is specifically denied that respondents and their men and agents had sought to attack the applicant herein and also used filthy and abusive language furless to speak about the alleged threat of dire consequences in the event the applicant makes any objection with regard to the ongoing construction work. The applicant herein has made a concocted story. The applicant has no legal basis to file this application. The applicant herein has adopted an untwisting method with a false and frivolous claim of occupation of any portion or portions of the said property. It is further stated that the construction is being done in accordance with law after obtaining all necessary permissions. Photocopies of the building sanction plan from the Kolkata Municipal Corporation, consent from the office of Kolkata Municipal Corporation (KMC), Kolkata Improvement Trust, etc. Copy of the Mutation Certificate, KMC Tax bill, Building sanction plan and letter from Kolkata Improvement Trust are collectively annexed herewith and collectively marked as "**Annexure R-9**".

11. With regard to the statements made in paragraph no. 3 of the said application, I offer no comment as the same are all matters of record and deny anything that which is inconsistent and/or contrary to the facts borne out from the records. It is denied that after handing over the possession of the said property from the erstwhile occupants and/or tenants, i.e. since 2011, unlawful acts of filling up of the water body and/or tank was carried out by the respondents. It is also denied that any complaint was lodged by the applicant herein before the concerned authority in connection with the filling up the water body and/or tank alleged to have been situated in the said property. It is further stated that there were several occupiers and/or tenants in



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the said premises and they subsequently handed over the vacant peaceful possession of their respective occupation in favour of the respondents in the year 2011. The respondents have started and/or commenced construction over the said property without filling up any water body and/or tank in any manner whatsoever. The respondents herein crave leave to produce the authenticated data before the Hon'ble Tribunal that there was no water body and/or tank in the said property since 2007. Photocopy of the surrender letter, occupation certificate of the occupiers are collectively annexed here with and marked as "**Annexure R-10**".

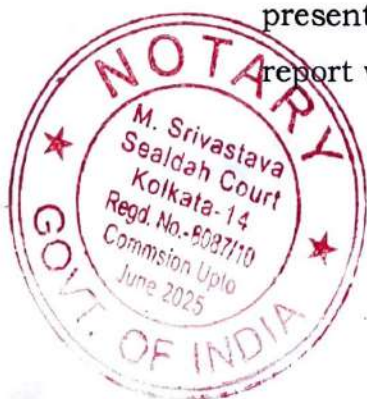
12. It is specifically denied that a 17 (seventeen) Cottahs of pond has been existing in the said property because such statement has no foundation and utterly false and/or incorrect. It is emphatically denied that construction work is carried on after filling up the water body and/or tank. In this context, it is stated in no certain term the assertion with regard to the existence of 17 (Seventeen) Cottahs of water body and/or tank in the property is absolutely baseless and it is a concocted story. Such incorrect statements may kindly be dealt with as per law. It is stated that the respondents have never filled up any Water body and/or tank in any manner whatsoever. It is submitted that there was proposed road alignment over the said property by the Kolkata Municipal Corporation long back from the year 1927, subsequently respondents made a prayer before the KMC for removal of the said road, alignment which passes through the middle of the said premises which clearly shows that there was existence of land as the alignment cannot be over the water body. Thereafter, respondents had filed a writ petition before the Hon'ble High Court being WPO no.376 of 2021, which was disposed of by the Hon'ble Court on



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11.08.2021. In pursuance of the said order a survey was conducted the municipal authority and after obtaining all legal formalities KMC passed an order for removal of alignment from the said premises. Photocopy of the aforesaid solemn order dated 11.08.2021 passed in WPO 376 of 2021, reports and order of KMC for removal of alignment are collectively annexed hereto and marked as **"Annexure R-11"**.

13. With regard to the statements made in paragraph nos. 4 and 5 of the said affidavit, I offer no comment as the same are all matters of record and deny anything that which is inconsistent and/or contrary to the facts borne out from the records. It is stated that the documents, relied upon by the applicant herein, are redundant and not relevant in this context as the clear picture of nature and physical status of the said property cannot be assessed by such private documents. More over the present application has been filed by the applicant having personal and vested interest with the malafide intention to harass the respondents.
14. It is further stated that the TS no. 216 of 1979, between Nirupam Guha Thakurkarta versus Sanjib Chandra Guha Thakurkarta, was filed before the Ld. 2nd Sub Judge at Alipore wherein an order was passed by the Learned Court directing interalia the Commissioner / Special Officer / Survey Sassed Partition Commissioner to inspect the property physically and accordingly, a duly appointed Special Officer / Survey passed Partition Commissioner went to the locale and conducted the survey and thereafter submitted a report accompanying by a drawing map which clearly indicates the actual picture of the property without a trace of water body as well as the present status. Needless to mention that such map as well as the report would clearly reveal the status of the land at the relevant point



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of time. Photocopy of the map filed by the said partition commissioner is annexed here with and marked as **"Annexure R-12"**.

15. Save and except matters of record and save what has been stated by me hereinbefore I do not admit any statement, averment, contention, submission as made/raised in the said application as if the same are expressly denied by me in seriatim and specifically traversed.

16. That the statements contained in paragraph nos. 2 to 4, 9, 10, 12 and 14 of the foregoing affidavit are true to my knowledge and those contained in paragraph nos. 1, 5 to 8, 11, 13, and 15 are information derived from the records of the case and the rests are my humble submissions before the Hon'ble Tribunal.

S/- 60) 05-03-2024

Atam Yaved

DEPONENT

Identified by me.

Shahmangal
Advocate. F/514/2024



Solemnly Affirmed &
Declared Before me
on Identification of L.D. Advocate

MUKUL SRIVASTAVA
Notary, Govt. of India
Regd. No.- 8087/10
Expiry on 25/06/2025



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Letter of authorization

We, (1)Rehan Javed, S/o Javed Akhter & (2) Javed Akhtar, S/o Late Haji Md. Issac, both residing at the premises no.44D, Shamsul Huda, Road, PS- Karaya, Kolkata-700017, also of 13/2C, Palm Avenue, PS- Karaya, Kolkata-700019, and also of premises no. 7A, Tiljala place, Kolkata 700017, do here by authorize and nominate our brother / son namely Irfan Javed, to represent us, file any affidavit, application, written objection, replica on our behalf in respect of any litigation or dispute pertaining to the premises no. 7A, Tiljala place, Kolkata 700017, in connection with OA 16 of 2024 pending before the Ld. National Green Tribunal, Kolkata Bench.

We, do here by attest the signature of Irfan Javed in the following.

1. Rehan Javed
2. Javed Akhtar
Persons giving authorization.

Irfan Javed

Irfan Javed

Person taking authorization.

Attested by us

1. Rehan Javed
(REHAN JAVED)
2. Javed Akhtar
(JAVED AKHTAR)



Dated:- 01/03/2024.

ELECTORAL ROLL 2024 S25 West Bengal

No. Name and Reservation Status of Assembly Constituency : 161 - BALLYGUNGE (GENERAL)		Part No. : 131			
No. Name and Reservation Status of Parliamentary Constituency(ies) in which the Assembly Constituency is located : 23 - KOLKATA DAKSHIN (GENERAL)					
1. Details of Revision					
Year of Revision	2024	Roll Identification Special Summary Revision 2024			
Qualifying Date	01-01-2024				
Type of revision	Special Summary Revision 2024				
Date of Updation	01-11-2023				
2. Details of part and polling area					
No. and name of sections in the part					
1-DILKHUSA ST. (PRE. EVEN NO. 46 TO 92 & ODD NO. 49, 97 & ITS BY NOS)		Main Town or Village : KOLKATA MUNICIPAL CORPORATION			
2-PARK STREET PREMISES NO. 116 & 118A.		Ward : 063			
3-TILJALA PLACE ALL PREMISES		Post Office : CIRCUS AVENUE			
		Police Station : KARAYA			
		Panchayat :			
		Block :			
		Tehsil :			
		Subdivision :			
		District : KOLKATA SOUTH			
		Pin code : 700017			
3. Polling station details					
No. and Name of Polling Station :		Type of Polling Station (Male/Female/General)	Urban		
131 - KMCP.SCHOOL		Number of Auxiliary Polling Stations in this part :	0		
Address of Polling Station :					
KMCP.SCHOOL, R 2, 97,DILKHUSA STREET					
4. NUMBER OF ELECTORS					
Starting	Ending	Net Electors			
Serial No.	Serial No.	Male	Female	Third Gender	Total
1	801	416	386	0	801



Signature of Electoral Registration Officer

1 Name : Simon Fattah Fathers Name : Md. Fattah House Number : 46 Age : 23 Gender : Male XOA2737133 	2 Name : Md Alamgir Fathers Name : Jahangir House Number : 4A Age : 65 Gender : Male MFN0161067 	3 Name : Fahmida Alam Husbands Name : Md. Alamgir House Number : 4A Age : 55 Gender : Female MFN0161125 
4 Name : Md. Fattah Fathers Name : Md. Fattah House Number : 4A Age : 23 Gender : Male XOA2758464 	5 Name : Omair Alam Mothers Name : Salma Alam House Number : 4/A Age : 22 Gender : Male XOA2937738 	6 Name : Md Aquib Fathers Name : Md Aslam House Number : 13/1 Age : 24 Gender : Male XOA2675569 
7 Name : MD HASAN Mothers Name : ZEENA BEGUM House Number : 13/2 Age : 23 Gender : Male XOA2960870 	8 Name : Mumtaz Begum Husbands Name : Anwaruddin Ahmed House Number : 32 Age : 79 Gender : Female WB/23/152/069588 	9 Name : Syed Adnan Hassan Fathers Name : Zahid Hassan House Number : 33 Age : 42 Gender : Male MFN1765924 
10 Name : Akhtarul Islam Fathers Name : Abdul Wajood House Number : 46 Age : 94 Gender : Male WB/23/152/069021 	11 Name : Phool Hassan Fathers Name : Zahirul Haque House Number : 46 Age : 34 Gender : Male MFN1650357 	12 Name : Syed Mahandi Hassan Fathers Name : Abdul Karim House Number : 46 Age : 59 Gender : Male MFN3000718 
13 Name : Nasirana Begum Husbands Name : Golam Md House Number : 46 Age : 59 Gender : Female WB/23/152/069023 	14 Name : Anwarul Islam Fathers Name : Akbar Islam House Number : 46 Age : 54 Gender : Male WB/23/152/069026 	15 Name : Golam Jilani Khan Fathers Name : Umar HAYAT KHAN House Number : 46 Age : 51 Gender : Male WB/23/152/069003 
16 Name : Golam Gouskhaniwarsi Fathers Name : Umar House Number : 46 Age : 51 Gender : Male WB/23/152/069002 	17 Name : Ashraful Islam Fathers Name : Akbar Islam House Number : 46 Age : 49 Gender : Male XOA2818623 	18 Name : Md Salim Fathers Name : Md Nazir House Number : 46 Age : 48 Gender : Male WB/23/152/069010 
19 Name : Ishteyauq Ahmad Fathers Name : Phool Hassan House Number : 46 Age : 47 Gender : Male WB/23/152/069008 	20 Name : Mohammed Zakir Hussain Fathers Name : Hajji Mohammed Rafique Ansari House Number : 46 Age : 46 Gender : Male XOA2818417 	21 Name : Gulam Ali Khan Fathers Name : Omar Hayat Khan House Number : 46 Age : 38 Gender : Male XOA1471440 
22 Name : Nazneen Bano Husbands Name : Mohammad Zakir Hussain House Number : 46 Age : 36 Gender : Female XOA1974476 	23 Name : Taiat Zeba Fathers Name : Golam Mohammad House Number : 46 Age : 35 Gender : Female XOA2344539 	24 Name : Md Layaquat Hussain Ansari Fathers Name : Hajji Md Rafique Ansari House Number : 46 Age : 51 Gender : Male MFN3253036 
25 Name : Yasmin Hassan Husbands Name : Syed Manandi Hassan House Number : 46 Age : 55 Gender : Female WB/23/152/069025 	26 Name : Shabina Hassan Fathers Name : Syed Manandi Hassan House Number : 46 Age : 29 Gender : Female XOA2271476 	27 Name : Taiat Saba Fathers Name : Golam Mohammad House Number : 46 Age : 36 Gender : Female MFN3313830 
28 Name : Nasbeon Sheikh Fathers Name : Shamsul House Number : 46E Age : 49 Gender : Female XOA2959989 	29 Name : Sk Md Ahia Fathers Name : A Hussain House Number : 48 Age : 84 Gender : Male WB/23/152/069597 	30 Name : Zaheda Begum Husbands Name : Sk Md Ahia House Number : 48 Age : 76 Gender : Female WB/23/152/069594 



Section No and Name 1-DILKHUSA ST.(PRE. EVEN NO. 46 TO 92 & ODD NO. 49, 97 & ITS BY NOS)

31 WB/23/152/069592

Name : Sk Zafaruddin
Fathers Name : Sk Mohiuddin
House Number : 48
Age : 71 Gender : Male



32 XOA2751733

Name : Sk Akhtaruddin
Fathers Name : Sk Mohiuddin
House Number : 46
Age : 66 Gender : Male



33 WB/23/152/069593

Name : Ekramuddin Ahmed
Fathers Name : Ansaruddin
House Number : 48
Age : 59 Gender : Male



34 MFN3349222

Name : Buland Zafar
Husbands Name : Zafaruddin
House Number : 48
Age : 58 Gender : Female



35 XOA2758639

Name : Rehana Akhtar
Husbands Name : Sk Akhtaruddin
House Number : 48
Age : 57 Gender : Female



36 MFN2044154

Name : Musharrat Ekram
Husbands Name : Ekramuddin Ahmed
House Number : 48
Age : 53 Gender : Female



37 WB/23/152/069595

Name : Shabnam Ahia
Others : Mukhtar Alam
House Number : 48
Age : 51 Gender : Female



38 JTK2740975

Name : Sabina Yeasmin
Husbands Name : Md. Rafique Ahmed
House Number : 48
Age : 40 Gender : Female



39 XOA2093219

Name : Md. Siddiquir Rehman
Fathers Name : Md. Abul Hasem
House Number : 48
Age : 38 Gender : Male



40 XOA2093201

Name : Md. Sarowar Hossain Purkait
Fathers Name : Md. Abul Hasem
House Number : 48
Age : 34 Gender : Male



41 XOA2684926

Name : Anjum Hossain
Husbands Name : Md Sarowar Hossain
Purkait
House Number : 48
Age : 31 Gender : Female



42 XOA2528271

Name : Sahesta Ekram
Fathers Name : Ekramuddin Ahmed
House Number : 48
Age : 27 Gender : Female



43 XOA2612158

Name : Sk. Adnan Zafar
Fathers Name : Zafaruddin Sheikh
House Number : 48
Age : 26 Gender : Male



44 XOA2612141

Name : Anam Zafar
Fathers Name : Zafaruddin Sheikh
House Number : 48
Age : 25 Gender : Female



45 XOA2737120

Name : Nazia Ekram
Fathers Name : Ekramuddin
House Number : 48
Age : 23 Gender : Female



46 MFN0160598

Name : Sk Mahboob Ahia
Fathers Name : Sk Md Ahia
House Number : 48
Age : 58 Gender : Male



47 WB/23/152/069589

Name : Nizamuddin Ahmed
Fathers Name : Ansaruddin Ahmed
House Number : 48
Age : 45 Gender : Male



48 MFN3252418

Name : Shazia Akhtar
Fathers Name : Sk Akhtaruddin
House Number : 48
Age : 37 Gender : Female



49 XOA1629096

Name : Rumana Akhtar
Fathers Name : Akhtaruddin Shaikh
House Number : 48
Age : 33 Gender : Female



50 WB/23/152/069652

Name : Nizamuddin
Fathers Name : Fariduddin
House Number : 49A
Age : 85 Gender : Male



51 WB/23/152/069037

Name : Hasra Begum
Husbands Name : Nizamuddin
House Number : 49A
Age : 69 Gender : Female



52 WB/23/152/069035

Name : Md Zaid
Fathers Name : M A Buksaquardin
House Number : 49A
Age : 64 Gender : Male



53 WB/23/152/069043

Name : Noorjahan
Husbands Name : Mardasem
House Number : 49A
Age : 59 Gender : Female



54 WB/23/152/069038

Name : Nadimuddin
Fathers Name : Nizamuddin
House Number : 49A
Age : 54 Gender : Male



55 WB/23/152/069039

Name : Nasiruddin
Fathers Name : Nizamuddin
House Number : 49A
Age : 49 Gender : Male



56 MFN2475820

Name : Firdos Begum
Husbands Name : Nasiruddin
House Number : 49A
Age : 43 Gender : Female



57 MFN3000742

Name : Amita Barman
Husbands Name : Shyamsundar Barman
House Number : 49A
Age : 62 Gender : Female



58 MFN2475903

Name : Sandeep Burman
Fathers Name : J. Burman
House Number : 49A
Age : 43 Gender : Male



59 XOA2798171

Name : Sana Nasir
Fathers Name : Nasiruddin
House Number : 49A
Age : 22 Gender : Female



60 WB/23/152/069048

Name : Hashi Ahmed
Husbands Name : Phasiuddin
House Number : 49B
Age : 71 Gender : Female




51 Name : Md Zakir Hussain Fathers Name : Md Safi House Number : 49B Age : 53 Gender : Male 	WB/23/152/069598	62 Name : Sutanu Ahmed Fathers Name : Phasiuddin House Number : 49B Age : 51 Gender : Male 	XCA1764281	63 Name : Ashraf Ali Fathers Name : Ahmed Ali House Number : 50A Age : 79 Gender : Male 	WB/23/152/069058
64 Name : Sk Arman Hussain Fathers Name : K Hussain House Number : 50A Age : 74 Gender : Male 	WB/23/152/069055	65 Name : Nuri Begum Husbands Name : Israil House Number : 50A Age : 64 Gender : Female 	WB/23/152/069051	66 Name : Ash Mohamed Fathers Name : Tabarak House Number : 50A Age : 59 Gender : Male 	WB/23/152/069064
67 Name : Akbari Begum Husbands Name : Asraf Ali House Number : 50A Age : 59 Gender : Female 	WB/23/152/069059	68 Name : Ishrat Jahan Husbands Name : Salauddin House Number : 50A Age : 57 Gender : Female 	WB/23/152/069061	69 Name : Renana Khatoon Husbands Name : Alauddin House Number : 50A Age : 55 Gender : Female 	WB/23/152/069063
70 Name : Md Rajesh Fathers Name : Israil House Number : 50A Age : 54 Gender : Male 	WB/23/152/069052	71 Name : Rasida Begum Husbands Name : Arman House Number : 50A Age : 54 Gender : Female 	WB/23/152/069056	72 Name : Sk. Tajuddin Fathers Name : Ashraf Ali House Number : 50A Age : 47 Gender : Male 	MFN2044345
73 Name : Md. Raju Fathers Name : Md. Israil House Number : 50A Age : 44 Gender : Male 	MFN2044410	74 Name : Imran Hussain Fathers Name : Arman House Number : 50A Age : 44 Gender : Male 	MFN2476067	75 Name : Md Badshah Fathers Name : Md. Israil House Number : 50A Age : 42 Gender : Male 	MFN2476059
76 Name : Sk. Raju Fathers Name : Ashraf Ali House Number : 50A Age : 42 Gender : Male 	MFN2044329	77 Name : Sk Nizamuddin Fathers Name : Sk Salauddin House Number : 50A Age : 42 Gender : Male 	MFN2896447	78 Name : Md Wazir Fathers Name : Md Israil House Number : 50A Age : 40 Gender : Male 	XOA1629120
79 Name : Sk Reazuddin Fathers Name : Sk Ashraf Ali House Number : 50A Age : 38 Gender : Male 	XOA1629104	80 Name : Firdous Hussain Husbands Name : Imran Hussain House Number : 50A Age : 35 Gender : Female 	XOA1749548	81 Name : SK DILNAWAZUDDIN Fathers Name : Sk Salauddin House Number : 50A Age : 34 Gender : Male 	XOA1471457
82 Name : Md Parves Fathers Name : Md Israil House Number : 50A Age : 33 Gender : Male 	XOA1629138	83 Name : Sk. Azaharuddin Fathers Name : Ashraf Ali House Number : 50A Age : 31 Gender : Male 	XOA2093151	84 Name : Shabana Begum Husbands Name : Tahin Khan House Number : 50A Age : 41 Gender : Female 	MFN2477297
85 Name : Sunny Chowdhury Fathers Name : Israil House Number : 50A Age : 35 Gender : Male 	XOA1629112	86 Name : Parveen Hussain Fathers Name : Arman Hussain House Number : 50A Age : 41 Gender : Female 	MFN3001716	87 Name : Nushrat Khatoon Fathers Name : Sk Salauddin House Number : 50A Age : 35 Gender : Female 	MFN3313848
88 Name : Munni Begum Fathers Name : Israil House Number : 50/A Age : 46 Gender : Female 	WB/23/152/069058	89 Name : Yasmin Begum Husbands Name : Rajesh Md House Number : 50/A Age : 44 Gender : Female 	XCA2153567	90 Name : Zainab Begum Fathers Name : Sk. Alauddin House Number : 50/A Age : 30 Gender : Female 	XOA2372688



91 Name : Asht Begum Fathers Name: Md Rajesh House Number : 50/A Age : 26 Gender : Female	XOA2658482 	92 Name : Swoely Khatoon Fathers Name: Md Rajesh House Number : 50/A Age : 23 Gender : Female	XOA2938025 	93 Name : Razia Sultana Khan Husbands Name: A Khan House Number : 50B Age : 74 Gender : Female	XOA176 
94 Name : Sheikh Nazmul Huda Fathers Name: Sheikh Nurul Huda House Number : 50B Age : 68 Gender : Male	MFN2476125 	95 Name : MD KAMRUZZAMAN Fathers Name: Serkh Nurul Huda House Number : 50B Age : 65 Gender : Male	MFN3000940 	96 Name : Abu Hanif Md. Samsud Doha Fathers Name: Sk Badrud Doha House Number : 50B Age : 61 Gender : Male	WB/23/152/069076 
97 Name : Omar Sultana Husbands Name: Sk Nazmul Huda House Number : 50B Age : 61 Gender : Female	MFN2476133 	98 Name : Mukulika Ali Husbands Name: Ashraf Ali House Number : 50B Age : 57 Gender : Female	MFN2044527 	99 Name : Ahmed Begum Husbands Name: Abu Hanif Md. Samsud Doha House Number : 50B Age : 55 Gender : Female	WB/23/152/069077 
100 Name : Ejaz Khan Fathers Name: A Khan House Number : 50B Age : 53 Gender : Male	WB/23/152/069072 	101 Name : Shanima Begum Fathers Name: Nurul House Number : 50B Age : 51 Gender : Female	WB/23/152/069653 	102 Name : Javed Ali Fathers Name: Roushon House Number : 50B Age : 48 Gender : Male	WB/23/152/069074 
103 Name : Ashif Ali Mothers Name: Mukulika Ali House Number : 50B Age : 44 Gender : Male	MFN2044535 	104 Name : Manjari Ali Husbands Name: Ashif Ali House Number : 50B Age : 44 Gender : Female	XOA1501360 	105 Name : Nadia Doha Fathers Name: Abu Hanif Md Samsud Doha House Number : 50B Age : 33 Gender : Female	XOA1629146 
106 Name : Mohammad Inshanul Huda Fathers Name: Sheikh Nazmul Huda House Number : 50B Age : 29 Gender : Male	XOA2093250 	107 Name : Nabesha Doha Fathers Name: Abu Hanif Md Samsud Doha House Number : 50/B Age : 23 Gender : Female	XOA2683738 	108 Name : Syed Zahid Hasan Fathers Name: Lt Hasan House Number : 54A Age : 79 Gender : Male	WB/23/152/069095 
109 Name : Md Jamil Hassan Fathers Name: H Hassan House Number : 54A Age : 68 Gender : Male	WB/23/152/069096 	110 Name : Parveen Hasan Husbands Name: Zahid House Number : 54A Age : 68 Gender : Female	MFN0161141 	111 Name : Nasreen Hassan Husbands Name: Jamil House Number : 54A Age : 66 Gender : Female	MFN0161158 
112 Name : Md Usman Khan Fathers Name: M Raza Khan House Number : 54A Age : 65 Gender : Male	MFN2476224 	113 Name : Md Iqbal Fathers Name: Md Masud House Number : 54A Age : 64 Gender : Male	WB/23/152/069099 	114 Name : Kishwar Khan Husbands Name: Usman House Number : 54A Age : 63 Gender : Female	WB/23/152/069078 
115 Name : Sabra Begum Husbands Name: Abdul Hamid House Number : 54A Age : 63 Gender : Female	XOA2843084 	116 Name : Ibra Ahmed Fathers Name: A Aziz House Number : 54A Age : 57 Gender : Female	MFN3000965 	117 Name : Mukhtar Alam Fathers Name: Jahangir House Number : 54A Age : 59 Gender : Male	WB/23/152/069556 
118 Name : Yasmin Begum Husbands Name: Iqbal House Number : 54A Age : 58 Gender : Female	WB/23/152/069100 	119 Name : Md Masud Fathers Name: A Aziz House Number : 54A Age : 57 Gender : Female	MFN0161177 	120 Name : Md Rafique Fathers Name: Abdul Aziz House Number : 54A Age : 54 Gender : Male	MFN0161018 



121 Name : Fayaz Alam Fathers Name : Jahangir House Number : 54A Age : 54 Gender : Male MFN0161091 	122 Name : Abdul Hanif Fathers Name : A Hamid House Number : 54A Age : 53 Gender : Male WB/23/152/069081 	123 Name : Abdul Rashed Fathers Name : A Hamid House Number : 54A Age : 49 Gender : Male WB/23/152/069085 
124 Name : Md Raju Fathers Name : Maqbool House Number : 54A Age : 47 Gender : Male WB/23/152/069554 	125 Name : Adrian Khan Mothers Name : Kishwar House Number : 54A Age : 46 Gender : Male MFN2476232 	126 Name : Shahzee Khan Mothers Name : Kishwar House Number : 54A Age : 44 Gender : Female MFN2476240 
127 Name : Md. Siddique Ansari Fathers Name : Md. Aliuddin Ansari House Number : 54A Age : 42 Gender : Male MFN2044667 	128 Name : Tabinda Hassan Fathers Name : Jamil Hassan House Number : 54A Age : 40 Gender : Female MFN2044616 	129 Name : Md Sharek Fathers Name : Md Rabiul House Number : 54A Age : 26 Gender : Male XOA2528230 
130 Name : Mezan Ahmed Fathers Name : Ibrar Ahmed House Number : 54A Age : 23 Gender : Male XOA2684942 	131 Name : Saima Alam Husbands Name : Fayaz Alam House Number : 54A Age : 49 Gender : Female MFN2896462 	132 Name : S Kamran Hassan Fathers Name : Md Jamil Hassan House Number : 54A Age : 36 Gender : Male MFN2896454 
133 Name : FARZANA HOSSAIN Fathers Name : Jahangir House Number : 54A Age : 55 Gender : Female XOA2752210 	134 Name : Danish Iqbal Fathers Name : Mohammad Iqbal House Number : 54A Age : 35 Gender : Male MFN3313856 	135 Name : Abdul Shahid Fathers Name : Abdul Hamid House Number : 54A Age : 38 Gender : Male XOA2806842 
136 Name : Abdul Tahir Fathers Name : Abdul Hamid House Number : 54A Age : 47 Gender : Male WB/22/153/339796 	137 Name : Nujhat Parvin Husbands Name : Md. Rafique House Number : 54/A Age : 54 Gender : Female XOA1629203 	138 Name : Aamir Ahmed Fathers Name : Ibrar Ahmed House Number : 54/A Age : 31 Gender : Male XOA2153542 
139 Name : Ozair Alam Fathers Name : Fayaz Alam House Number : 54/A Age : 28 Gender : Male XOA2437531 	140 Name : Md. Imran Fathers Name : Md. Rafique House Number : 54/A Age : 25 Gender : Male XOA2671816 	141 Name : Reazuddin Mothers Name : Sahada Begum House Number : 56 Age : 42 Gender : Male MFN3252939 
142 Name : Shabnam Khaloor Husbands Name : Reazuddin House Number : 56 Age : 36 Gender : Female XOA1629187 	143 Name : Sk Ayaz Fathers Name : Sk Mohinuddin House Number : 56 Age : 33 Gender : Male XOA162916 	144 Name : Sahada Begam Husbands Name : Monuddin House Number : 56NU Age : 59 Gender : Female MFN0021477 
145 Name : Rina Begum Fathers Name : Shirandar House Number : 65 Age : 48 Gender : Female WB/23/152/069176 	146 Name : Rina Das Husbands Name : Rupesh Das House Number : 68 Age : 32 Gender : Female XOA2528255 	147 Name : Ganesh Das Fathers Name : Laxman Das House Number : 68B Age : 60 Gender : Male MFN1246516 
148 Name : Menoka Das Husbands Name : Ganesh Das House Number : 68B Age : 53 Gender : Female WB/23/152/042147 	149 Name : Rupesh Das Fathers Name : CHOTA DAS House Number : 68B Age : 45 Gender : Male XOA1764513 	150 Name : Manoj Das Fathers Name : Chhote Lal Das House Number : 68B Age : 40 Gender : Male XOA2528214 



151 HSV3436573 Name : Kabita Das Fathers Name : Lal Babu Das House Number : 68B Age : 38 Gender : Female 	152 WB/23/152/069601 Name : Sadhu Singh Fathers Name : Kamia Singh House Number : 68B Age : 69 Gender : Male 	153 LMW205 Name : Sabitri Hela Husbands Name : Rabi Hela House Number : 68/B Age : 65 Gender : Female 
154 MFN3001724 Name : Deepak Nayak Fathers Name : Sankar Nayak House Number : 68/B Age : 43 Gender : Male 	155 JNR2924652 Name : Rabia Begum Husbands Name : Nurul Hasnat House Number : 77D Age : 44 Gender : Female 	156 WB/23/152/069152 Name : Mir Ashique Jan Fathers Name : Mir Hasan Jhar House Number : 97 Age : 79 Gender : Male 
157 XOA2818995 Name : Khairunnessa Husbands Name : Sk Kalachand House Number : 97 Age : 78 Gender : Female 	158 WB/23/152/069201 Name : Kamrunnessa Husbands Name : Md Hussian House Number : 97 Age : 74 Gender : Female 	159 WB/23/152/069190 Name : Md Anwarul Haque Fathers Name : I Haque House Number : 97 Age : 71 Gender : Male 
160 XOA275876 Name : Akhter Hossain Fathers Name : Abdul Karim House Number : 97 Age : 71 Gender : Male 	161 MFN3001146 Name : Sk Mantu Fathers Name : Mohiddin House Number : 97 Age : 70 Gender : Male 	162 WB/23/152/069233 Name : Nasiruddin Ahmed Fathers Name : Mohiddin House Number : 97 Age : 69 Gender : Male 
163 WB/23/152/069172 Name : Sk Shikandar Fathers Name : Khalilul House Number : 97 Age : 67 Gender : Male 	164 MFN0161703 Name : Aliman Nesa Husbands Name : Abdul Hannan House Number : 97 Age : 67 Gender : Female 	165 MFN0162271 Name : Rehana Begum Husbands Name : S Ali House Number : 97 Age : 65 Gender : Female 
166 WB/23/152/069242 Name : Golam Moinuddin Fathers Name : M Rafique House Number : 97 Age : 64 Gender : Male 	167 WB/23/152/069230 Name : Sk Sahazahan Fathers Name : Guddu Khan House Number : 97 Age : 64 Gender : Male 	168 WB/23/152/069240 Name : Naser Khan Fathers Name : Shamsul haque House Number : 97 Age : 64 Gender : Male 
169 MFN2044857 Name : Parwez Akhtar Fathers Name : Md. Ibrahim House Number : 97 Age : 64 Gender : Male 	170 MFN1765171 Name : Mo Satique Khan Fathers Name : Shmsul House Number : 97 Age : 64 Gender : Male 	171 WB/23/152/069234 Name : Feroza Begum Husbands Name : Nasiruddin House Number : 97 Age : 64 Gender : Female 
172 MFN0161604 Name : Saheda Begum Husbands Name : Mushrata House Number : 97 Age : 64 Gender : Female 	173 WB/23/152/069191 Name : Jahanara Begum Husbands Name : Anwarul House Number : 97 Age : 64 Gender : Female 	174 MFN0161513 Name : Dulari Begum Husbands Name : A Hussain House Number : 97 Age : 64 Gender : Female 
175 MFN2463271 Name : TAPASI NANDI Husbands Name : Gopinath Nandy House Number : 97 Age : 61 Gender : Female 	176 WB/23/152/069159 Name : Aktas Begum Fathers Name : A Karam House Number : 97 Age : 61 Gender : Female 	177 MFN2044824 Name : Zafaruddin Ahmed Fathers Name : Ezaharuddin Ahmed House Number : 97 Age : 60 Gender : Male 
178 WB/23/152/069179 Name : Sk Kamal Uddin Fathers Name : Kalechand House Number : 97 Age : 59 Gender : Male 	179 MFN2476380 Name : Md Shaidur Fathers Name : Md Hussian House Number : 97 Age : 59 Gender : Male 	180 WB/23/152/069158 Name : Asghar Hossain Fathers Name : A Karam House Number : 97 Age : 59 Gender : Male 



181 WB/23/152/069208 Name : Arifa Khatun Husbands Name : Md Alam House Number : 97 Age : 59 Gender : Female 	182 MFN0161752 Name : Noorsama Begum Husbands Name : Sk Manlu House Number : 97 Age : 59 Gender : Female 	183 WB/23/152/069235 Name : Noorsama Begum Husbands Name : Sk Manlu House Number : 97 Age : 59 Gender : Female 
184 MFN0161562 Name : Sk Salauddin Fathers Name : Md Hussian House Number : 97 Age : 57 Gender : Male 	185 WB/23/152/069202 Name : Mohammad Atique Khan Fathers Name : Shamsul Haque House Number : 97 Age : 57 Gender : Male 	186 MFN0161935 Name : Noor Begum Husbands Name : Babu House Number : 97 Age : 57 Gender : Female 
187 MFN24/6427 Name : SHAGUFTA BEGUM Husbands Name : G Moinurddin House Number : 97 Age : 57 Gender : Female 	188 XOA2843126 Name : Ahsanuddin Fathers Name : Osman Gani House Number : 97 Age : 55 Gender : Male 	189 XOA22/1534 Name : Tasima Bibi Husbands Name : Sk Kamaluddin House Number : 97 Age : 53 Gender : Female 
190 WB/23/152/069170 Name : Soni Begum Husbands Name : Md Mumtaz House Number : 97 Age : 55 Gender : Female 	191 XOA2915270 Name : Nasreen Khan Fathers Name : Sameul Haque House Number : 97 Age : 53 Gender : Female 	192 XOA2144327 Name : Anish Khatoun Fathers Name : Matiur Rahaman House Number : 97 Age : 53 Gender : Female 
193 MFN0161711 Name : Sk Jamuruddin Husbands Name : Sk Kalachand House Number : 97 Age : 52 Gender : Male 	194 XOA2748168 Name : Nasimara Bogur Fathers Name : Md Hussian House Number : 97 Age : 52 Gender : Female 	195 MFN1651686 Name : Mir Asif Jan Fathers Name : Mir Ashique Jan House Number : 97 Age : 51 Gender : Male 
196 XOA2806974 Name : Md Yusuf Husbands Name : A. Ali House Number : 97 Age : 51 Gender : Male 	197 WB/23/152/069204 Name : Sk Iqbaluddin Fathers Name : Kalachand House Number : 97 Age : 51 Gender : Male 	198 WB/23/152/069154 Name : Sk Shah Nawaz Fathers Name : Sk Kalachand House Number : 97 Age : 50 Gender : Male 
199 WB/23/152/069223 Name : Zaheda Kaniz Husbands Name : Abdul Hannan House Number : 97 Age : 49 Gender : Female 	200 WB/23/152/069183 Name : Sk Feroza Begum Husbands Name : Shazahan House Number : 97 Age : 49 Gender : Female 	201 XOA2915304 Name : Sk Shah Nawaz Fathers Name : Sk Kalachand House Number : 97 Age : 50 Gender : Male 
202 XOA2758571 Name : Mir Asad Jan Husbands Name : Mir Ashique Jan House Number : 97 Age : 48 Gender : Male 	203 WB/23/152/069607 Name : Sk Feroza Begum Husbands Name : Shazahan House Number : 97 Age : 49 Gender : Female 	204 XOA2818045 Name : Sk Shah Nawaz Fathers Name : Sk Kalachand House Number : 97 Age : 50 Gender : Male 
205 WB/23/152/069164 Name : Mir Asad Jan Husbands Name : Mir Ashique Jan House Number : 97 Age : 48 Gender : Male 	206 MFN0162040 Name : Anguri Begum Husbands Name : Parwez Akhter House Number : 97 Age : 48 Gender : Female 	207 WB/23/152/069168 Name : Mir Asad Jan Husbands Name : Mir Ashique Jan House Number : 97 Age : 48 Gender : Male 
208 WB/23/152/069560 Name : Mir Asad Jan Husbands Name : Mir Ashique Jan House Number : 97 Age : 48 Gender : Male 	209 XOA2738755 Name : Mir Asad Jan Husbands Name : Mir Ashique Jan House Number : 97 Age : 48 Gender : Male 	210 MFN2037703 Name : Mir Asad Jan Husbands Name : Mir Ashique Jan House Number : 97 Age : 48 Gender : Male 



211	MFN0162107	212	XOA2842995	213	MFN1650795
ROASAN BEGUM Name: Sk Kalachand umber : 97 Gender : Female		Name : Reshma Begum Fathers Name: MD. HANIF House Number : 97 Age : 48 Gender : Female		Name : MOHAMMAD HABIB Fathers Name: MOHAMMAD HANIF House Number : 97 Age : 47 Gender : Male	
214	WB/23/152/069209	215	MFN0161521	216	XOA0663286
Md Asraf Hussain Name: Asraf umber : 97 Gender : Male		Name : Arabi Khatoon Fathers Name: A. Hussain House Number : 97 Age : 47 Gender : Female		Name : Yasmin Begum Fathers Name: Musarat Hossain House Number : 97 Age : 47 Gender : Female	
217	MFN0162008	218	XOA1787100	219	MFN2044899
Hamadi Haque Name: Shamsul umber : 97 Gender : Female		Name : Kaniz Akleena Husbands Name: Asad Jan Mir House Number : 97 Age : 47 Gender : Female		Name : Sk Akbar Fathers Name: Sk Kalachand House Number : 97 Age : 46 Gender : Male	
220	XOA2577807	221	XOA2798478	222	XOA1629153
Ad Islam Name: Mahmood Alam umber : 97 Gender : Male		Name : Juleen Begum Husbands Name: Mohammad Ismail House Number : 97 Age : 46 Gender : Female		Name : Md Rashed Fathers Name: Sk Sikander House Number : 97 Age : 44 Gender : Male	
223	MFN2476398	224	MFN3252954	225	MFN3001732
Shafia Begum Is Name: Sk Shalauddin umber : 97 Gender : Female		Name : Asma Ara Husbands Name: Md Islam House Number : 97 Age : 44 Gender : Female		Name : Anjum Ara Begum Fathers Name: Md. Alam House Number : 97 Age : 43 Gender : Female	
226	XOA1639426	227	MFN2476364	228	MFN3252434
Tabiya Begum s Name: Shah Md Alam umber : 97 Gender : Female		Name : Roshma Begum Fathers Name: Asraf Hossain House Number : 97 Age : 42 Gender : Female		Name : Md Ismail Fathers Name: Sk Sikander House Number : 97 Age : 41 Gender : Male	
229	XOA2528222	230	MFN1651058	231	MFN2476430
Tajabin Begum Name: Malka Bibi umber : 97 Gender : Female		Name : Mir Arshad Jan Fathers Name: Mir Ashik House Number : 97 Age : 39 Gender : Male		Name : Md. Islam Fathers Name: Sk. Shikander House Number : 97 Age : 39 Gender : Male	
232	XOA2915288	233	XOA1764521	234	MFN2477305
k Raja ame: Kalachand umber : 97 Gender : Male		Name : Alsana Khatoon Husbands Name: Sk. Abdul Rahim House Number : 97 Age : 39 Gender : Female		Name : Sk Wasim Fathers Name: Sk Shamsuddin House Number : 97 Age : 38 Gender : Male	
235	MFN2477321	236	XOA1974492	237	MFN3313921
aweed Akhter ame: Golam Moinuddin umber : 97 Gender : Male		Name : Sadiya Khatun Fathers Name: Md Anwarul Haque House Number : 97 Age : 38 Gender : Female		Name : Sk Reazuddin Fathers Name: Sk Mantu House Number : 97 Age : 37 Gender : Male	
238	MFN3313939	239	XOA2093177	240	XOA2612182
Id Asif ame: Md Alam umber : 97 Gender : Male		Name : Farida Begum Husbands Name: Firdousul Haque House Number : 97 Age : 36 Gender : Female		Name : Baby Sultana Husbands Name: Sk Abdul Rahaman House Number : 97 Age : 35 Gender : Female	



241 XOA2093193 Name : Teranum Khatoon Husbands Name: Md. Rashid House Number : 97 Age : 35 Gender : Female 	242 XOA2653079 Name : Zeenath Jasmin Husbands Name: Sk. Akbar House Number : 97 Age : 35 Gender : Female 	243 XOA1942937 Name : Yasmin Begum Fathers Name: Mohammad Idris House Number : 97 Age : 34 Gender : Female 
244 XOA2612174 Name : Anwara Khatoon Husbands Name: Mir Arshad Jan House Number : 97 Age : 34 Gender : Female 	245 XOA2737096 Name : Mohammad Israil Fathers Name: Mohammad Ismail House Number : 97 Age : 33 Gender : Male 	246 XOA2093185 Name : Sk Jumman Fathers Name: Sk. Kamaluddin House Number : 97 Age : 32 Gender : Male 
247 XOA1764505 Name : Sk. Humayun Fathers Name: Sk. Shahjahan House Number : 97 Age : 32 Gender : Male 	248 XOA2528246 Name : Md Mushtaque Fathers Name: Md Murtaz House Number : 97 Age : 31 Gender : Male 	249 XOA2153575 Name : Zeba Begum Husbands Name: Sk Wakim House Number : 97 Age : 31 Gender : Female 
250 XOA2271492 Name : Amna Khatoon Mothers Name: Dulan Begum House Number : 97 Age : 31 Gender : Female 	251 XOA2658474 Name : Pasban Moin Fathers Name: Golam Moinuddin House Number : 97 Age : 28 Gender : Female 	252 XOA2673044 Name : Rounak Mothers Name: Kamrun Nessa House Number : 97 Age : 25 Gender : Female 
253 XOA2612166 Name : Shaila Parvez Fathers Name: Parvez Akhter House Number : 97 Age : 25 Gender : Female 	254 XOA2675577 Name : Ailya Khanum Fathers Name: Md Atique Khan House Number : 97 Age : 24 Gender : Female 	255 XOA2738748 Name : Nafisa Khan Fathers Name: Naser Khan House Number : 97 Age : 23 Gender : Female 
256 XOA2677011 Name : Arshi Hussain Fathers Name: Asghar Hussain House Number : 97 Age : 23 Gender : Female 	257 XOA2986750 Name : Md Amir Mothers Name: Asmat Ara House Number : 97 Age : 22 Gender : Male 	258 XOA2798502 Name : Mir Athar Jan Fathers Name: Mir Asif Jan House Number : 97 Age : 22 Gender : Male 
259 XOA2798452 Name : Mohammad Sohail Fathers Name: Shah Mohammed Alam House Number : 97 Age : 22 Gender : Male 	260 XOA2798569 Name : Sk Zafar Ali Mothers Name: Reshma Begum House Number : 97 Age : 22 Gender : Male 	261 MFN2044816 Name : Md Reaj Ahmed Fathers Name: Musharraf Hossain House Number : 97 Age : 43 Gender : Male 
262 MFN2476471 Name : Firdousuddin Ahmed Fathers Name: Nasiruddin Ahmed House Number : 97 Age : 41 Gender : Male 	263 XOA2675585 Name : Saadiya Ahmed Fathers Name: Zafaruddin Ahmed House Number : 97 Age : 24 Gender : Female 	264 XOA2843027 Name : Md Alam Fathers Name: Ali Akbar House Number : 97 Age : 65 Gender : Male 
265 XOA2937670 Name : Simran Alam Fathers Name: Shah Mohammed Alam House Number : 97 Age : 21 Gender : Female 	266 XOA2271518 Name : Sahana Begum Fathers Name: Sk. Ranjan Ali House Number : 97 Age : 49 Gender : Female 	267 MFN3313889 Name : Sazda Begum Husbands Name: Amran Hossain House Number : 97 Age : 36 Gender : Female 
268 XOA2744258 Name : SAHEDA BEGUM Husbands Name: MD HANIF House Number : 97 Age : 68 Gender : Female 	269 WB/23/152/036533 Name : Rumsana Begum Husbands Name: Asghar Hossain House Number : 97 Age : 55 Gender : Female 	270 MFN2477313 Name : Jahari Ara Begum Husbands Name: Md. Atique House Number : 97 Age : 42 Gender : Female 



271 XOA0663666 Name : Musarrat Begum Husbands Name : Ismail Md House Number : 97 Age : 36 Gender : Female 	272 XOA2271484 Name : Rupak Das Gupta Fathers Name : Harendra Narayan Das Gupta House Number : 97 Age : 43 Gender : Male 	273 XOA2818748 Name : Kumkum Dasgupta Husbands Name : Harendra Dasgupta House Number : 97 Age : 70 Gender : Female 
274 XOA2818748 Name : Hirak Dasgupta Fathers Name : Harendra Dasgupta House Number : 97 Age : 48 Gender : Male 	275 WB/23/152/069220 Name : Bhaskar Duttagupta Fathers Name : Sailendra Duttagupta House Number : 97 Age : 83 Gender : Male 	276 MFN1649789 Name : Sulekha Duttagupta Husbands Name : Bhaskar Duttagupta House Number : 97 Age : 77 Gender : Female 
277 MFN1649771 Name : Yashodhara Duttagupta Fathers Name : Shaskar Duttagupta House Number : 97 Age : 49 Gender : Female 	278 XOA2986735 Name : Anushi Eram Fathers Name : Sk Slaududin House Number : 97 Age : 20 Gender : Female 	279 MFN3252459 Name : Amran Hossain Fathers Name : Asraf Hussain House Number : 97 Age : 38 Gender : Male 
280 XOA2986743 Name : Mohammad Ibrail Fathers Name : Mohammad Ismail House Number : 97 Age : 25 Gender : Male 	281 MFN2477339 Name : Saif Jahan Husbands Name : Faroque Mohammad House Number : 97 Age : 42 Gender : Female 	282 XOA2960326 Name : Mir Aman Jan Mothers Name : Tabassum Raina House Number : 97 Age : 19 Gender : Male 
283 XOA2960318 Name : Mir Ekram Jaria Mothers Name : Tabassum Raina House Number : 97 Age : 20 Gender : Male 	284 XOA2271526 Name : Shanila Khan Husbands Name : Naser Khan House Number : 97 Age : 43 Gender : Female 	285 XOA2528289 Name : Kaunain Khan Fathers Name : Aslam Khan House Number : 97 Age : 26 Gender : Male 
286 XOA2677839 Name : Shadaan Khan Fathers Name : Naser Khan House Number : 97 Age : 23 Gender : Male 	287 XOA2984474 Name : NAZIM KHAN Fathers Name : ASLAM KHAN House Number : 97 Age : 19 Gender : Male 	288 MFN3313913 Name : Sanjida Khatoon Husbands Name : Sk Fazlur Rahman House Number : 97 Age : 46 Gender : Female 
289 MFN3253028 Name : Ayesha Khatoon Husbands Name : Md Habib House Number : 97 Age : 39 Gender : Female 	290 MFN2045789 Name : Kajal Mukherjee Fathers Name : Akhil Mukherjee House Number : 97 Age : 49 Gender : Female 	291 MFN3313897 Name : Santanu Nandi Fathers Name : Gopinath Nandi House Number : 97 Age : 35 Gender : Male 
292 XOA2937753 Name : Rubi Nandi Husbands Name : Santanu Nandi House Number : 97 Age : 25 Gender : Female 	293 XOA2677425 Name : SAHIL PARVEZ Fathers Name : PARWEZ AKHTAR House Number : 97 Age : 25 Gender : Male 	294 XOA1629179 Name : Tabassum Ratique Husbands Name : Md Reaj Ahmed House Number : 97 Age : 40 Gender : Female 
295 MFN1652791 Name : Sk Abdul Rahaman Fathers Name : Abdul Hannan Rahaman House Number : 97 Age : 47 Gender : Male 	296 MFN2044915 Name : Sk APRI RAHAMAN Fathers Name : Sk MOTIUR RAHAMAN House Number : 97 Age : 45 Gender : Male 	297 MFN1652874 Name : Sk Abdul Rahim Fathers Name : Abdul Hannan Rahim House Number : 97 Age : 44 Gender : Male 
298 XOA2658490 Name : Somaiya Rahman Fathers Name : Sk. Fazlu Rahman House Number : 97 Age : 26 Gender : Female 	299 MFN3313905 Name : Tabassum Raina Husbands Name : Mir Asif Jan House Number : 97 Age : 44 Gender : Female 	300 WB/23/152/069212 Name : Kanak Saha Husbands Name : Haripada Saha House Number : 97 Age : 76 Gender : Female 

301 WB/23/152/069215

Name : Chandra Saha
Fathers Name : Harpada Saha
House Number : 97
Age : 53 Gender : Female



302 WB/23/152/069214

Name : Juthika Saha
Fathers Name : Harpada Saha
House Number : 97
Age : 51 Gender : Female



303 XOA2937688

Name : Faraz Uddin Zaid
Fathers Name : Sk Salauddin
House Number : 97
Age : 21 Gender : Male



304 WB/23/152/069160

Name : Shirazuddin
Fathers Name : Sk Munir
House Number : 97NO
Age : 74 Gender : Male



305 MFN3252467

Name : Rukhsar
Fathers Name : Asraf Hussain
House Number : 97,QTR-10
Age : 32 Gender : Female



306 XOA2982213

Name : JUNAID KHAN
Fathers Name : NASER KHAN
House Number : 97U
Age : 19 Gender : Male



307 MFN3313871

Name : Ashraf Hossain
Fathers Name : ASHRAF HOSSAIN
House Number : N0188
Age : 39 Gender : Male




308 XOA0663963 Name : Md Rashid Fathers Name: Abul Haal House Number : 23A/F/4 Age : 64 Gender : Male 	309 WB/23/152/069284 Name : Muzaffar Alam Fathers Name: Golam House Number : 116 Age : 74 Gender : Male 	310 WB/23/152/0 Name : Khider Hayat Khan Fathers Name: Maqsood House Number : 116 Age : 74 Gender : Male 
311 WB/23/152/069277 Name : Akhtar Hossain Fathers Name: Golam zilani House Number : 116 Age : 64 Gender : Male 	312 WB/23/152/069655 Name : Rena Begum Husbands Name: Md. Yusuf House Number : 116 Age : 64 Gender : Female 	313 WB/23/152/069283 Name : Noorjahan Begum Husbands Name: Akbar Hossain House Number : 116 Age : 59 Gender : Female 
314 WB/23/152/069276 Name : Ashia Khatun Husbands Name: Aktar House Number : 116 Age : 54 Gender : Female 	315 WB/23/152/069289 Name : Farzana Begum Fathers Name: Md Yusuf House Number : 116 Age : 54 Gender : Female 	316 MFN1651470 Name : Murtaza Hayat Khan Fathers Name: Abul Hayat Khan House Number : 116 Age : 49 Gender : Male 
317 MFN2476521 Name : Md Naushad Fathers Name: Muzaffar Alam House Number : 116 Age : 49 Gender : Male 	318 WB/23/152/069273 Name : Md Subhan Fathers Name: Md Yasin House Number : 116 Age : 46 Gender : Male 	319 MFN1652593 Name : Md Irshad Khan Fathers Name: Khidir House Number : 116 Age : 47 Gender : Male 
320 MFN1651538 Name : Rashid Akhtar Fathers Name: Aktar House Number : 116 Age : 47 Gender : Male 	321 WB/23/152/069280 Name : Farida Begum Fathers Name: Golamzilani House Number : 116 Age : 47 Gender : Female 	322 XOA1471507 Name : Shabbir Alam Fathers Name: Muzaffar Alam House Number : 116 Age : 43 Gender : Male 
323 MFN2476513 Name : Fathma Jahan Kouser Fathers Name: Muzaffar Alam House Number : 116 Age : 42 Gender : Female 	324 XOA2577815 Name : Mehboba Khatun Fathers Name: Md Yunus House Number : 116 Age : 42 Gender : Female 	325 MFN2476539 Name : Arshad Akhtar Fathers Name: Akhtar Hussain House Number : 116 Age : 41 Gender : Male 
326 XOA2528313 Name : Jasmin Ara Husbands Name: Arshad Akhtar House Number : 116 Age : 41 Gender : Female 	327 XOA1965524 Name : Kausar Jahan Fathers Name: Muzaffar Alam House Number : 116 Age : 39 Gender : Female 	328 XOA1965516 Name : Ashraf Jahan Fathers Name: Muzaffar Alam House Number : 116 Age : 38 Gender : Female 
329 XOA2528297 Name : Shama Parveen Husbands Name: Taj Hussain House Number : 116 Age : 38 Gender : Female 	330 XOA1629211 Name : Shemim Khanam Husbands Name: Rashid Akhtar House Number : 116 Age : 38 Gender : Female 	331 XOA1965490 Name : Nasiba Jahan Fathers Name: Muzaffar Alam House Number : 116 Age : 34 Gender : Female 
332 XOA2528305 Name : Sk Munna Hussain Fathers Name: Md Murtaza Hussain House Number : 116 Age : 33 Gender : Male 	333 XOA2528321 Name : Kallies Jahan Fathers Name: Muzaffar Alam House Number : 116 Age : 32 Gender : Female 	334 XOA2798262 Name : Siveis Saha Fathers Name: Uttam Kumar Saha House Number : 116 Age : 22 Gender : Female 
335 MFN2476547 Name : Tarique Alam Fathers Name: Muzaffar Alam House Number : 116 Age : 45 Gender : Male 	336 MFN3313947 Name : Md Murtaza Hussain Fathers Name: Md Murtaza Hussain House Number : 116 Age : 37 Gender : Male 	337 XOA2271542 Name : Md. Irshad Khan Fathers Name: Md. Naushad Khan House Number : 116 Age : 30 Gender : Male 

338 MFN2476554 Name : Farzana Khatun Husbands Name : Md. Naushad House Number : 116 Age : 39 Gender : Female 	339 XOA2637296 Name : Sania Parveen Mothers Name : Fanda Begum House Number : 116 Age : 25 Gender : Female 	340 XOA2937712 Name : Gulam Rasool Fathers Name : Md Naushad House Number : 116 Age : 20 Gender : Male 
341 WB/23/152/069268 Name : Sankar Saha Fathers Name : Kalipada Saha House Number : 116 Age : 81 Gender : Male 	342 WB/23/152/069267 Name : Urmila Saha Husbands Name : Anil Saha House Number : 116 Age : 71 Gender : Female 	343 WB/23/152/069253 Name : Biswanath Saha Fathers Name : Kishorilal Saha House Number : 116 Age : 69 Gender : Male 
344 WB/23/152/069255 Name : Ranjan Saha Fathers Name : Kishorilal Saha House Number : 116 Age : 64 Gender : Male 	345 WB/23/152/069254 Name : Shouvarani Saha Husbands Name : Biswanath Saha House Number : 116 Age : 61 Gender : Female 	346 WB/23/152/069257 Name : Dipak Saha Fathers Name : Kishorilal Saha House Number : 116 Age : 57 Gender : Male 
347 MFN0162677 Name : Uttam Saha Fathers Name : Kishorilal Saha House Number : 116 Age : 56 Gender : Male 	348 MFN0162768 Name : Goutam Saha Fathers Name : Kishorilal Saha House Number : 116 Age : 55 Gender : Male 	349 WB/23/152/069258 Name : Maiali Saha Fathers Name : Kishorilal Saha House Number : 116 Age : 54 Gender : Male 
350 WB/23/152/069263 Name : Khokon Saha Fathers Name : Mahadev Saha House Number : 116 Age : 53 Gender : Male 	351 WB/23/152/069269 Name : Shambhunath Saha Fathers Name : Indrajit Saha House Number : 116 Age : 51 Gender : Male 	352 WB/23/152/069270 Name : Bablu Saha Fathers Name : Biswanath Saha House Number : 116 Age : 50 Gender : Male 
353 WB/23/152/069264 Name : Tapan Saha Fathers Name : Mahadev Saha House Number : 116 Age : 49 Gender : Male 	354 WB/23/152/069265 Name : Swapan Saha Fathers Name : Mahadev Saha House Number : 116 Age : 47 Gender : Male 	355 MFN2045037 Name : Rina Saha Husbands Name : Uttam Saha House Number : 116 Age : 47 Gender : Female 
356 MFN2045003 Name : Sunita Saha Fathers Name : Anil Saha House Number : 116 Age : 46 Gender : Female 	357 MFN2045011 Name : Anita Saha Fathers Name : Anil Saha House Number : 116 Age : 45 Gender : Female 	358 MFN2045029 Name : Ajoy Saha Fathers Name : Anil Saha House Number : 116 Age : 41 Gender : Male 
359 XOA2986669 Name : Puja Saha Husbands Name : Dipak Saha House Number : 116 Age : 35 Gender : Female 	360 XOA2986685 Name : Sangita Saha Fathers Name : Goutam Saha House Number : 116 Age : 20 Gender : Female 	361 MFN2476612 Name : Mahinder Shaw Fathers Name : Gangadhar Shaw House Number : 116 Age : 68 Gender : Male 
362 MFN2476620 Name : Kailash Chandra Shaw Fathers Name : Datalini Shaw House Number : 116 Age : 59 Gender : Male 	363 MFN1650993 Name : Abdul Hayat Khan Fathers Name : Md Naushad House Number : 116A Age : 83 Gender : Male 	364 MFN1651579 Name : Md Naushad Khan Fathers Name : Gulam Md Khan House Number : 116A Age : 59 Gender : Male 
365 XOA2153559 Name : Ashraf Khan Fathers Name : Md Naushad Khan House Number : 116A Age : 29 Gender : Male 	366 XOA2798189 Name : Md Nazrul Haque Others : Sh Abdul Wahed House Number : 116A Age : 62 Gender : Male 	367 WB/22/153/240363 Name : Shanaz Akhter Fathers Name : Ibrahim House Number : 118A Age : 50 Gender : Female 



Assembly Constituency No and Name : 161-BALLYGUNGE
Section No and Name 3-TILJALA PLACE ALL PREMISES

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Part N

368 WB/23/152/069308 Name : Sayoda Bagum Husbands Name: Md Amin House Number : 2/1 Age : 69 Gender : Female 	369 XOA2843282 Name : Noor Afiab Fathers Name: Sk Mohinuddin House Number : 2/1 Age : 65 Gender : Male 	370 WB/23/152/0 Name : Amjad Ali Fathers Name: Haroon Rashid House Number : 2/1 Age : 64 Gender : Male 
371 XOA2894798 Name : Syeda Afroza Begum Husbands Name: MOBARAK KARIM JAWHAR House Number : 2/1 Age : 63 Gender : Female 	372 MFN0163139 Name : Rajeya Begum Husbands Name: MD RABIAL HAQUE House Number : 2/1 Age : 62 Gender : Female 	373 MFN0162859 Name : Ayaz Ahmed Fathers Name: Rahamat House Number : 2/1 Age : 59 Gender : Male 
374 MFN0162867 Name : Abed Hussain Fathers Name: Rahamat House Number : 2/1 Age : 58 Gender : Male 	375 WB/23/152/069315 Name : Mohammed Saifuddin Fathers Name: Sk Mohinuddin House Number : 2/1 Age : 57 Gender : Male 	376 MFN0162883 Name : Rashid Hussain Fathers Name: Rahamat House Number : 2/1 Age : 56 Gender : Male 
377 WB/23/152/069301 Name : Masud Karim Fathers Name: M K Jawhar House Number : 2/1 Age : 55 Gender : Male 	378 XOA2818391 Name : Mohammed Ghyasuddin Fathers Name: Sk Mohinuddin House Number : 2/1 Age : 55 Gender : Male 	379 XOA2818359 Name : Md Manjoor Ahmed Fathers Name: Harun Rashid House Number : 2/1 Age : 51 Gender : Male 
380 MFN0162909 Name : Sadum Nabi Fathers Name: Rahamat House Number : 2/1 Age : 51 Gender : Male 	381 MFN1651504 Name : Naniid Ahmed Husbands Name: R Ahmed House Number : 2/1 Age : 51 Gender : Female 	382 WB/23/152/069327 Name : Kaiser Suttana Husbands Name: Abed Hussain House Number : 2/1 Age : 51 Gender : Female 
383 MFN1649417 Name : Asif Jamal Fathers Name: S. Jamal House Number : 2/1 Age : 50 Gender : Male 	384 WB/23/152/069329 Name : Nasim Jamal Fathers Name: S Jamal House Number : 2/1 Age : 49 Gender : Male 	385 MFN0162917 Name : Nasim Ara Husbands Name: Md Saifuddin House Number : 2/1 Age : 49 Gender : Female 
386 XOA2093276 Name : Md. Abdul Jabbar Fathers Name: Md. Gulam Rasool House Number : 2/1 Age : 48 Gender : Male 	387 XOA2818060 Name : Syed Mahfooz Karim Fathers Name: M K Jawhar House Number : 2/1 Age : 48 Gender : Male 	388 WB/23/152/069318 Name : Gazi Salauddin Fathers Name: Moniuddin House Number : 2/1 Age : 47 Gender : Male 
389 WB/23/152/069310 Name : Md Jaheed Fathers Name: Md Amin House Number : 2/1 Age : 47 Gender : Male 	390 MFN1763143 Name : Rabeya Begum Fathers Name: Janab Ali House Number : 2/1 Age : 47 Gender : Female 	391 XOA2271682 Name : Samim Hussain Husbands Name: Rashid Hossain House Number : 2/1 Age : 45 Gender : Female 
392 MFN1762566 Name : Mariam Khatoon Husbands Name: Manjoor Ahamed House Number : 2/1 Age : 44 Gender : Female 	393 XOA1851997 Name : Noor Jabeen Husbands Name: Syed Mahfooz Karim House Number : 2/1 Age : 44 Gender : Female 	394 XOA1629468 Name : Shabana Parveen Husbands Name: Ghyasuddin Mohammed House Number : 2/1 Age : 43 Gender : Female 
395 MFN2476695 Name : Shabnam Begum Fathers Name: Md Amin House Number : 2/1 Age : 42 Gender : Female 	396 MFN1762822 Name : Md Ali Fathers Name: Khurshid Ahmed House Number : 2/1 Age : 41 Gender : Male 	397 MFN3252517 Name : Mohammad Serajee Fathers Name: Md Amin House Number : 2/1 Age : 38 Gender : Male 



398 Name : Shabana Parveen Husbands Name: Md. Ali House Number : 2/1 Age : 36 Gender : Female MFN2894418 	399 Name : Sultana Bibi Husbands Name: Md. Javed House Number : 2/1 Age : 35 Gender : Female XOA2271690 	400 Name : Farjana Parveen Fathers Name: Md. Rabial Haque House Number : 2/1 Age : 31 Gender : Female XOA2271567 
401 Name : Zeeshan Hussain Fathers Name: Abed Hussain House Number : 2/1 Age : 29 Gender : Male XOA2093268 	402 Name : Aisha Arlin Fathers Name: Shah Mohammed House Number : 2/1 Age : 28 Gender : Female XOA2437655 	403 Name : Afnan Hossain Fathers Name: Abad Hussain House Number : 2/1 Age : 27 Gender : Male XOA2437630 
404 Name : Ofaque Asil Fathers Name: Asif Jamal House Number : 2/1 Age : 27 Gender : Male XOA2528404 	405 Name : Adnan Sik Fathers Name: Abdul Hakim House Number : 2/1 Age : 22 Gender : Male XOA2960375 	406 Name : Shaheen Fathama Fathers Name: Mohammad Sarfuddin House Number : 2/1 Age : 22 Gender : Female XOA2798205 
407 Name : Nazma Nawaz Husbands Name: Md Sarfara House Number : 2/1 Age : 39 Gender : Female MFN2994838 	408 Name : Shabbir Ali Fathers Name: Md Amin House Number : 2/1 Age : 40 Gender : Male MFN3252525 	409 Name : RABIAL HAQUE Fathers Name: Marun Rashid House Number : 2/1 Age : 69 Gender : Male XOA2758605 
410 Name : Afreen Hossain Fathers Name: Abed Hussain House Number : 2/1 Age : 23 Gender : Female XOA2728608 	411 Name : Mobarak Karim Jawhar Fathers Name: Haji Mohammad Hassan House Number : 2/1 Age : 78 Gender : Male XOA2758415 	412 Name : Syed Mehbub Karim Fathers Name: Mobarak Karim Jawhar House Number : 2/1 Age : 42 Gender : Male MFN3252533 
413 Name : Syed Masoom Karim Fathers Name: Syed Mobarak Karim Jawhar House Number : 2/1 Age : 39 Gender : Male MFN2476745 	414 Name : Ayasha Khatoon Fathers Name: Khurshid Ahmed House Number : 2/1 Age : 39 Gender : Female MFN2476711 	415 Name : Simran Khatoon Husbands Name: Shabbir Ali House Number : 2/1 Age : 25 Gender : Female XOA2677821 
416 Name : Shahnaz Khatoon Fathers Name: Mo Manjoor Ahmed House Number : 2/1 Age : 25 Gender : Female XOA2986701 	417 Name : MOHAMMED SARFARAZ NAWAZ Fathers Name: Md Amin House Number : 2/1 Age : 45 Gender : Male XOA2760523 	418 Name : Adil Nawaz Fathers Name: Rabial Haque House Number : 2/1 Age : 36 Gender : Male MFN3253044 
419 Name : MD SHAHNAWAZ Fathers Name: Rabial Haque House Number : 2/1 Age : 33 Gender : Male XOA1629476 	420 Name : Suman Begum Husbands Name: Khursid House Number : 2S Age : 30 Gender : Female XOA2658503 	421 Name : Md. Zafir Fathers Name: Diljan House Number : 4 Age : 57 Gender : Male MFN2045193 
422 Name : Sentul Devi Husbands Name: Dayanand Shaw House Number : 4 Age : 55 Gender : Female WB/23/152/069625 	423 Name : Mukesh Kumar Fathers Name: Bideswar Prasad House Number : 4 Age : 46 Gender : Male XOA2271716 	424 Name : Md Jahangir Fathers Name: Md Zafir House Number : 4 Age : 46 Gender : Male MFN2045201 
425 Name : Guria Devi Husbands Name: Dhanraj Shaw House Number : 4 Age : 37 Gender : Female XOA2271708 	426 Name : Md Saddam Fathers Name: Md Zafir House Number : 4 Age : 30 Gender : Male XOA2528362 	427 Name : Md. Shahjahan Fathers Name: Md. Zafir House Number : 4 Age : 29 Gender : Male XOA2093292 



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428 BR/51/295/240293 Name : Sunita Ghosh Husbands Name : Sambhunath Ghosh House Number : 4 Age : 50 Gender : Female 	429 NVZ2173912 Name : M Jahanara Khatun Fathers Name : Nasiruddin Mallick House Number : 4 Age : 24 Gender : Female 	430 WB/23/152/06 Name : Indra Deo Ray Fathers Name : Rambilash Ray House Number : 4 Age : 74 Gender : Male 
431 WB/23/152/069342 Name : Sumitra Ray Husbands Name : Indra Deo Ray House Number : 4 Age : 63 Gender : Female 	432 MFN2476794 Name : Jitendra Kumar Ray Fathers Name : Indradeo Ray House Number : 4 Age : 44 Gender : Male 	433 WB/23/152/069353 Name : Bijay Kumar Shaw Fathers Name : Sukdev Shaw House Number : 4 Age : 64 Gender : Male 
434 WB/23/152/069351 Name : Dilip Kumar Shaw Fathers Name : Sukdev Shaw House Number : 4 Age : 61 Gender : Male 	435 WB/23/152/069345 Name : Binod Kumar Shaw Fathers Name : Chotela Shaw House Number : 4 Age : 59 Gender : Male 	436 WB/23/152/069354 Name : Sabitadeb Shaw Husbands Name : Bijoy Shaw House Number : 4 Age : 59 Gender : Female 
437 WB/23/152/069352 Name : Daimantidevi Shaw Husbands Name : Dilip Shaw House Number : 4 Age : 54 Gender : Female 	438 WB/23/152/069348 Name : Punam Kumari Shaw Fathers Name : Chotela Shaw House Number : 4 Age : 48 Gender : Female 	439 JJM2249811 Name : Rajesh Shaw Fathers Name : Raj Kumar Shaw House Number : 4 Age : 46 Gender : Male 
440 JJM2249829 Name : Sudha Shaw Husbands Name : Rajesh Shaw House Number : 4 Age : 42 Gender : Female 	441 MFN3001351 Name : Pappu Kumar Shaw Fathers Name : Diip Kumar Shaw House Number : 4 Age : 41 Gender : Male 	442 XOA1629369 Name : Uttam Kumar Shaw Fathers Name : Bijay Kumar Shaw House Number : 4 Age : 40 Gender : Male 
443 XOA2144319 Name : Dhanraj Shaw Fathers Name : Mouji Shaw House Number : 4 Age : 40 Gender : Male 	444 MFN3313962 Name : Bikash Kumar Shaw Fathers Name : Raj Kumar Shaw House Number : 4 Age : 39 Gender : Male 	445 XOA1629377 Name : Dolly Shaw Husbands Name : Munna Shaw House Number : 4 Age : 39 Gender : Female 
446 MFN3313970 Name : Sunil Kumar Shaw Fathers Name : Dayanand Shaw House Number : 4 Age : 36 Gender : Male 	447 XOA1629393 Name : Sangita Shaw Fathers Name : Bijay Shaw House Number : 4 Age : 36 Gender : Female 	448 XOA2093334 Name : Renu Kumar Shaw Fathers Name : Dilip Kumar Shaw House Number : 4 Age : 35 Gender : Male 
449 XOA1629385 Name : Anee Shaw Fathers Name : Bijay Kumar Shaw House Number : 4 Age : 35 Gender : Female 	450 XOA2093316 Name : Anil Kumar Shaw Fathers Name : Dayanand Shaw House Number : 4 Age : 33 Gender : Male 	451 XOA2093326 Name : Lalita Shaw Husbands Name : Pappu Shaw House Number : 4 Age : 32 Gender : Female 
452 XOA2093342 Name : Anand Kumar Shaw Fathers Name : Bijay Shaw House Number : 4 Age : 31 Gender : Male 	453 XOA2093300 Name : Priyanka Shaw Fathers Name : Dayanand Shaw House Number : 4 Age : 31 Gender : Female 	454 MFN0163337 Name : Dayanand Shaw Fathers Name : Dinanath Shaw House Number : 4/H/9 Age : 61 Gender : Male 
455 MFN2476901 Name : Md Mustafa Fathers Name : Md Dil House Number : 4/H/9 Age : 52 Gender : Male 	456 MFN0163576 Name : Pabi Bibi Husbands Name : Sahabjan House Number : 7/1 Age : 82 Gender : Female 	457 MFN3001385 Name : Abeda Husbands Name : Md Yasin House Number : 7/1 Age : 64 Gender : Female 



458 Name : Ashraf Ali Fathers Name : Mashuq Ali House Number : 7/1 Age : 62 Gender : Male 	WB/23/152/069388	459 Name : Razia Khatoon Husbands Name : Nasrullah House Number : 7/1 Age : 61 Gender : Female 	MFN0163642	460 Name : Yasmin Sultana Husbands Name : Asraf House Number : 7/1 Age : 57 Gender : Female 	WB/23/152/069389
461 Name : Md. Sakil Fathers Name : Md. Zamir House Number : 7/1 Age : 53 Gender : Male 	XOA2271724	462 Name : Shiraj Uddin Mohammad Fathers Name : Mushlaque House Number : 7/1 Age : 49 Gender : Male 	WB/23/152/012142	463 Name : Azmen Begum Husbands Name : Md Sakil House Number : 7/1 Age : 47 Gender : Female 	MFN1652148
464 Name : Sk Faizullah Fathers Name : Sk Nasrullah House Number : 7/1 Age : 45 Gender : Male 	MFN1650480	465 Name : Rehana Shiraj Husbands Name : Md Shiraj Uddin House Number : 7/1 Age : 44 Gender : Female 	XOA16339E1	466 Name : Md Shahabuddin Fathers Name : Md Shahabjan House Number : 7/1 Age : 43 Gender : Male 	MFN3313988
467 Name : Md. Ishaque Fathers Name : Md. Yasin House Number : 7/1 Age : 43 Gender : Male 	XOA2271666	468 Name : Md Ibrahim Fathers Name : Md Yasin House Number : 7/1 Age : 42 Gender : Male 	MFN2045813	469 Name : Asna Mothers Name : Pub Bibi House Number : 7/1 Age : 42 Gender : Female 	XOA2528339
470 Name : Md Tutar Mothers Name : Azmen House Number : 7/1 Age : 37 Gender : Male 	XOA1629336	471 Name : Momina Begum Husbands Name : Md Shahabuddin House Number : 7/1 Age : 37 Gender : Female 	DWK112853/	472 Name : Md Akil Mothers Name : Azmen Begum House Number : 7/1 Age : 34 Gender : Male 	XOA1629328
473 Name : Yasmin Begum Husbands Name : Md. Ishaque House Number : 7/1 Age : 31 Gender : Female 	XOA2271674	474 Name : Md Shadab Fathers Name : Md Sakil House Number : 7/1 Age : 30 Gender : Male 	XOA2437614	475 Name : Md. Shabbir Fathers Name : Md. Sakil House Number : 7/1 Age : 30 Gender : Male 	XOA2271583
476 Name : Tamanna Yasmin Fathers Name : Sakil Md House Number : 7/1 Age : 28 Gender : Female 	XOA2528347	477 Name : Sazda Sakil Fathers Name : Md Sakil House Number : 7/1 Age : 28 Gender : Female 	XOA2437605	478 Name : Asif Ali Fathers Name : Ashraf Ali House Number : 7/1 Age : 38 Gender : Male 	MFN2896504
479 Name : Kashifa Ali Fathers Name : Ashraf Ali House Number : 7/1 Age : 31 Gender : Female 	XOA2093359	480 Name : Jhula Das Husbands Name : Shibprasad Das House Number : 7/1 Age : 74 Gender : Female 	WB/23/152/069570	481 Name : Pappu Das Fathers Name : Shibprasad Das House Number : 7/1 Age : 47 Gender : Male 	WB/23/152/069374
482 Name : Chanchal Das Mothers Name : Jhula Das House Number : 7/1 Age : 41 Gender : Male 	MFN2045326	483 Name : Rumma Das Mothers Name : Jhula Das House Number : 7/1 Age : 38 Gender : Female 	XOA0665067	484 Name : Muskan Khatoon Mothers Name : Asna House Number : 7/1 Age : 23 Gender : Female 	XOA2872687
485 Name : Mohammed Ahmer Mothers Name : Fahmida Begum House Number : 7/1A Age : 48 Gender : Male 	XOA2798437	486 Name : Mohammad Afzal Ahmer Mothers Name : Fahmida Begum House Number : 7/1A Age : 47 Gender : Male 	XOA2601916	487 Name : Kamar Hossain Fathers Name : Syed Mofizur Rahman House Number : 7/1A Age : 45 Gender : Female 	XOA2271740



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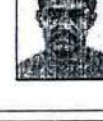
488 Name : Razia Khan Husbands Name : Mohammed Ahmed House Number : 7/1A Age : 36 Gender : Female 	XOA2798270	489 Name : Maliya Anam Husbands Name : Mohammad Atfal Ahmed House Number : 7/1A Age : 35 Gender : Female 	XOA2798411	490 Name : Obedullah Ahmed Mothers Name : Fahmida Khatoon House Number : 7/1A Age : 44 Gender : Male 	XOA279
491 Name : Rafia Arif Husbands Name : Mohammed Asad House Number : 7/1A Age : 44 Gender : Female 	MFN3313906	492 Name : Snahnoor Begum Husbands Name : Faizullah Sk House Number : 7/1A Age : 38 Gender : Female 	MFN3313954	493 Name : Mahabub Hossain Mollick Fathers Name : Ismail Mollick House Number : 7/1A Age : 52 Gender : Male 	XOA2271732
494 Name : Abdul Salam Ansari Fathers Name : Abdulla Ansari House Number : 7/1A,B Age : 47 Gender : Male 	WB/22/153/372312	495 Name : Zareen Ali Husbands Name : Abdul Salam Ansari House Number : 7/1A,B Age : 46 Gender : Female 	XOA2798320	496 Name : Jahanara Khatoon Husbands Name : AJAZ AHMED House Number : 7/1B Age : 76 Gender : Female 	MFN0163519
497 Name : Sultana Khatun Husbands Name : Neaj Ahmed House Number : 7/1B Age : 54 Gender : Female 	XOA1471606	498 Name : Neaj Ahmed Fathers Name : Ajaz Ahmed House Number : 7/1B Age : 53 Gender : Male 	MFN0163535	499 Name : Md Oais Fathers Name : Md Anis House Number : 7/1B Age : 53 Gender : Male 	XOA2743987
500 Name : Reaj Ahmed Fathers Name : Ajaz House Number : 7/1B Age : 50 Gender : Male 	MFN0163527	501 Name : Imteaz Ahmed Fathers Name : Ajaz House Number : 7/1b Age : 50 Gender : Male 	MFN0163543	502 Name : Md Wais Fathers Name : Anis House Number : 7/1B Age : 49 Gender : Male 	MFN0163592
503 Name : Imran Ahmed Fathers Name : Ajaz Ahmed House Number : 7/1B Age : 45 Gender : Male 	MFN1650449	504 Name : Nikhat Parveen Husbands Name : Reaj Ahmed Parveen House Number : 7/1B Age : 46 Gender : Female 	MFN1650423	505 Name : Mubina Sultana Husbands Name : Imteaz Ahmed House Number : 7/1B Age : 42 Gender : Female 	HI.G3215332
506 Name : Shabnam Talib Husbands Name : Md Wais House Number : 7/1B Age : 48 Gender : Female 	MFN2045821	507 Name : Alfia Reaj Fathers Name : Reaj Ahmed House Number : 7/1-B Age : 24 Gender : Female 	XOA2665636	508 Name : Rukhsana Ahmed Husbands Name : Imran Ahmed House Number : 7/1B Age : 39 Gender : Female 	MFN2454890
509 Name : Rowsanara Begum Husbands Name : Md Anis House Number : 7/1B Age : 75 Gender : Female 	XOA2743961	510 Name : Md Sali Fathers Name : Md Suleman House Number : 7A Age : 59 Gender : Male 	WB/23/152/069627	511 Name : Md Asad Fathers Name : Abdul Shakur House Number : 7A Age : 50 Gender : Male 	WB/23/152/069358
512 Name : Md Murtaza Fathers Name : Dil Md House Number : 7A Age : 48 Gender : Male 	WB/23/152/069566	513 Name : Md Murtaza Fathers Name : Dil Md House Number : 7A Age : 48 Gender : Male 	XOA1629237	514 Name : Sk Wali Ahmed Fathers Name : Zainul Haque House Number : 7D Age : 76 Gender : Male 	MFN2477362
515 Name : Sk Abdul Rafique Fathers Name : Sk Abdul Razzaque House Number : 7D Age : 64 Gender : Male 	WB/23/152/507262	516 Name : Sk Abdul Rahman Fathers Name : Sk Abdul Rafique House Number : 7D Age : 33 Gender : Male 	XOA1655521	517 Name : Saif Jawaid Fathers Name : Jawaid Akhtar House Number : 7D Age : 30 Gender : Male 	XOA2093409

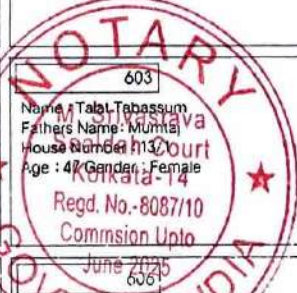
518 XOA2539096 Name : Shaerya Rafique Fathers Name : Sk Abdul Rafique House Number : 7D Age : 27 Gender : Female 	519 MFN2896538 Name : Ayaz Ahmed Fathers Name : Sheikh Wali Ahmed House Number : 7D Age : 42 Gender : Male 	520 MFN2896546 Name : Jawaid Akhtar Fathers Name : Abdur Razzaque House Number : 7D Age : 64 Gender : Male 
521 XOA1629492 Name : Bishakra Bahadur Husbands Name : Gopal Bahadur House Number : 7D Age : 50 Gender : Female 	522 XOA2271765 Name : Gopal Bahadur Fathers Name : M. Bahadur House Number : 7D Age : 46 Gender : Male 	523 XOA2271757 Name : Jhuma Bahadur Fathers Name : Gopal Bahadur House Number : 7D Age : 33 Gender : Female 
524 XOA2594806 Name : Nayeema Begum Husbands Name : Sk Abdul Rafique House Number : 7D Age : 60 Gender : Female 	525 WB/23/152/00344 Name : Alauddin Munshi Fathers Name : Abdul Molin Munshi House Number : 7D Age : 74 Gender : Male 	526 MFN2896512 Name : Shabana Munshi Fathers Name : Alauddin Munshi House Number : 7D Age : 43 Gender : Female 
527 MFN2896520 Name : Farooque Munshi Fathers Name : Alauddin Munshi House Number : 7D Age : 38 Gender : Male 	528 WB/23/152/003456 Name : Kaniz Nasima Husbands Name : Alauddin Munshi House Number : 7D Age : 64 Gender : Female 	529 MFN2896553 Name : Parveen Shaikat Husbands Name : Jawaid Akhtar House Number : 7D Age : 49 Gender : Female 
530 XOA2437549 Name : Syed Arif Hassan Fathers Name : Syed Zafar Alam House Number : 7D Age : 29 Gender : Male 	531 WB/23/152/009222 Name : Moid Alam Fathers Name : Saghirul Hassan House Number : 7D Age : 60 Gender : Male 	532 XOA2758423 Name : Syed Zafar Alam Fathers Name : Syed Saghirul Hassan House Number : 7D Age : 58 Gender : Male 
533 WB/23/152/009686 Name : Tarannum Naz Husbands Name : Syed Zafar Alam House Number : 7D Age : 53 Gender : Female 	534 XOA1629344 Name : Sana Moid Fathers Name : Moid Alam House Number : 7D Age : 35 Gender : Female 	535 XOA2271575 Name : Nawshaba Ahmed Husbands Name : Ayaz Ahmed House Number : 7D Age : 37 Gender : Female 
536 WB/23/152/009223 Name : Shahnaz Shamim Husbands Name : Moid Alam House Number : 7D Age : 56 Gender : Female 	537 MFN3001740 Name : Gulam Fathers Name : Turabali House Number : 8 Age : 63 Gender : Male 	538 WB/23/152/069413 Name : Lila Devi Husbands Name : Tarachanel House Number : 8 Age : 59 Gender : Female 
539 MFN0163931 Name : Balmiki Kumar Fathers Name : Mahabir House Number : 8 Age : 55 Gender : Male 	540 XOA2727493 Name : Rishi Shaw Fathers Name : Ratan Shaw House Number : 8 Age : 26 Gender : Male 	541 WB/23/152/069418 Name : Baby Kumari Husbands Name : Balmiki Kumar House Number : 8 Age : 51 Gender : Female 
542 WB/23/152/069428 Name : Susanto Set Fathers Name : Pradip Set House Number : 8 Age : 47 Gender : Male 	543 WB/23/152/069412 Name : Tanvir Shaw Fathers Name : Ratan Shaw House Number : 8 Age : 64 Gender : Male 	544 WB/23/152/069410 Name : Kalicharan Shaw Fathers Name : Bhagawan Shaw House Number : 8 Age : 64 Gender : Male 
545 WB/23/152/069417 Name : Ratan Shaw Fathers Name : Mahabir Shaw House Number : 8 Age : 56 Gender : Male 	546 WB/23/152/069411 Name : Arati Shaw Husbands Name : Kalicharan Shaw House Number : 8 Age : 54 Gender : Female 	547 WB/23/152/069419 Name : Rashmi Shaw Husbands Name : Ratan Shaw House Number : 8 Age : 47 Gender : Female 



548 Name : Sushma Shaw Fathers Name : Tarachand Shaw House Number : 8 Age : 44 Gender : Female MFN2045441 	549 Name : Krishna Shaw Fathers Name : Ganori Shaw House Number : 8 Age : 42 Gender : Male XOA2577872 	550 Name : Kavita Shaw Fathers Name : Kalicharan Shaw House Number : 8 Age : 40 Gender : Female XOA0066 
551 Name : Rupa Shaw Fathers Name : Tara Chand Shaw House Number : 8 Age : 39 Gender : Female MFN2896561 	552 Name : Abhishek Shaw Fathers Name : Kali Charan Shaw House Number : 8 Age : 34 Gender : Male XOA1471515 	553 Name : Anita Shaw Fathers Name : Kalicharan Shaw House Number : 8 Age : 34 Gender : Female XOA0665497 
554 Name : Binay Shaw Fathers Name : Balmiki kumar House Number : 8 Age : 32 Gender : Male XOA1629229 	555 Name : Ritu Shaw Fathers Name : Tarachand Shaw House Number : 8 Age : 30 Gender : Female XOA2093417 	556 Name : Sunita Shaw Fathers Name : Kali Charan Shaw House Number : 8 Age : 29 Gender : Female XOA2093367 
557 Name : Abdul Mannan Fathers Name : Abdul Subhan House Number : 11 Age : 63 Gender : Male XOA2843324 	558 Name : Maida Begum Husbands Name : Abdul Mannan House Number : 11 Age : 60 Gender : Female XOA2843373 	559 Name : Md Ali Imran Fathers Name : Abdul Mannan House Number : 11 Age : 40 Gender : Male JJM2824951 
560 Name : Anisha Khatoon Fathers Name : Abdul Mannan House Number : 11 Age : 29 Gender : Female XOA2271591 	561 Name : Mubashir Anan Fathers Name : Abdul Mannan House Number : 11 Age : 27 Gender : Male XOA2634566 	562 Name : Sk Danish Mothers Name : Ansari Begum House Number : 12/2 Age : 22 Gender : Male XOA2872729 
563 Name : Rafia Begum Husbands Name : Idris House Number : 13/1 Age : 79 Gender : Female WB/23/152/069468 	564 Name : Asiya Khatoon Husbands Name : Abdul House Number : 13/1 Age : 77 Gender : Female WB/23/152/069461 	565 Name : Sajjad Alam Fathers Name : Wali Bux House Number : 13/1 Age : 76 Gender : Male WB/23/152/069429 
566 Name : Shazadi Khatoon Husbands Name : A Gaffar House Number : 13/1 Age : 74 Gender : Female WB/23/152/069433 	567 Name : Haliza Begum Fathers Name : Md Hamid House Number : 13/1 Age : 71 Gender : Female WB/23/152/069455 	568 Name : Md Aslam Fathers Name : Abdul Mazid House Number : 13/1 Age : 70 Gender : Male XOA1529007 
569 Name : Saheeda Begum Husbands Name : Sk Israil House Number : 13/1 Age : 70 Gender : Female MFN3001518 	570 Name : Muniaz Ali Ansari Fathers Name : S M Ansari House Number : 13/1 Age : 69 Gender : Male MFN0164376 	571 Name : Tara Begum Husbands Name : Dilwara House Number : 13/1 Age : 69 Gender : Female WB/23/152/069448 
572 Name : Md Hasan Fathers Name : Md Idris House Number : 13/1 Age : 67 Gender : Male WB/23/152/069469 	573 Name : Muniaz Ali Ansari Fathers Name : S M Ansari House Number : 13/1 Age : 69 Gender : Male WB/23/152/069453 	574 Name : Nazma Begum Husbands Name : Amzad House Number : 13/1 Age : 64 Gender : Female WB/23/152/069452 
575 Name : Rashida Begum Husbands Name : Aslam House Number : 13/1 Age : 64 Gender : Female XOA2960490 	576 Name : Saheeda Begum Husbands Name : Muniaz House Number : 13/1 Age : 64 Gender : Female WB/23/152/069432 	577 Name : Md Shalu Fathers Name : Abdul Gafur House Number : 13/1 Age : 62 Gender : Male MFN0164061 



578 Name : Md Haroon Fathers Name : Hamid House Number : 13/1 Age : 61 Gender : Male 	MFN0164228	579 Name : Md Kaisar Fathers Name : Abdul Gafur House Number : 13/1 Age : 60 Gender : Male 	WB/23/152/069463	580 Name : Md Saber Ali Fathers Name : Md Kassim House Number : 13/1 Age : 59 Gender : Male 	WB/23/152/057214
581 Name : Ladi Begum Husbands Name : Md Saber House Number : 13/1 Age : 59 Gender : Female 	WB/23/152/069649	582 Name : Md Aslam Fathers Name : Idris House Number : 13/1 Age : 58 Gender : Male 	XOA2818219	583 Name : Md. Jane Alam Fathers Name : Abdul Gafur House Number : 13/1 Age : 57 Gender : Male 	WB/23/152/069464
584 Name : Md Hafiz Fathers Name : Hamid House Number : 13/1 Age : 56 Gender : Male 	WB/23/152/069458	585 Name : Md Muslim Fathers Name : Aslam House Number : 13/1 Age : 53 Gender : Male 	MFN0164145	586 Name : Israt Jahan Fathers Name : Noor Md House Number : 13/1 Age : 53 Gender : Female 	WB/23/152/069438
587 Name : Shahnaz Begum Husbands Name : Md Han House Number : 13/1 Age : 53 Gender : Female 	XOA2818326	588 Name : Md Shafid Fathers Name : Noor Md House Number : 13/1 Age : 52 Gender : Male 	MFN1651876	589 Name : Rashida Begum Fathers Name : Hamid House Number : 13/1 Age : 51 Gender : Female 	WB/23/152/069459
590 Name : Hasnat Ara Khatoun Husbands Name : Sk Ataur Rahman House Number : 13/1 Age : 51 Gender : Female 	XOA1629401	591 Name : Sarweri Begum Husbands Name : Md Kaisar House Number : 13/1 Age : 51 Gender : Female 	MFN2045847	592 Name : Seema Aslam Husbands Name : Md Aslam House Number : 13/1 Age : 51 Gender : Female 	XOA2818912
593 Name : Sultana Begum Husbands Name : Md Haroon House Number : 13/1 Age : 51 Gender : Female 	XOA2798346	594 Name : Jahangir Alam Fathers Name : A Gaffar House Number : 13/1 Age : 50 Gender : Male 	XOA2818276	595 Name : Md Azad Fathers Name : Hamid House Number : 13/1 Age : 50 Gender : Male 	XOA2915668
596 Name : Sk Raja Fathers Name : Sk Badrudin House Number : 13/1 Age : 50 Gender : Male 	MFN3001526	597 Name : Md Taslim Fathers Name : Aslam House Number : 13/1 Age : 50 Gender : Male 	WB/23/152/069442	598 Name : Anjumara Husbands Name : Md Youms House Number : 13/1 Age : 49 Gender : Female 	WB/23/152/069435
599 Name : Nayema Begum Husbands Name : Jahangir Alam House Number : 13/1 Age : 49 Gender : Female 	XOA1471614	600 Name : Md Taj Fathers Name : Md Yasin House Number : 13/1 Age : 48 Gender : Male 	XOA0664995	601 Name : Shazid Hossain Fathers Name : Sheikh Dilawar Hossain House Number : 13/1 Age : 47 Gender : Male 	XOA2818458
602 Name : Tarique Hossain Fathers Name : Amzad House Number : 13/1 Age : 47 Gender : Male 	WB/23/152/069572	603 Name : Talat Tabassum Fathers Name : Mumtaz House Number : 13/1 Age : 47 Gender : Female 	MFN1651397	604 Name : Shahid Hossain Fathers Name : Sk. Dilawar Hossain House Number : 13/1 Age : 46 Gender : Male 	XOA2818680
605 Name : Yasmin Gafur Fathers Name : Abdul Gafur House Number : 13/1 Age : 46 Gender : Female 	WB/23/152/069465	606 Name : Mudassar Sajjad Alam Fathers Name : Sajjad Alam House Number : 13/1 Age : 42 Gender : Male 	MFN1651116	607 Name : Kuttu Fathers Name : Md. Salauddin House Number : 13/1 Age : 41 Gender : Male 	MFN2045516



608 Name : Momena Begum Husbands Name : Md Muslim House Number : 13/1 Age : 41 Gender : Female XOA2798247 	609 Name : Mohammad Nasir Fathers Name : Mohammad Zahiruddin House Number : 13/1 Age : 38 Gender : Male XOA2912863 	610 Name : Shaika Parveen Fathers Name : Sajjad Alam House Number : 13/1 Age : 38 Gender : Female MFN241 
611 Name : Shaikh Imran Fathers Name : Shaikh Israil House Number : 13/1 Age : 37 Gender : Male XOA2798577 	612 Name : ASFIA BEGUM Husbands Name : MOHAMMAD NASIR House Number : 13/1 Age : 37 Gender : Female DWK1682905 	613 Name : Farah Naz Husbands Name : Sk. Tanvoer House Number : 13/1 Age : 37 Gender : Female XOA1852003 
614 Name : Farah Parveen Husbands Name : Mudassar Sajjad Alam House Number : 13/1 Age : 36 Gender : Female XOA2599611 	615 Name : Sarfaraz Alam Ansari Fathers Name : Mumtaz Ali Ansari House Number : 13/1 Age : 35 Gender : Male XOA1471622 	616 Name : Md Nadim Mothers Name : Sahjadi Begum House Number : 13/1 Age : 35 Gender : Male MFN3252574 
617 Name : Saleha Khatoon Husbands Name : Md. Yasir Arafat House Number : 13/1 Age : 32 Gender : Female XOA2271773 	618 Name : Kaikashan Parveen Fathers Name : Sajjad Alam House Number : 13/1 Age : 32 Gender : Female XOA1965573 	619 Name : Md Asif Fathers Name : Md Aslam House Number : 13/1 Age : 31 Gender : Male XOA2375293 
620 Name : Sk. Shamser Mothers Name : Mustary Begum House Number : 13/1 Age : 31 Gender : Male XOA2093375 	621 Name : Mohammed Sadaab Fathers Name : Mohammed Haroon House Number : 13/1 Age : 31 Gender : Male XOA1930726 	622 Name : Yasmin Begum Husbands Name : Tareque Hossain House Number : 13/1 Age : 31 Gender : Female XOA2577864 
623 Name : Md Yasir Arafat Fathers Name : Md Younus House Number : 13/1 Age : 30 Gender : Male XOA1930684 	624 Name : Shaista Parveen Husbands Name : Mujamnil Sajjad Alam House Number : 13/1 Age : 30 Gender : Female XOA2798296 	625 Name : Md Kamran Fathers Name : Md Kaisar House Number : 13/1 Age : 28 Gender : Male XOA2437580 
626 Name : Nuzhat Farooqui Husbands Name : Md Taslim House Number : 13/1 Age : 28 Gender : Female XOA2271559 	627 Name : Tareque Hossain Fathers Name : Md. Sabir House Number : 13/1 Age : 27 Gender : Male MFN2464436 	628 Name : Shafuk Kaisar Fathers Name : Md Kaisar House Number : 13/1 Age : 24 Gender : Female XOA2675593 
629 Name : Jahul Abedin Fathers Name : Md Aslam House Number : 13/1 Age : 45 Gender : Male MFN2045482 	630 Name : Reza Ahmed Mothers Name : Sahjadi Ahmed House Number : 13/1 Age : 43 Gender : Male MFN2045458 	631 Name : Yasmin Alam Husbands Name : Md. Jane Alam House Number : 13/1 Age : 45 Gender : Female MFN1659044 
632 Name : Mujamnil Sajjad Alam Fathers Name : Sajjad Alam House Number : 13/1 Age : 42 Gender : Male MFN2477388 	633 Name : Alfaz Alam Fathers Name : Mumtaz Ali Ansari House Number : 13/1 Age : 40 Gender : Male MFN3252566 	634 Name : Imtiaz Alam Ansari Fathers Name : Mumtaz Ali Ansari House Number : 13/1 Age : 43 Gender : Male XOA1471523 
635 Name : Tarannum Begum Fathers Name : Sk Amjad Hossain House Number : 13/1 Age : 36 Gender : Female MFN3314028 	636 Name : Sk. Tanvoer Babby Fathers Name : Sk. Tanvoer Babby House Number : 13/1 Age : 41 Gender : Male XOA1562768 	637 Name : Farha Haroon Fathers Name : Haroon Md House Number : 13/1 Age : 37 Gender : Female MFN2896579 

Age as on 01-01-2024

Date of Updation - 01-11-2023

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638 XOA1562776 Name : Aroon Haroon Fathers Name : Md. Haroon House Number : 13/1 Age : 35 Gender : Female 	639 WB/23/152/069451 Name : Sk Anjad Hossain Fathers Name : Sk. Hossain House Number : 13/1 Age : 74 Gender : Male 	640 WB/23/152/069449 Name : Shakir Hossain Fathers Name : Sk. Dilawar Hossain House Number : 13/1 Age : 49 Gender : Male 
641 XOA1629294 Name : Shadique Hossain Fathers Name : Md Sabir Ali House Number : 13/1 Age : 33 Gender : Male 	642 XOA1562750 Name : Saika Israil Mothers Name : Saheeda Begum House Number : 13/1 Age : 38 Gender : Female 	643 XOA2437572 Name : Kashaf Kaisar Fathers Name : Md Kaisar House Number : 13/1 Age : 27 Gender : Female 
644 XOA1629286 Name : Saira Khatoun Husbands Name : Md Sabir House Number : 13/1 Age : 35 Gender : Female 	645 XOA2854172 Name : meherunnessa khatoun Husbands Name : roza Ahmed House Number : 13/1 Age : 25 Gender : Female 	646 XOA1629419 Name : Sk Ataur Rahaman Fathers Name : Sk Wasir Rahaman House Number : 13/1 Age : 56 Gender : Male 
647 WB/23/152/069423 Name : Anmarani Set Husbands Name : Pradip Set House Number : 13/1 Age : 72 Gender : Female 	648 WB/23/152/069425 Name : Usha Rani Sat Husbands Name : Kamal Set House Number : 13/1 Age : 67 Gender : Female 	649 WB/23/152/069427 Name : Chitra Set Fathers Name : Pradip Set House Number : 13/1 Age : 49 Gender : Female 
650 XOA1965557 Name : Mita Seth Fathers Name : Kamal Karim Seth House Number : 13/1 Age : 33 Gender : Female 	651 XOA1629427 Name : Md Moinuddin Shahbaz Fathers Name : Md Hanif House Number : 13/1 Age : 33 Gender : Male 	652 WZK2106730 Name : Lama Siddique Mothers Name : Tasnim Siddique House Number : 13/1 Age : 47 Gender : Female 
653 XOA1764547 Name : Md. Parwaz Ansari Fathers Name : Md. Islam Ansari House Number : 13/1A Age : 55 Gender : Male 	654 XOA2093425 Name : Zeenat Fatma Husbands Name : Tabrez Anwar House Number : 13/1A Age : 38 Gender : Female 	655 XOA2671063 Name : Sk Tausif Rahman Fathers Name : Sk Ataur Rahaman House Number : 13/1A Age : 25 Gender : Male 
656 XOA2668523 Name : Khadia Alam Fathers Name : Md. Parwaz Ansari House Number : 13/1A Age : 24 Gender : Female 	657 WB/23/152/069542 Name : Basirun Bibi Husbands Name : Sk Yunus House Number : 13/2 Age : 84 Gender : Female 	658 WB/23/152/069500 Name : Malikub Hossain Fathers Name : Md Israil House Number : 13/2 Age : 79 Gender : Male 
659 WB/23/152/069547 Name : Amin Ahmed Khan Fathers Name : Muktar House Number : 13/2 Age : 74 Gender : Male 	660 WB/23/152/069549 Name : Nabiran Bibi Husbands Name : Ali Mohmed House Number : 13/2 Age : 72 Gender : Female 	661 MFN0164996 Name : Ganesh Banadur Fathers Name : Nandlal House Number : 13/2 Age : 71 Gender : Male 
662 WB/23/152/069495 Name : Sk Naushad Fathers Name : Wahid House Number : 13/2 Age : 66 Gender : Male 	663 XOA2816167 Name : Sk Gera Fathers Name : Sk Wahid Begum House Number : 13/2 Age : 64 Gender : Male 	664 WB/23/152/069532 Name : Aysia Khatoun Husbands Name : Kurban House Number : 13/2 Age : 64 Gender : Female 
665 XOA2960698 Name : Isharan Bibi Husbands Name : Sk Raju House Number : 13/2 Age : 64 Gender : Female 	666 WB/23/152/069499 Name : Jahanara Begum Husbands Name : Gera House Number : 13/2 Age : 61 Gender : Female 	667 WB/22/153/222955 Name : Md Fayaz Alam Fathers Name : Md Manzar Alam House Number : 13/2 Age : 60 Gender : Male 



Section No and Name 3-TILJALA PLACE ALL PREMISES

34

Part No

668 WB/23/152/069506 Name : Md Saudhagar Fathers Name : Nasim House Number : 13/2 Age : 59 Gender : Male 	669 MFN0164558 Name : Abu Bakkar Siddique Fathers Name : Jail House Number : 13/2 Age : 59 Gender : Male 	670 MFN204 Name : Sk Bechu Fathers Name : Sk Ali Hussain House Number : 13/2 Age : 59 Gender : Male 
671 WB/23/152/069524 Name : Saharjan Bibi Husbands Name : Noor Md. House Number : 13/2 Age : 59 Gender : Female 	672 WB/23/152/069526 Name : Md Ainul Fathers Name : Md Wakil House Number : 13/2 Age : 57 Gender : Male 	673 WB/23/152/069517 Name : Sk Abdul Ali Fathers Name : Sk Mona House Number : 13/2 Age : 57 Gender : Male 
674 WB/23/152/069507 Name : Amna Khatun Husbands Name : Saudhagar House Number : 13/2 Age : 57 Gender : Female 	675 WB/23/152/069544 Name : Samshad Begum Fathers Name : Sk Yunus House Number : 13/2 Age : 57 Gender : Female 	676 MFN1649409 Name : Munna Fathers Name : Md Wakil House Number : 13/2 Age : 56 Gender : Male 
677 MFN0164986 Name : Abdul Majid Fathers Name : Mohammed Idrish House Number : 13/2 Age : 56 Gender : Male 	678 MFN1650498 Name : Sk Babu Fathers Name : Sk Tufani House Number : 13/2 Age : 56 Gender : Male 	679 WB/23/152/069519 Name : Sk Shaikat Ali Fathers Name : Sk Mona House Number : 13/2 Age : 56 Gender : Male 
680 MFN0164863 Name : Md Sehabal Fathers Name : Idrish House Number : 13/2 Age : 56 Gender : Male 	681 XOA2271807 Name : Sabiha Khatun Husbands Name : Md. Faiyaz Alam House Number : 13/2 Age : 56 Gender : Female 	682 WB/23/152/069545 Name : Shahnaaz Begum Fathers Name : Sk Yunus House Number : 13/2 Age : 56 Gender : Female 
683 XOA1629450 Name : Sk Lal Md Fathers Name : Sk Wali Md House Number : 13/2 Age : 54 Gender : Male 	684 XOA1965532 Name : Shami Ahmed Fathers Name : Sk Taslim House Number : 13/2 Age : 54 Gender : Male 	685 WB/23/152/069552 Name : Abdul Majid Fathers Name : Sk Habib House Number : 13/2 Age : 54 Gender : Male 
686 WB/23/152/069508 Name : Md Salim Fathers Name : Nasim House Number : 13/2 Age : 54 Gender : Male 	687 WB/23/152/069493 Name : Sk Shagor Ezaz Fathers Name : Kamr Baksh House Number : 13/2 Age : 54 Gender : Male 	688 MFN0164640 Name : Asiya Bibi Husbands Name : Ainul House Number : 13/2 Age : 54 Gender : Female 
689 WB/23/152/069510 Name : Rabeya Khatun Husbands Name : Nasim House Number : 13/2 Age : 52 Gender : Female 	690 XOA1930775 Name : Rashida Khatun Husbands Name : Shami Ahmed House Number : 13/2 Age : 51 Gender : Female 	691 WB/23/152/069518 Name : Naeiman Bibi Husbands Name : Abdul Ali House Number : 13/2 Age : 51 Gender : Female 
692 WB/23/152/069546 Name : Shayaan Begum Fathers Name : Sk Yunus House Number : 13/2 Age : 51 Gender : Female 	693 WB/23/152/069502 Name : Sk Hossain Fathers Name : Mallub Hossain House Number : 13/2 Age : 50 Gender : Male 	694 WB/23/152/0695582 Name : Jahanara Bibi Husbands Name : Sk Ashra: Ali House Number : 13/2 Age : 50 Gender : Female 
695 XOA1629443 Name : Baby Parveen Husbands Name : Sk Lal Mohammed House Number : 13/2 Age : 50 Gender : Female 	696 WB/23/152/069585 Name : Sk Kader Fathers Name : Ali Hussain House Number : 13/2 Age : 49 Gender : Male 	697 MFN0164715 Name : Sk Asraf Ali Fathers Name : Sk Mona House Number : 13/2 Age : 49 Gender : Male 



698 WB/23/152/069494 Name : Shabina Begum Husbands Name : Sk Shag Erat House Number : 13/2 Age : 49 Gender : Female 	699 WB/23/152/069582 Name : Jahanara Bibi Husbands Name : Arshad Hoossain House Number : 13/2 Age : 49 Gender : Female 	700 MFN3001674 Name : Sk Shamim Fathers Name : Sk Mona House Number : 13/2 Age : 47 Gender : Male 
701 WB/23/152/069525 Name : Sk Fazi Khan Fathers Name : Noor Md. House Number : 13/2 Age : 47 Gender : Male 	702 WB/23/152/069513 Name : Sabnam Khatoon Husbands Name : Sandhagar House Number : 13/2 Age : 47 Gender : Female 	703 XOA1764471 Name : Raucana Begum Fathers Name : Ali Hussain House Number : 13/2 Age : 47 Gender : Female 
704 XOA1764489 Name : Uma Khatoon Husbands Name : Sk Sahadat Ali House Number : 13/2 Age : 46 Gender : Female 	705 XOA1629260 Name : Kaisan Khatoon Fathers Name : Sk Ali Hossain House Number : 13/2 Age : 46 Gender : Female 	706 XOA2271799 Name : Noor Jahan Husbands Name : Chand Khan House Number : 13/2 Age : 46 Gender : Female 
707 MFN2645623 Name : Shahnaz Begum Husbands Name : Md. Daulat Hossain House Number : 13/2 Age : 45 Gender : Female 	708 MFN3253051 Name : Lal Babu Fathers Name : Sk Ali Hossain House Number : 13/2 Age : 43 Gender : Male 	709 MFN2045672 Name : Md. Islam Fathers Name : Sk. Kurban House Number : 13/2 Age : 43 Gender : Male 
710 MFN2477131 Name : Zeenat Begum Husbands Name : Fajju Khan House Number : 13/2 Age : 43 Gender : Female 	711 MFN3001682 Name : Sk Rahat Bux Fathers Name : Sk Naushad House Number : 13/2 Age : 42 Gender : Male 	712 XOA2634541 Name : Sk Mazad Fathers Name : Sk Maola House Number : 13/2 Age : 42 Gender : Male 
713 XOA1629252 Name : Sabia Khatoon Husbands Name : Sk Bari House Number : 13/2 Age : 42 Gender : Female 	714 XOA1764554 Name : Sk. Salim Fathers Name : Sk Ali Hossain House Number : 13/2 Age : 40 Gender : Male 	715 MFN3001773 Name : Akhtari Khatoon Husbands Name : Sk. Salauddin House Number : 13/2 Age : 40 Gender : Female 
716 XOA2667632 Name : Sk Sarfaraz Fathers Name : Sk. Sultan House Number : 13/2 Age : 39 Gender : Male 	717 XOA1629278 Name : Mamena Bibi Husbands Name : Sk Kaloo House Number : 13/2 Age : 39 Gender : Female 	718 XOA1930700 Name : Md Shajada Khan Mothers Name : Saharjan Bibi House Number : 13/2 Age : 38 Gender : Male 
719 MFN3252608 Name : Noor Aleem Fathers Name : Amin Ahmed Khan House Number : 13/2 Age : 38 Gender : Male 	720 XOA1930718 Name : Ansari Begum Mothers Name : Esarun Bibi House Number : 13/2 Age : 36 Gender : Female 	721 XOA0647099 Name : Rezwana Begum Husbands Name : Sk Salim House Number : 13/2 Age : 35 Gender : Female 
722 XOA1930742 Name : Altab Ahmed Mothers Name : Rashida Khatoon House Number : 13/2 Age : 34 Gender : Male 	723 XOA2144293 Name : Seena Begum Husbands Name : Md Shalada Khan House Number : 13/2 Age : 34 Gender : Female 	724 XOA1965565 Name : Md Sajjad Khan Mothers Name : Saharjan Bibi House Number : 13/2 Age : 33 Gender : Male 
725 XOA2271617 Name : Ibrana Khatoon Fathers Name : Shami Ahmed House Number : 13/2 Age : 33 Gender : Female 	726 XOA1911288 Name : Mustari Begum Husbands Name : Lal Babu House Number : 13/2 Age : 32 Gender : Female 	727 XOA2353852 Name : Tabasum Khan Husbands Name : Md. Sajjad Khan House Number : 13/2 Age : 32 Gender : Female 

728

XOA2577623

Name : Anjuman Begum
Fathers Name: Gora Sk
House Number : 13/2
Age : 32 Gender : Female



729

XOA2528396

Name : Shabana Bibi
Husbands Name: Md Nasim
House Number : 13/2
Age : 31 Gender : Female



730

XOA209

Name : Nazni Khatoon
Fathers Name: Abu Bakkar Siddique
House Number : 13/2
Age : 31 Gender : Female



731

XOA1930783

Name : Salma Begum
Fathers Name: Md Salim
House Number : 13/2
Age : 31 Gender : Female



732

XOA2437622

Name : Hena Naz
Fathers Name: Sk Shagrir Ezaz
House Number : 13/2
Age : 30 Gender : Female



733

XOA2271625

Name : Sultana Khatoon
Fathers Name: Md. Salim
House Number : 13/2
Age : 30 Gender : Female



734

XOA2437564

Name : Sk Shabuddin
Fathers Name: Sk Bechu
House Number : 13/2
Age : 29 Gender : Male



735

XOA2271641

Name : Shamina Khatoon
Fathers Name: Md. Faraz Alam
House Number : 13/2
Age : 29 Gender : Female



736

XOA2437648

Name : Sk Irfan
Fathers Name: Sk Lal Mohammad
House Number : 13/2
Age : 28 Gender : Male



737

XOA2271633

Name : Md. Shahjada
Fathers Name: Md. Salim
House Number : 13/2
Age : 28 Gender : Male



738

XOA2528354

Name : Sk Asif
Fathers Name: Sk Lal Mohammad
House Number : 13/2
Age : 28 Gender : Male



739

XOA2668259

Name : Seikh Nadim
Fathers Name: Sk. Sultan
House Number : 13/2
Age : 28 Gender : Male



740

XOA2528370

Name : Roshni Khatoon
Fathers Name: Sk Ashraf Ali
House Number : 13/2
Age : 28 Gender : Female



741

XOA2437598

Name : Ruksana Khatoon
Mothers Name: Jahannara Bibi
House Number : 13/2
Age : 28 Gender : Female



742

XOA2528388

Name : Shama Khatoon
Fathers Name: Sk Ashraf Ali
House Number : 13/2
Age : 27 Gender : Female



743

XOA2692432

Name : Shagufa Khatoon
Fathers Name: Md Faiyaz Alam
House Number : 13/2
Age : 26 Gender : Female



744

XOA2669349

Name : Md. Junaid
Fathers Name: Md Dilshad Hussain
House Number : 13/2
Age : 25 Gender : Male



745

XOA2658516

Name : Mohrun Naaz
Fathers Name: Sk. Saghir Ezaz
House Number : 13/2
Age : 25 Gender : Female



746

XOA2706331

Name : Ayesha Khatoon
Fathers Name: Sk. Asraf Ali
House Number : 13/2
Age : 24 Gender : Female



747

XOA2692457

Name : S.M Dilshad Alam
Fathers Name: Md Faiyaz Alam
House Number : 13/2
Age : 23 Gender : Male



748

XOA2684900

Name : Ifrat Parveen
Fathers Name: Md Dilshad Hossain
House Number : 13/2
Age : 23 Gender : Female



749

XOA2872703

Name : Sk Rajib
Mothers Name: A Khatoon
House Number : 13/2
Age : 21 Gender : Male



750

XOA1471549

Name : Md Abbas
Fathers Name: Md. Anur
House Number : 13/2
Age : 34 Gender : Male



751

MFN3253077

Name : Md Aftabuddin
Fathers Name: Abu Bakkar Siddique
House Number : 13/2
Age : 34 Gender : Male



752

XOA2437556

Name : Ellab Ahmed
Fathers Name: Sharni Ahmed
House Number : 13/2
Age : 29 Gender : Male



753

MFN2412898

Name : SK Asrar Ali
Fathers Name: Sk Walimuddin
House Number : 13/2
Age : 43 Gender : Male



754

MFN3253069

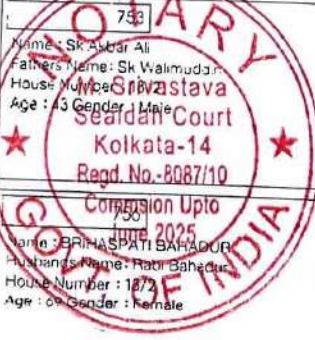
Name : Sk Asgar Ali
Fathers Name: Sk Walimuddin
House Number : 13/2
Age : 35 Gender : Male



755

XOA2683811

Name : Sk Imran Ali
Fathers Name: Sk Saikat Ali
House Number : 13/2
Age : 26 Gender : Male



XOA2946085



757

WB/23/152/069637

Name : Sabi Kurni Bahadur
Fathers Name: Rabi Bahadur
House Number : 13/2
Age : 54 Gender : Female



37

ably Constituency No and Name : 161-BALLYGUNGE
on No and Name 3-TILJALA PLACE ALL PREMISES

Part No. : 131

758 Name : Suresh Bahadur Fathers Name : Rabi Bahadur House Number : 13/2 Age : 43 Gender : Male MFN2477248 	759 Name : Nazma Begum Husbands Name : Abu Bakkar Siddique House Number : 13/2 Age : 49 Gender : Female XOA2752251 	760 Name : Sk Dawood Bux Fathers Name : Sk Gora House Number : 13/2 Age : 39 Gender : Male MFN3314036 
761 Name : Santi Chowdhury Fathers Name : Rabi Bahadur House Number : 13/2 Age : 40 Gender : Female XOA1629435 	762 Name : Md Arshad Hossain Fathers Name : Ali Hossain House Number : 13/2 Age : 52 Gender : Male XOA1965540 	763 Name : Md Dilshad Hossain Fathers Name : Md. Shakir House Number : 13/2 Age : 47 Gender : Male WB/23/152/069479 
764 Name : Md Ajad Khan Fathers Name : Noor Md Khan House Number : 13/2 Age : 36 Gender : Male XOA1471531 	765 Name : Amber Khan Husbands Name : Sk Rahat Bux House Number : 13/2 Age : 34 Gender : Female WKJ1466937 	766 Name : Zafreen Khan Husbands Name : Md. Ajad Khan House Number : 13/2 Age : 32 Gender : Female XOA2271609 
767 Name : Ibram Khan Fathers Name : Chand Khan House Number : 13/2 Age : 30 Gender : Male XOA2271781 	768 Name : Ars Khalun Mothers Name : Zahanara House Number : 13/2 Age : 21 Gender : Female XOA2872111 	769 Name : Sabitri Kumari Fathers Name : Kameshwar Kumari House Number : 13/2 Age : 48 Gender : Female WB/23/152/069485 
770 Name : Vijay Kr Shaw Fathers Name : Kameshwar Shaw House Number : 13/2 Age : 64 Gender : Male WB/23/152/069482 	771 Name : Lila Shaw Husbands Name : Bijoy Shaw House Number : 13/2 Age : 62 Gender : Female WB/23/152/069483 	772 Name : Maya Shaw Husbands Name : Suresh Shaw House Number : 13/2 Age : 49 Gender : Female MFN1652981 
773 Name : Sushila Shaw Fathers Name : Kameshwar Shaw House Number : 13/2 Age : 46 Gender : Female MFN2477255 	774 Name : Binod Kumar Shaw Fathers Name : Vijay Kumar Shaw House Number : 13/2 Age : 35 Gender : Male MFN3314010 	775 Name : Sanju Shaw Fathers Name : Bijoy Kumar Shaw House Number : 13/2 Age : 35 Gender : Female XOA1471556 
776 Name : Manoj Kumar Shaw Fathers Name : Bijoy Kumar Shaw House Number : 13/2 Age : 34 Gender : Male XOA1471564 	777 Name : Pradipt Kumar Shaw Fathers Name : Vijay Kumar Shaw House Number : 13/2 Age : 30 Gender : Male XOA1930692 	778 Name : Ajay Kumar Shaw Fathers Name : Bijoy Kumar Shaw House Number : 13/2 Age : 29 Gender : Male XOA2093383 
779 Name : Pooja Shaw Fathers Name : Suresh Shaw House Number : 13/2 Age : 28 Gender : Female XOA2677284 	780 Name : Sanjay Shaw Fathers Name : Suresh Shaw House Number : 13/2 Age : 25 Gender : Male XOA2577856 	781 Name : Ebrar Sk Fathers Name : Sk Shagor Ezaz House Number : 13/2 Age : 24 Gender : Male XOA2872737 
782 Name : Kunti Bahadur Husbands Name : Suresh Bahadur House Number : 13/2A Age : 39 Gender : Female XOA1562784 	783 Name : Syed Mehmod Karim Fathers Name : Mubarak Karim House Number : 13/2B Age : 49 Gender : Male WB/23/152/069304 	784 Name : Rehana Begum Husbands Name : Syed Mehmod Karim House Number : 13/2B Age : 38 Gender : Female MFN2993202 
785 Name : BIBEK CHOWDHURY Mothers Name : SANTI CHOWDHURY House Number : 13/2, TILJALA PLACE Age : 22 Gender : Male XOA2908754 	786 Name : Md Moinuddin Fathers Name : Md Aslam House Number : 13H/1 Age : 38 Gender : Male MFN2596587 	787 Name : Jane Alam Fathers Name : Hazi Ahmed House Number : 15 Age : 86 Gender : Male XOA1930791 



38

788 MFN0165209 Name : Shah Alam Fathers Name : Ahmed Sayed House Number : 15 Age : 78 Gender : Male 	789 WB/23/152/069651 Name : Shakara Begum Husbands Name : Jana Alam House Number : 15 Age : 75 Gender : Female 	790 WB/23/152/069652 Name : Shamim Alam Husbands Name : Meraj Alam House Number : 15 Age : 71 Gender : Female 
791 MFN0165233 Name : Ahmed Shahruk Alam Fathers Name : Shah Alam House Number : 15 Age : 49 Gender : Male 	792 WB/23/152/069646 Name : Saima Alam Fathers Name : Meraj Alam House Number : 15 Age : 47 Gender : Female 	793 XOA1471598 Name : Fardeen Alam Mothers Name : Shamim Alam House Number : 15 Age : 46 Gender : Male 
794 XOA1471572 Name : Femina Alam Mothers Name : Shamim Alam House Number : 15 Age : 42 Gender : Female 	795 XOA1471580 Name : Sana Alam Mothers Name : Shamim Alam House Number : 15 Age : 36 Gender : Female 	796 XOA1930759 Name : SHEIKH SHAKILUR RAHMAN Fathers Name : Khalilur Rahman House Number : 15 Age : 58 Gender : Male 
797 XOA1930767 Name : Farah Rahman Husbands Name : Sk Shakilur Rahman House Number : 15 Age : 54 Gender : Female 	798 XOA2353860 Name : Royem Rahman Fathers Name : Sk Shakilur Rahman House Number : 15 Age : 30 Gender : Male 	799 XOA2637304 Name : Ivaan Rahman Fathers Name : Shakilur Rahman House Number : 15 Age : 27 Gender : Male 
800 XOA2798312 Name : Taskeen Hossain Fathers Name : Rashed Hossain House Number : 41 Age : 22 Gender : Female 	801 XOA2872679 Name : Roushni Khatun Fathers Name : Md Mustajid Ansari House Number : B/4/H/6/2 Age : 23 Gender : Female 	



SUMMARY OF ELECTORS

A) NUMBER OF ELECTORS

		Roll Type	Roll Identification	NUMBER OF ELECTORS			
				Male	Female	Third Gender	Total
	Original	Mother Roll	Special Summary Revision 2024	418	383	0	801
				418	383	0	801

Signature of Electoral Registration Officer



E.P.
confirmed.
H.O. APU
3/8/87

3/76-77

Certified Copy of 1.B.
in respect of Rs no 7,
Tijala Place (New no. 7A)
3/76-77. vide challan
no - A0313267 dt 01.3.13.

HA 1111
01.3.13

$\frac{21}{13}$
 ДА-228



1	2	3	4
2R	Land	General Manager Eastern Rly.	
10.4.45	9/8/- p.p.m. = 462/-		
7	I	D. H. (Land) + Tank	24, Blackburn Rd. Mst. Begun Lat Jundhara 14, Bechtal Rd.
R.T. 17(12) - Gulzar Ahmed Plywood Co. Sup 50/-			
I 4 1/2 K + R + P			
II 2 1/2 + Land + Tank			
Owner -			
Taxes - 300/- + 100/-			
O.V.R. S. Q. III 8:77.66.			
7	I	D. H. + 1/2	S. K. Amarnath + S. K. Amarnath + S. K. Amarnath +
(1) 10.4.45			
(2) 10.4.45			

6	7	8	9	10	11	12
						510
						462 487
						2(b) mint
						Land 4K + 1/2 @ 10/- p.p.m. = 487/-
						E.P. Confiscated. H. A. 64 315/87
						5.41
						360
						3132 4217
						2(a)(b) 512
						400
						440 x 12 = 5280
						11 1/2 594 4686
						101 469 4217
						2117/75
						2(b)
						195
						265 x 12 = 3180
						74 295 2885
						101 289 2596

42

certified copy of
B. in respect of
Pos. 007, Tiljala
Place (New No. 71
3/FO-71 vide
of allan no. AG31326
dt 01.03.13

enclosed
H. A. 64
01.3.13
12/3
12/3



Certified copy of Inspection Book in respect of Premises
No. 74, Tiljala Place, Ward No. 265, dt. 01.12.12, Assessee
No. 11-0653200043, Challan No. A0316973 dt. 09.4.13.

Proposal for Mutation amalgamation was f. 01/12-13 u/s. 17P (2) (ii)
read with Sec. 174 (1) 178 (4) upon revaluation u/s. 180 (2) (r) for
the reason that existing assessment being abnormally low and also
on the basis of M.C.'s Cir. No. 35/10-11 along with guide line No. 1(d)
of Hon'ble Mayor dt. 03.02.86 Approved by Mpl. Commr. dt. 04.12.12.

Premises No.	No. of stories	Nature of use	Name and address of recorded owners.	Existing A.V.	Revised A.V.
74.	III R.T/BW Ash & Shed, Land, inclu. Tank.	D. H. (Partly) godown.	Javed Akhter Shaheda Parveen Rehan Javed Irfan Javed 44D, Shamsul Huda Road, Kolkata-17. 11-065-32-0004-3.	10800 (03/06-07) 5d/- AAC. 22B, 11.12.12	309040/- 5d/- A.I. 10.12.12.
(includes 7B, 7C, 7E & 7F, Tiljala Place upon amalgamation).				28615 x 12=	343380/-
				Less 10% (-)	34338/-
					309042/-
				Take A.V. Rs. 309040/-	

A.V. of Rs. 3,09,040/- accepted
through a declaration dated
10.12.2012 on a stamp paper
of Rs. 10.

sd/- sd/- sd/-
(R.O) AAC. 22B DAC. (S)
10.12.2012 11.12.12 11.12.12.

Land area 30x-14ch. 20 sft.
(22250 sft).

sd/-
A.C. (S)
11.12.12.

Area of Tank (as per submitted
Plan by R.O.) - 1K-07ch. - (at
earstwhile 7E, Tiljala Place
which is in the Tank list as per
D.C. (PMT)'s report.

At present there is no existence
of Tank so, 1K-07ch. (1035 sft) may
be recorded as Tank filled land.



Handwritten signature
H. A. M. K.
10.4.13.

THE KOLKATA MUNICIPAL CORPORATION
ASSESSMENT-COLLECTION (SOUTH) DEPTT.
5, S. N. BANERJEE ROAD, KOLKATA - 700 013

No. A-A-C(3) X 11-B/561/12-13
dt 8/12/12

From : Asstt. Assessor-Collector (South)
Division No.
Assessment-Collection (South) Deptt.
Kolkata Municipal Corporation
5, S. N. Banerjee Road, Kol - 13

To : Javed Akhtar, Shaheda Parveen,
Reham Javed, Irfan Javed,
44D, Shamsul Hind Rd,
Kolkata - 17

Sub.: Your application for ~~Mutation~~ / Apportionment
~~Mutation~~ / Separation / ~~Mutation~~ / Amalgamation
for Prs. No. 7A, 7B, 7C, 7E, 7F Tiljala Place

Assessee No. 11-065-32-0004-3

Dear Sir / Madam,

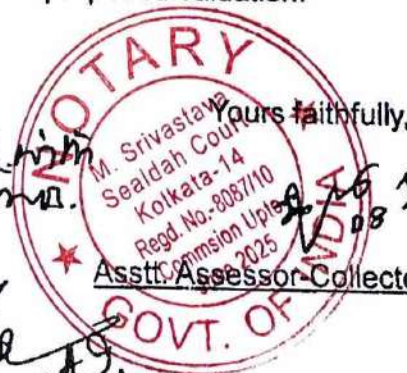
With reference to your application as mentioned above, this is to inform you that the said application has been examined and approved by the appropriate authority ~~DMC~~ DMC (R) / Asstt. Commr. Assessor-Collector(S) Deputy Assessor-Collector(S) on 04/12/2012

The Annual Valuation for your premises has been proposed at Rs. 309,040/- (Rupees Three lakh nine thousand forty only.) w.e.f. 01/12/13. If you agree to accept the above Valuation, you are requested to meet the u/s within seven days from the date of receipt of this letter, with a declaration made on a Rs.10/- Non Judicial Stamp-paper to this effect, failing which, we will process the case for hearing of the proposed valuation.

Note:- Prs. Nos. 7B, 7C, 7E & 7F
Tiljala Place stand
deleted since amalgamated with
7A, along with assessors.

11-065-32-0017-1,
11-065-32-0018-3
11-065-32-0020-1
11-065-32-0021-3.

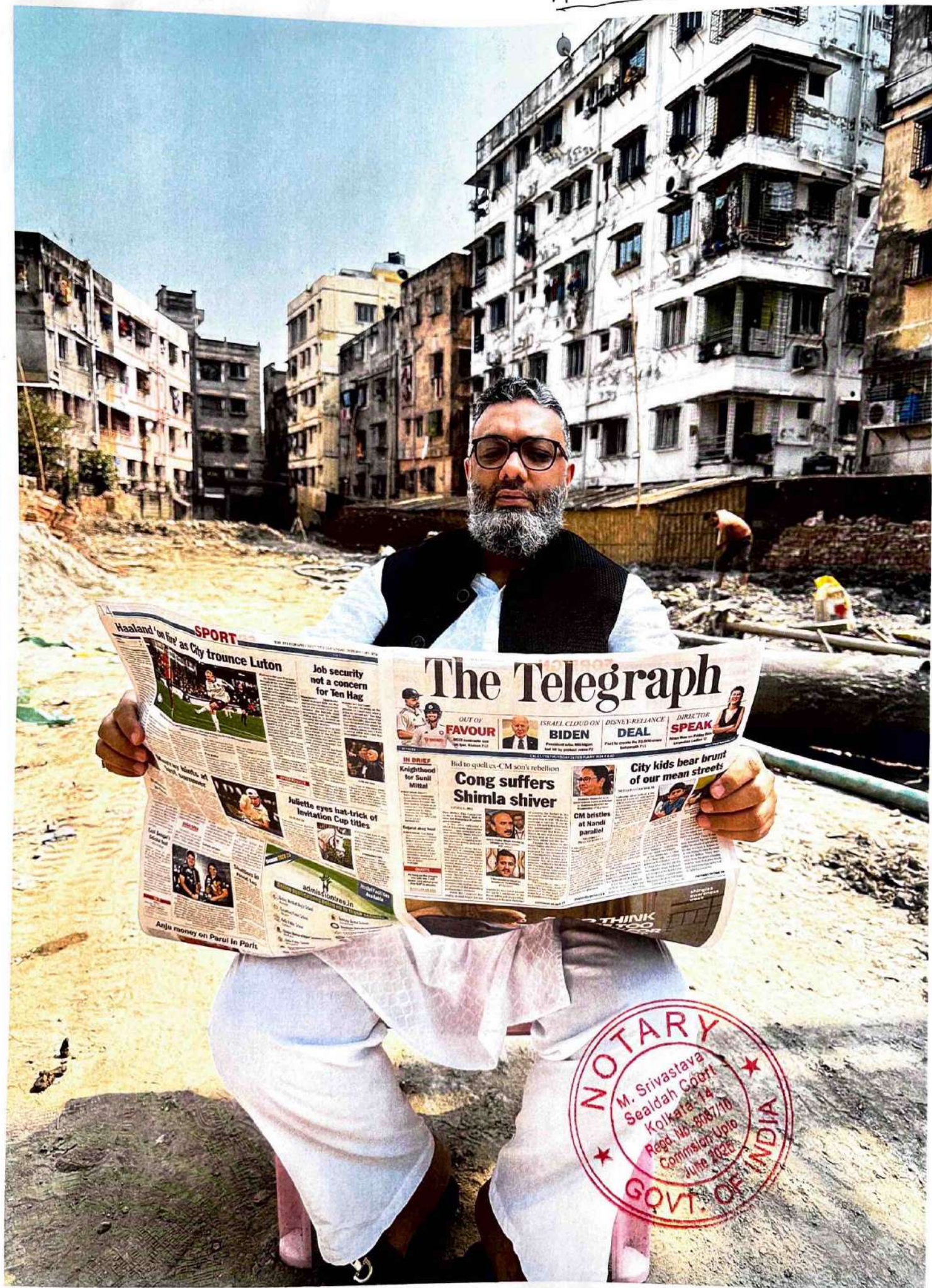
Amalgamated premises
now stands as 7A, Tiljala Place with Assessee No. 11-065-32-0004-3.



Yours faithfully,

Asstt. Assessor-Collector (South)

08/12/12



The Telegraph



OUT OF FAVOUR

BCCI contracts axe on Iyer, Kishan P12



ISRAEL CLOUD ON BIDEN

President wins Michigan but hit by protest votes P2

DISNEY-RELIANCE DEAL

Pact to create Rs 70,000-crore behemoth P11

DIRECTOR SPEAK

Kiran Rao on Friday film Laapataa Ladles t2



50 PAGES

CALCUTTA THURSDAY 29 FEBRUARY 2024 ₹ 6.00

NACE

www.telegraphindia.com

IN BRIEF

Knighthood for Sunil Mittal

■ **NEW DELHI:** Bharti Enterprises chairman Sunil Mittal on Wednesday became the first Indian citizen to be conferred the honorary knighthood by King Charles III. Being an Indian, he can add KBE to his name.

Gujarat drug haul

■ **NEW DELHI:** The India Navy, Narcotics Control Bureau and the Gujarat police late on Tuesday night seized around 3,300kg of drugs from an Iranian boat off the Gujarat coast in a joint operation, making it the biggest such haul in recent times.

QUOTE

As long as the people are with me, I will never care about your (the BJP's) abuses

Bid to quell ex-CM son's rebellion

Cong suffers Shimla shiver

SANJAY K. JHA

New Delhi: The Congress is in a deep-ditch bid to save the Himachal Pradesh government.

A day after suffering a shock defeat in the Rajya Sabha contest — high command nominee Abhishek Manu Singhvi lost against the run of play — the party was struggling to retain the only power toehold it has in the north.

Speculation about the extreme step of changing chief minister Sukhvinder Singh Sukhu to salvage the situation dominated the political discourse the whole day as central observers Bhupinder Singh Hooda and D.K. Shivakumar talked to the MLAs to finalise the way out of the crisis. The central observers' main concern, however, appeared to be to ward off the immediate crisis and buy time on the pretext of the impending



Sukhvinder Singh Sukhu in Shimla on Wednesday. (PTI picture)



Vikramaditya Singh in Shimla on Wednesday. (PTI picture)

legislators who voted against

of passing the budget in the Assembly on Wednesday by suspending 15 BJP MLAs for creating a ruckus. In the finance bill had fallen through, the government may not have survived. But there is no threat of any non-confidence motion now as the Assembly has been adjourned sine die.

Though the defeat in the Rajya Sabha election was bad enough, the crisis was precipitated by the resignation of Vikramaditya Singh as a minister in the Sukhu government. Son of former chief minister Virbhadra Singh and MP Pratibha Singh, Vikramaditya grabbed the opportunity to corner Sukhu when he was the most vulnerable after the failure to ensure the victory of Singhvi.

Vikramaditya, who was not comfortable working under his late father's critic, conveyed to the high command that he would not toler-



Mamata Banerjee at a government event at Khatra in Bankura district on Wednesday. (PTI picture)

CM bristles at Nandi parallel

MEGHDEEP BHATTACHARYA

Calcutta: Chief minister Mamata Banerjee on Wednesday appeared to caution against making the "mistake" of comparing the Sandeshkhali developments with the anti-land acquisition movements she had spearheaded in Nandigram and Singur.

"Listen, Singur is Singur. Nandigram is Nandigram.... Every place has its own distinct identity, remember this. Therefore, comparing one with another, fomenting riots... don't make that mistake," Mamata said during a state government event in

City kids bear brunt of our mean streets

MONALISA CHAUDHURI

Calcutta: Aban Ashraf, a student of Class III, will not be able to write his annual school exam owing to a critical injury and trauma after an app cab hit the scooter he was travelling on and ran over his right hand on Tuesday afternoon.

Aban is not alone. Children have had a horrid time on Calcutta's roads in the past few weeks.

At least a dozen crashes have been reported in the city during this period where children fell victim either to rash driving by others or they were failed by their guardians who did not follow traffic rules.

Aban's father, Mohammad Ashraf, told **The Telegraph** that his son was standing on the footboard of the scooter with a helmet on when the cab hit him from the rear. "I fell on the left and Aban on the right. The cab's front left wheel ran over my son's right hand," he said.

Ashraf no longer uses his scooter when travelling with his family. He books a cab because he is scared for Aban and his six-month-old daughter.



Aban Ashraf, 8, whose hand was run over by a cab on Tuesday



Nirvaan Banik, 6, who has overcome losing a finger in a road crash

pillion on a scooter, fell on the road after the two-wheeler was hit by a trailer. The child came under the wheels of the trailer. Sloke's father Sanjay Jaiswara had said his son's head was too small for helmets but also lamented that they could never imagine "something like this" could ever happen.

A few weeks ago, a Class VII student who was riding pillion on her mother's scooter, died after she fell off the two-wheeler when its handle got snagged in the truck's rear

Shreya Mondal was critically injured by a bus at AJC Bose Road's intersection with Cathedral Road while she was trying to cross over without realising that the signal was green. Her father was with her.

Last August, Class II student Souranil Sarkar came under the wheels of a truck on his way to school in Behala as he was trying to cross the road with his father. They were away from the zebra crossing and too close to a giant truck that started moving as the traf-

Annexure - "R-6"

47



RP-Sanjiv Goenka Group

Growing Legacies

JAVED AKHTER
GR-FR
7A TILJALA PLACE
KOLKATA 700017

YOUR ELECTRICITY BILL FOR

Please refer to our website www.cesc.co.in for revised cash office operating
Bill No.: 20050092011 / 12237 Bill Date.: 06/01/24 CIN : L31901WB1978PLC031411.
Customer ID : 20000285744

DECEMBER 2023

(12237)



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For Immediate Assistance

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033 44031912
18605001912
1912

Visit us at : www.cesc.co.in
e-mail : cesclimited@rpsg.in

Please opt to pay the Bill "Net Amount payable for e-payment" through NEFT/RTGS to CESC Limited using the following A/C details :	
Bank	AXIS BANK
A/C No.	007820000285744
IFSC CODE	UTIB0CCH274
Branch	Central Coll Hub

Important Notice: If your mobile no. / email ID is not updated, please register the same on our website (www.cesc.co.in) or call at 1912 (press option-2) to receive important communications and value added services.

Mobile No.
E-mail ID

Registered Mobile No : 70xxx3xx43
Email Id : saxxxxxxxxxx@gmail.com

Gross Amount Rounded

₹ 880

Rebate

₹ 8.30

Due Date

16/01/24

Rounded Net Amount Payable as per BILL DETAILS

870

Rebate is applicable only if payment is received within Due Date

Units Billed : 95*

* Provisionally billed on estimated load

Scheduled Reading Date : 03/01/24

Previous Reading Date : 04/12/23

BILL DETAILS

Energy Charges **PTO : ₹ 647.60

FPPAS PTO ##

Fixed/Demand Charges : ₹ 182.40

Govt. Duty : ₹ 0.00

Meter Rent : ₹ 50.00

Adjustments **PTO : ₹ 0.24

Gross Amount : ₹ 880.24

Rebate : ₹ 8.30

Net Amount : ₹ 871.94

Addl. Rebate for e-payment mode : ₹ 8.30

Net amount for e-payment mode : ₹ 863.64

Net Amt. Payable for e-payment : ₹ 860.00

Load (kva): 7.6 Security Deposit: ₹ 45600.00

Last Payment Received On	Amount Received (₹)	Mode of Payment	A/C Month & Year
18/12/23	1050.00	Paytm - Wallet	11/23

Please pay by due date to avoid inclusion of this bill in the next bill

The Gross/Net amount when rounded is to the lower multiple of ₹10/-, the truncated amount will be carried forward on payment.

Consumer Type : Commercial

Das
15.1.24

Pay smart. Pay safe.

With CESC's contactless digital bill payment options -



Enjoy

1% extra rebate on paying online!



JAVED AKHTAR
7, TILJALA PLACE
KOLKATA-700017

Consumer No.	Reading Date	Address of Regional Office		
20050092002	28/08/13	Central Regional Office CESC House, Chowringhee Square Kolkata 700001 Tel-2225-6040		
Consumer Type				
Domestic				
Summary of the bill				
Total Unit	Gross Amount Payable	Rebate (₹)	Net Amount Payable	Due Date
130	₹ 700	6.92	₹ 690	20/09/13
You will lose the rebate and will have to pay the Gross Amount after Due Date.		Please pay within TEN DAYS from Due Date to avoid appearance of this bill amount in next month bill, as due, inspite of payment.		

Messages :

Dengue-Malaria alert by Kolkata Municipal Corporation

- * Malaria & Dengue spreading mosquitoes breed in stagnant water.
- * Don't let water stagnate anywhere.
- * Free facilities for diagnosis of malaria & dengue are available at your nearby health centre of KMC.
- * Never go for testing of dengue by Rapid Kit. ELISA is the only recommended method.

* THANK YOU FOR REGISTERING WITH US.

For Bill related issues, kindly call Ms. Sraboni Seth, Dy. Manager (Commercial) at (+91) 9163675382, between 9:00 am – 5:00 pm on week days and 9:00 am – 1:00 pm on Saturdays

If you have not already registered, kindly ensure that you register your Mobile Number, e-mail ID & Date of Birth [DD/MM].

Click on

www.cesc.co.in

or Ring

1860 500 1912/
4403 1912/1912

By doing so, you will.....

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- ▶ Also receive confirmation of restoration of supply by SMS in addition to a confirmatory call.
- ▶ Receive SMSs regarding meter reading date.
- ▶ Receive bills by email.
- ▶ Be informed of new initiatives.
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Mutual Fund

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Consumer No.	Gross Amount	Net Amount	Due Date	Consumer No.
20050092002	700	690	20/09/13	08131

JAVED AKHTAR
7, TILJALA PLACE
KOLKATA-700017

Consumer No.	Reading Date	Your Regional Office
20050092002	29/07/13	Central Regional Office CESC House, Chowringhee Square Kolkata 700001 Tel-2225-6040
Consumer Type		
Domestic		

Summary of the bill

Total Unit	Gross Amount Payable*	Rebate (₹)	Net Amount Payable*	Due Date
91	₹ 450	4.44	₹ 450	23/08/13

You will lose the rebate and will have to pay the Gross Amount after Due Date.

Please pay within TEN DAYS from Due Date to avoid appearance of this bill amount in next month bill, as due, inspite of payment.

Messages :

ডেস্ক-ম্যালেরিয়া সম্পর্কে কলকাতা পৌরসংস্থার সতর্কীকরণ

- * জমা জলে ডেস্ক-ম্যালেরিয়ার মশা জন্মায়। কোথাও কখনও জল জমতে দেবেন না।
- * আপনার নিকটবর্তী পুর-ক্লিনিকে বিনামূল্যে ডেস্ক-ম্যালেরিয়া পরীক্ষার সুযোগ আছে।
- * ডেস্কের পরীক্ষা র‍্যাপিড-কিটে কখনওই নয়। এলাইজা পদ্ধতিতে পরীক্ষাই স্বীকৃত।

For Bill related issues, kindly call Ms. Sraboni Seth, Dy. Manager (Commercial) at (+91) 9163675382, between 9:00 am – 5:00 pm on week days and 9:00 am – 1:00 pm on Saturdays

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

* THE GROSS/NET AMOUNT WHEN ROUNDED, IS TO THE LOWER MULTIPLE OF ₹ 0.01. THE TRUNCATED AMOUNT WILL BE CARRIED FORWARD ON THE NEXT BILL.

E.S.O.E

For CESC Limited

Dy. General Manager (Central)

Received the sum here stated



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An Investor Education and Awareness Initiative by Reliance Mutual Fund

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.



Consumer No.	Gross Amt (₹)	Net Amount (₹)	Due Date	A/C No.	Consumer No.
20050092002	450	450	23/08/13	07138	20050092002

BISWANATH GUHA THAKURTA
7 TILJALA PLACE
KOLKATA 700 017

ANCHOR
by **Panasonic**

Consumer No.	Reading Date	Your Regional Office
20050092002	31/10/11	Central Regional Office CESC House, Chowringhee Square Kolkata 700001 Tel-2225-6040
Consumer Type		
Domestic		

Summary of the bill

Total Unit	Gross Amount Payable	Rebate (Rs.)	Net Amount Payable	Due Date
157	Rs. 740	14.60	Rs. 730	23/11/11

You will lose the rebate and will have to pay the Gross Amount after Due Date.

Please pay within **TEN DAYS** from Due Date to avoid appearance of this bill amount in next month bill, as due, inspite of payment.

Messages :

- * GIVING ELECTRICITY FROM YOUR SUPPLY TO SOMEONE, WHOSE SUPPLY HAS BEEN DISCONNECTED FOR THEFT OF ELECTRICITY OR NON-PAYMENT OF ELECTRICITY BILLS, MAKES YOUR SUPPLY LIABLE FOR IMMEDIATE DISCONNECTION APART FROM ATTRACTING PENAL PROVISIONS
- * BILLED ON AVERAGE SINCE NO ACCESS TO METERBOARD

BECAUSE WHEN IT COMES TO
MAKING AN IMPRESSION,
EVERYTHING ELSE WILL BE A BLUR.

ROMA

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MODULAR SWITCHES**



by **Panasonic**

* THE GROSS/NET AMOUNT WHEN ROUNDED, IS TO THE LOWER MULTIPLE OF RS. 10/-
THE TRUNCATED AMOUNT WILL BE CARRIED FORWARD ON PAYMENT.

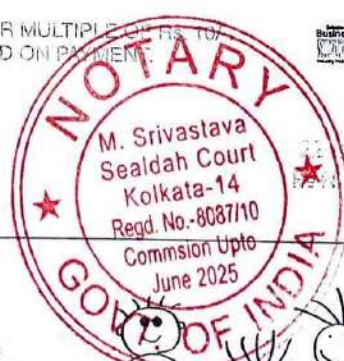
E.S.O.E.

For CESC Limited

Paul Rajgopal

Dy. General Manager (General)

(Received the sum here stated)



22-11-11/02 10050092002 011119 50

ANCHOR
by **Panasonic**

ANCHOR PENTA,
An Integral part of
every Family



PENTA





51

Ref No.: E&H/ 102 /2020-21

Dated: 10.09.21

To,
Mr/Mrs
Javed Akhtar & 3 Ors
44D, Shamsul Huda Road, P.S-Karaya
Kolkata-700017

Sub: Creation of waterbody at premises no.7A, Tiljala Place in ward no.65 under
Borough-VII

Sir,

With reference to your appeal for relocation of waterbody of an area 1K-7Ch (1025 Sqft) (as per submitted plan) ordered by DG/E&H dated 28.08.2021 as shown in your submitted plan proposal, you are allowed to create the proposed waterbody within the proposed land (premises no. 7A, Tiljala Place in ward no 65, Br-VII) of an area as stated above within 90(ninety) days and sufficient depth must be maintained by the applicant as per West Bengal Fisheries Act.1984. The waterbody as proposed should be created as per statutory circular of West Bengal Pollution Control Board.

Thanking you

[Signature]
10/9/21

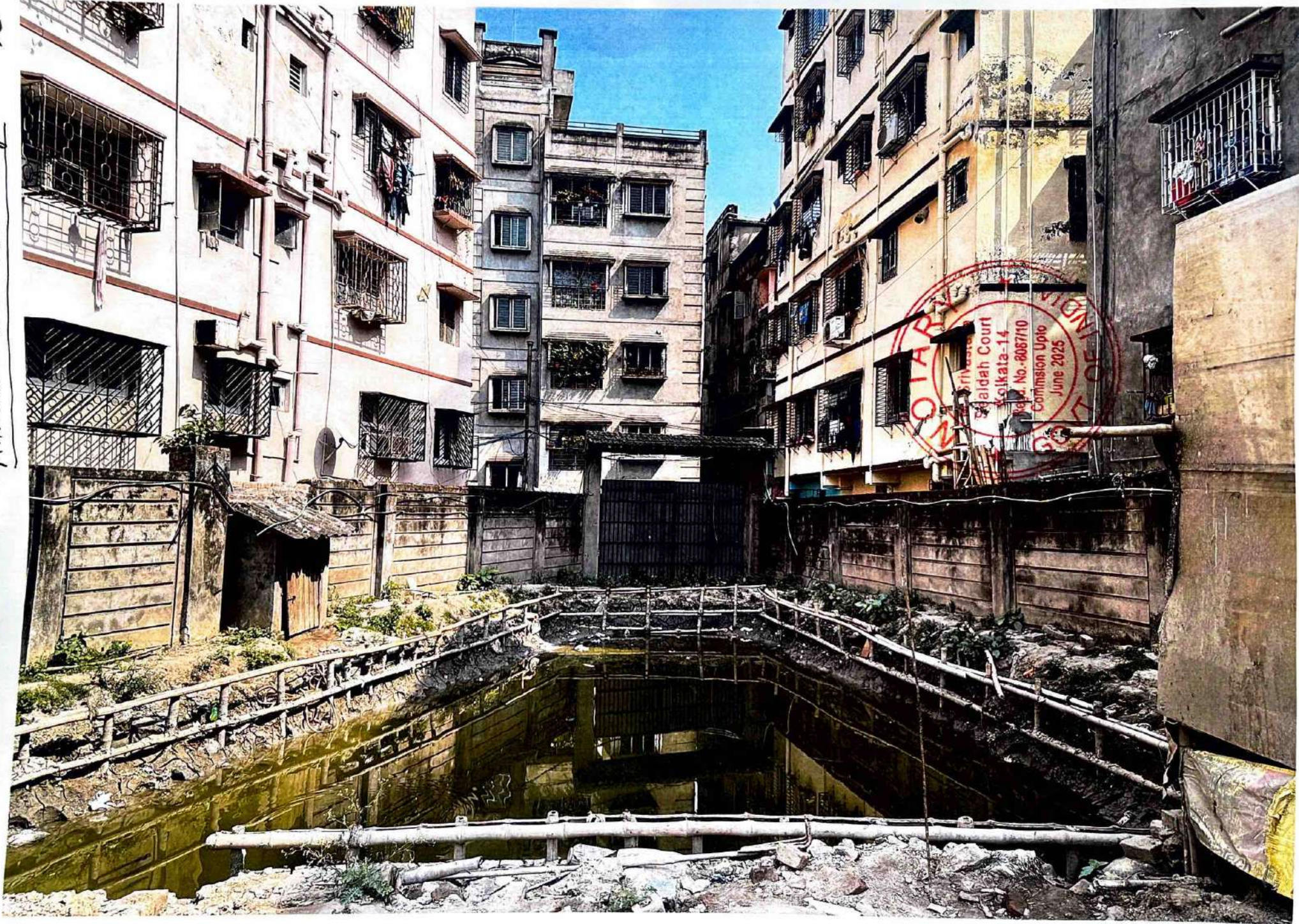
E.E(C)/E&H
Exe Engr (C,
Environment & Heritage
M.C



[Handwritten initials]
10/9/21



Annexure "R-8" Collectively 53



No. HQ/2020/ 0024185

Annexure - "2.9"

54

KOLKATA MUNICIPAL CORPORATION
ASSESSMENT COLLECTION DEPARTMENT (NORTH/SOUTH)

5, S.N. BANERJEE ROAD, KOLKATA - 700 013

MUTATION CERTIFICATE

Case No. : M/065/03-FEB-12/1276

SUB : Your application for mutation dated 03/02/2012 in respect of

Premises Number: 7A, TIL JALA PLACE

Assessee No. : 110653200043

Nature of Premise: D H I AND & TANK

To,

Sri/Smt

JAVED AKHTER , SHAHED PARVEEN

IRFAN JAVED, IRFAN JAVED

Mailing Address of the Applicant (s):
44/D. SHAMSUL HUDA RD
KOLKATA

700017

Dear Sir/Madam,

With reference to the aforesaid subject you are hereby informed that the prayer for mutation has been granted in your favour by this department on 08/12/2012 and henceforth the person(s) who will be treated as owner(s) / person (s) liable to pay tax in respect of the subject premises/ assessee is/are as follows.

JAVED AKHTER , SHAHED PARVEEN

IRFAN JAVED, IRFAN JAVED



Dated : 06/07/2021

Yours faithfully,

Dy. Assessor-Collector
(North/South)

Please see overleaf for more information • Always provide mobile No. of Recorded Owner/Person Liable to Pay Tax while making payment of Property Tax • Please do not fold or put any mark on Barcode

KOLKATA MUNICIPAL CORPORATION

PROPERTY TAX BILL 2023-2024



Bangla
Sahayata
Kendra



FOR THE PROPERTY TAX & HOWRAH BRIDGE TAX UNDER THE KOLKATA MUNICIPAL CORPORATION ACT, 1980 & THE HOWRAH BRIDGE ACT, 1926

Annexure - "R-9"

WARD SRL: 065/04741 PHASE SRL: G26828

ASSESSEE NO.: 11-065-32-0004-3

NATHI NO.:

MAIL TO:
44/D. SHAMSUL HUDA RD
KOLKATA

RECORDED OWNER / PERSON LIABLE TO PAY TAX

JAVED AKHTER, SHAHEDA FARVEENREHAN JAVED, IRFAN JAVED

PREMISES NO./HUT NO. AND STREET NAME:
7A TILJALA PLACE

QTR.	1/23-24	2/23-24	3/23-24	4/23-24
Presentation Date	19/05/2023	07/08/2023	29/11/2023	07/02/2024
Rebate allowed upto	09/06/2023	28/08/2023	20/12/2023	28/02/2024
ANNUAL VALUATION (Rs.)	DATE OF EFFECT	Qtrly. Gross Amt. (Rs.)	Qtrly. H.B. Tax (Rs.)	Qtrly. Surcharge(Rs.)
8831480	01/04/2017	51554	1039.35	0.0
QUARTERLY CHARGES (■ Rounded off to the nearest Rupee)				
Total Amount Payable ■ (Rs.)	Rebate Amount @5% (Rs.)		Net Amount Payable ■ (Rs.)	
51554	2577.70		48976	

Pay RS.188173 within 07/06/2024 @ 5% rebate.



OUTSTANDING DUES AS ON 31-03-2023 (Ignore, if paid)			Other UNPAID Fresh/Suppli Demand issued till 30-03-23 (Gross Amount)	AVAILABLE SUSPENSE AS ON 31-03-2023
PRINCIPAL	PENALTY **	INTEREST		
NIL	NIL	NIL	NIL	16

** 99% Penalty will be waived, if total O/s dues are cleared at a time

MUNICIPAL COMMISSIONER

All Bills (PD / FS / Outstanding) can be paid online through Portal
<https://www.kmcgov.in> (Make Online Payment > Property Tax > All Bill)

AV and Tax Capping in UAA System are subject to verification & final determination by KMC as applicable

Please see overleaf for more information • Always provide mobile No. of Recorded Owner/Person Liable to Pay Tax while making payment of Property Tax • Please do not fold or put any mark on Barcode

SANDEEP FORMS CENTRE
03/22/2024

55

Annexure "R-9"



No.

029967 56

BY SPEED POST

Phone : 2225-3438
2225-3734

KOLKATA IMPROVEMENT TRUST

Engineering Department (8th Floor)
P-16, India Exchange Place Extension
Kolkata - 700 073

No. 2E /OB/CE./2614/V-13

/24/4

Dated.....29/5/.....2013

Sri / Smt. SUBRATA MONDAL,

22B, Gorachand Road,

BY SPEED POST

Kolkata-700 014.

Re :- 7A, Tiljala Place,
Ward No. - 65,
Borough No. - VII,
Kolkata - 700 017.

Dear Sir / Madam,

In reply to your letter No.....NIL.....dated.....10/05/2013.....

I have to inform you that the site/building plan submitted with your application has been examined with Trust Plan/Records. Accordingly the above property is not affected at present by any published / sanctioned Scheme / Alignment of the Trust.

The above observation has to be read with the copy of the site plan which is returned herewith duly endorsed on the reverse. The correctness of the site plan is not verified / certified.

Further, the letter should be treated as invalid or cancelled if any overwriting, erasing or any kind of disfiguration is made either on this letter or on the enclosed site plan.



Yours faithfully,

[Signature]

Chief Engineer

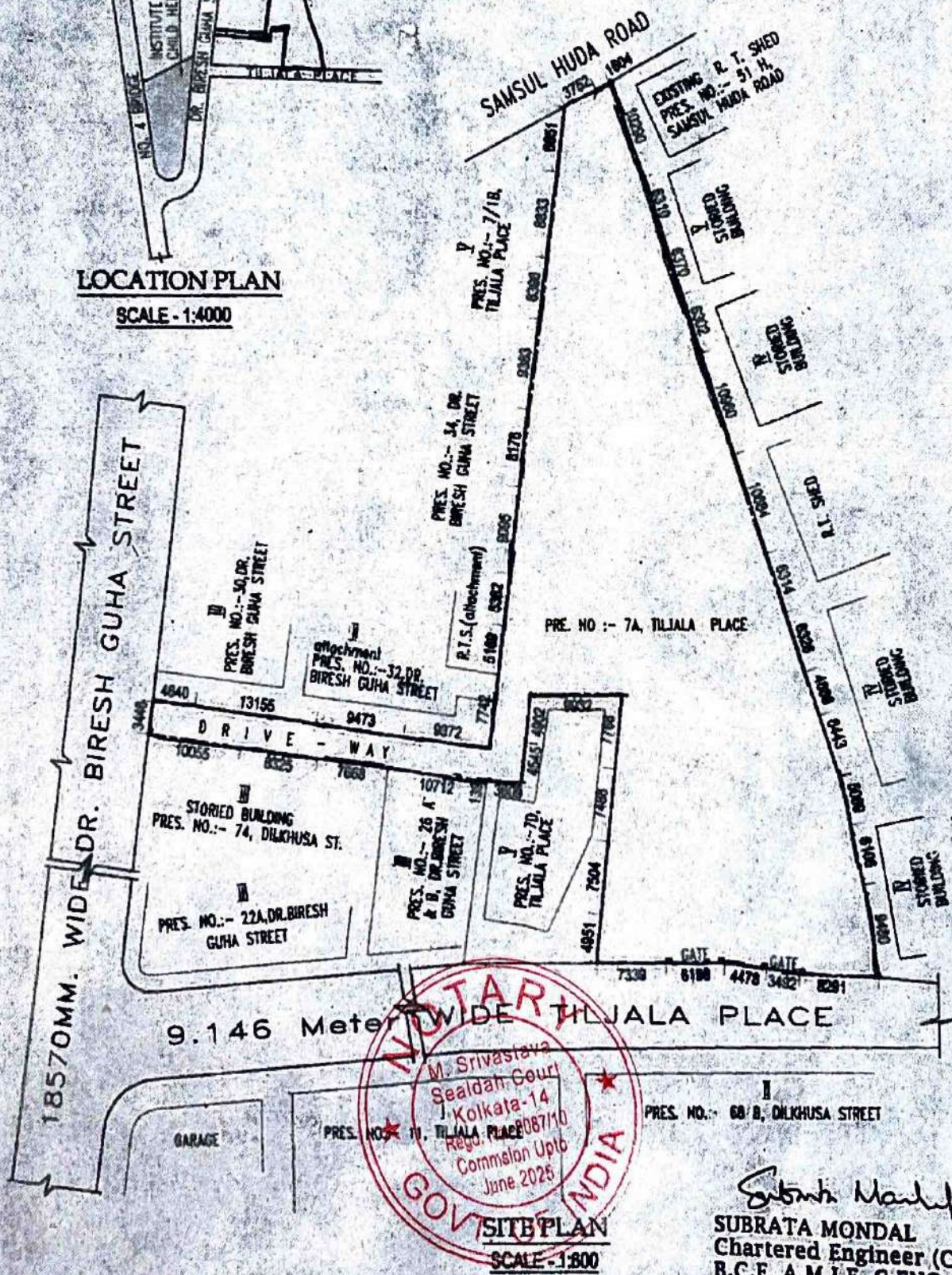
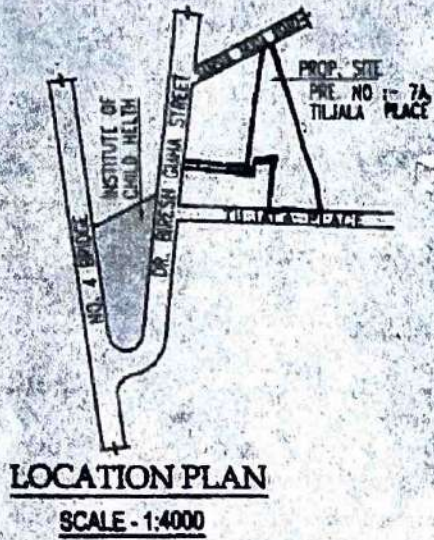
Kolkata Improvement Trust

[Signature]
29/5/13

Encl. : Copy of endorsed site plan.

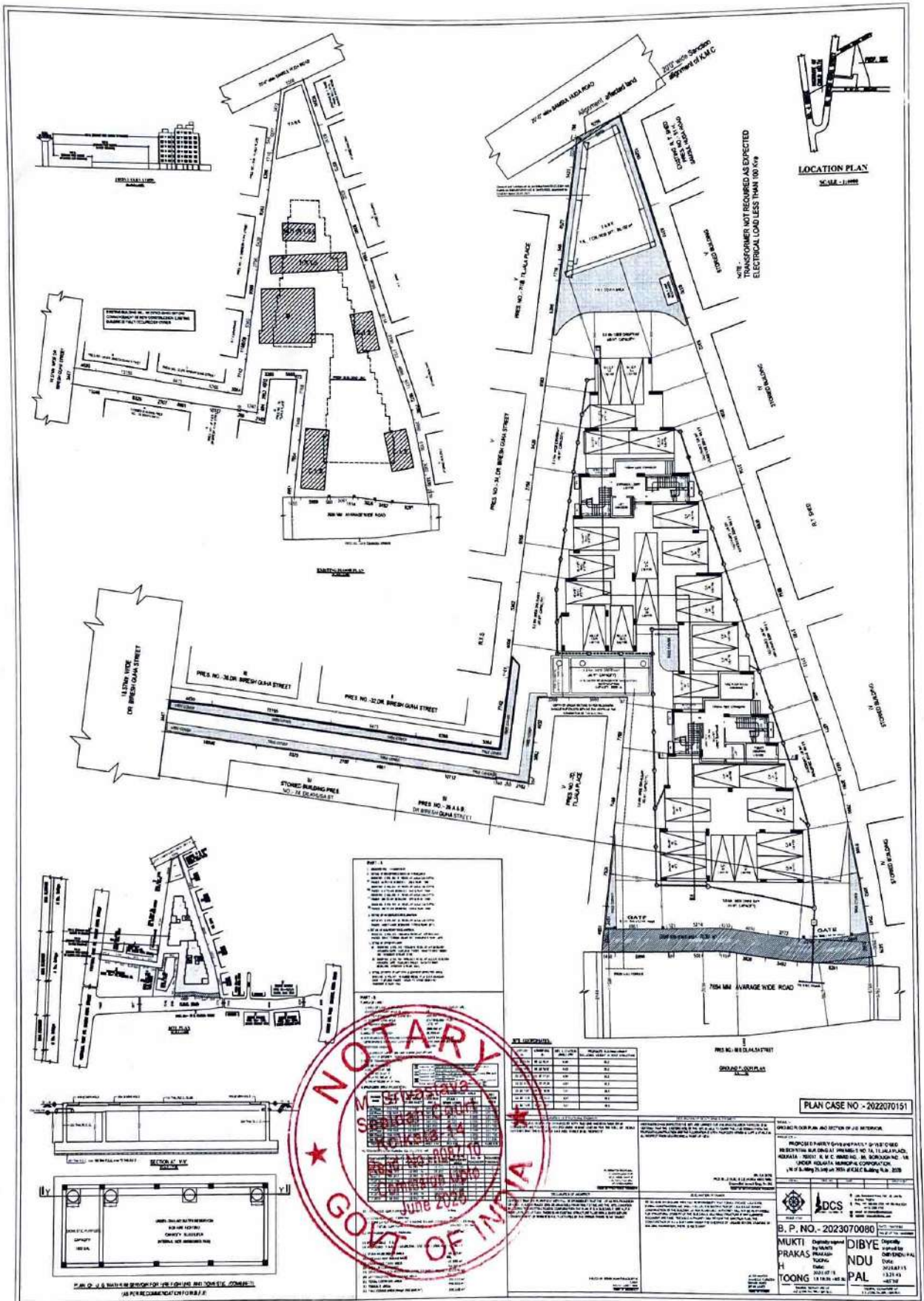
PLAN OF PRE. NO :- 7A, TILJALA PLACE
 KOLKATA :- 700017, K. M. C. WARD no.:- 65; BOROUGH no.:- VII.
 LAND AREA :- 30 K. 14 CH. 20 sft. = 2067.07 sqm
 (more or less as per deed.)

57



Subrata Mondal
SUBRATA MONDAL
 Chartered Engineer (Civil)
 B.C.E, A.M.I.E, C-ENG (I)
 L.B.S. 750(1), E.S.E. II/328.

SIG.OF APPLICANT



SURRENDER OF POSSESSION

We, Subir Bose son of Late Gopen Bose and Sri Kaustav Kanti Chatterjee son of Ritendra Nath Chatterjee, presently residing at 12, Paramhansa Deb Road, Police Station: New Alipore, Kolkata - 700 027, do hereby state the following:

1. That we are the joint owners of premises No. 7A, Tiljala Place, P.S. Karaya, Kolkata - 700 017 comprising of an area more or less 5 (five) kottahs. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata - 700 017 and the same has been inherited by us by operation of law.
2. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata - 700 017, P.S. Karaya on this date in presence of the witness.
3. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and has taken possession of the portion by signing a copy of this declaration.
5. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the present owners.

Witness:-

Shahnawaz Alam
44C, Shamsul Huda Rd.
KOL-17
8.7.10

Subir Bose
Subir Bose

Subir Bose
on behalf of Kaustav Kanti Chatterjee
Kaustav Kanti Chatterjee



SURRENDER OF POSSESSION

We, Bimal Ghosh husband of Late Manjula Ghosh, Atish Ghosh son of Late Manjula Ghosh and Swati Ghosh daughter of Late Manjula Ghosh, ~~representing Manjula Ghosh deceased~~ through their Constituted Attorney Asit Bhattacharya presently residing at Villa Riant Lac, No.4 Chemindes Garettes, 1295 Mies, Vaud, Switzerland.

Following:

1. That we are the joint owners of premises No. 7B, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
3. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and have taken possession of the premises vacant by signing a copy of this declaration.
5. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.

Witness:-

Shahnawaz Khan
44C, Shamsul Huda Rd.
Kot-17

Asit Kumar Bhattacharya

Asit Bhattacharya



SURRENDER OF POSSESSION

We, Biresh Chandra Guha son of Late Sailesh Chandra Guha presently residing at D4/503, Peerless Nagar, P.O- Panihati, P.S. Khardah, Kolkata – 700 114, Indira Bose wife of Ashish Baran Bose, presently residing at 164, Bireshwar Banerjee Street, P.O- Bhadrakali, P.S- Uttarpara and Sanjukta Guha Shyam, wife of Radhey Shyam presently residing at FD-1, Flat- 2, Sector- III, P.S- Bidhannagar(N), Kolkata – 700 106, do hereby state the following:

1. That we are the joint owners of premises No. 7D, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That premises No. 7D, Tiljala Place, Kolkata – 700 017 ground floor plus four storied building consisting of several flats occupied by different persons except 4(Four) flats lying vacant under occupation of the recorded owner 3 (Three) flats in the first floor and 1 (One) flat on the 4th floor and part of car parking space.
3. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
4. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 8.07.2010.
5. That the Owners have accepted the surrender and have taken possession of the premises with occupiers / vacant flats under occupation of the above said owners by signing a copy of this declaration.
6. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the present owners.

Witness:-

1. Jagannath Guha Thakur

2. Shahnawaz Alam
44C, Shamsul Huda Rd.
KOL-17
8.7.10

Biresh Chandra Guha
Biresh Chandra Guha

Indira Bose
Indira Bose

Sanjukta Guha Shyam
Sanjukta Guha Shyam



SURRENDER OF POSSESSION

I, Rittom Guhathakurta son of Late Goutam Guhathakurta, presently residing at _____ do hereby state the following:

1. That we are the part owners of premises No. 7F & 7C, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
3. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on _____ 2010.
4. That the Owners have accepted the surrender and have taken possession of the portion by signing a copy of this declaration.
5. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.



Witness:-

Shahnawaz Khan
44C, Shamsul Huda Rd.
Kot-17
8.7.10

Rittom Guhathakurta
for
Rittom Guhathakurta

SURRENDER OF POSSESSION

We, Mousumi Guhathakurata wife of Late Animesh Guhathakurata, Sri Kaushik Guhathakurata and Shouvik Guhathakurata son of Late Animesh Guhathakurata, presently residing at 7C, Tiljala Place, P.S. Karaya, Kolkata - 700 017, do hereby state the following:

1. That we are the part owners of premises No. 7F & 7C, Tiljala Place, P.S. Karaya, Kolkata - 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata - 700 017 and the same has been inherited by us by operation of law.
2. That we are handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata - 700 017, P.S. Karaya on this date in presence of the witness.
3. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and have taken possession of the premises No.7F, Tiljala Place vacant land with structure. Possession of the entire first floor of premises No.7C, Tiljala Place will be delivered to the owners within 6 months as per agreement made on 2010.
5. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.

Witness:-

Shah Nawaz Alam
44C, Shamsul Huda Rd.
Kol-17

8.7.10

Mousumi Guhathakurata
Mousumi Guhathakurata

Kaushik Guhathakurata
Kaushik Guhathakurata

Shouvik Guhathakurata
Shouvik Guhathakurata



SURRENDER OF POSSESSION

64

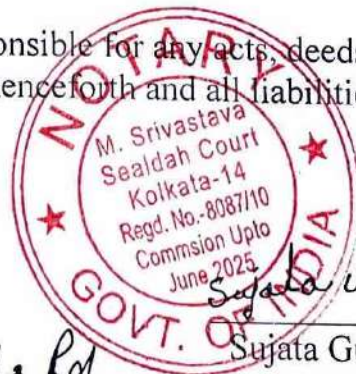
I, Sujata Guhathakurta wife of Late Nikhilesh Guhathakurta, presently residing at 7C, Tiljala Place, P.S. Karaya, Kolkata – 700 017, do hereby state the following:

1. That I am the part owners of premises No. 7F & 7C, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That I am handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
3. That I make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and have taken possession of the premises No.7F, Tiljala Place vacant land with structure. Possession of the entire first floor of premises No.7C, Tiljala Place will be delivered to the owners within 6 months as per agreement made on 2010.
5. That I shall not be held responsible for any acts, deeds and things related to the said property hence forth and all liabilities shall be borne by the Landlords.

Witness:-

Shahna Waz Alam
44C, Shamsul Huda Rd.
KOL-17

8.7.10



Sujata Guhathakurta

SURRENDER OF POSSESSION

We, Jagannath Guhathakurta son of Late Sudhir Chandra Guha thakurta, Utsav Guhathakurta son of Late Biswanath Guhathakurta, presently residing at 7C, Tiljala Place, P.S. Karaya, Kolkata – 700 017, Sipra Ghosh wife of Late Indu Bhusan Ghosh, presently residing at 29A, Sarat Ghosh Garden Road, P.S- Kasba, Kolkata – 700 031 and Subhra Roy, wife of Sri Amarendra Nath Roy, presently residing at 66A, Pratapaditya Place, P.S- Tollygunge, Kolkata – 700 026, do hereby state the following:

1. That we are the joint owners of premises No. 7C and 7E, Tiljala Place, P.S. Karaya, Kolkata – 700 017 comprising of an area more or less 5 (five) kottahs. The said premises is a portion of mother premises No. 7, Tiljala Place, Kolkata – 700 017 and the same has been inherited by us by operation of law.
2. That premises No. 7E, Tiljala Place, Kolkata – 700 017 is fully vacant land and 7C, Tiljala Place, Kolkata – 700 017 a residential building the entire ground floor.
3. That we are handing over the peaceful vacant possession of the premises unto the present owners (I) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700 017, P.S. Karaya on this date in presence of the witness.
4. That we make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
5. That the Owners have accepted the surrender and have taken possession of the premises No. 7E, vacant land and premises No. 7C, Tiljala Place, entire ground floor.
6. That we shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the present owners.

Witness:-

Shahnawaz Khan
44C, Shamsul Huda Rd.
KOL-17

8.7.12



Jagannath Guha Thakurta

Jagannath Guhathakurta

Utsav Guha Thakurta

Utsav Guhathakurta

Sipra Ghosh

Sipra Ghosh

Subhra Roy

Subhra Roy

SURRENDER OF POSSESSION

I, Chinmoy Guhathakurta son of Late Nirupam Guhathakurta, presently residing at 7C, Tiljala Place, P.S.: Karaya, Kolkata – 700017, do hereby state the following:

1. That I am the part owner of premises No. 7F, Tiljala Place, P.S. Karaya, Kolkata – 700017 comprising of an area more or less 5 (five) kottahs with structure standing thereon. The said premises is a portion of mother premises No.7, Tiljala Place, Kolkata – 700017 and the same has been inherited by us by operation of law.
2. That I am handing over the peaceful vacant possession of the premises unto the present owners (1) Mr. Javed Akhter and Others of 44 D, Shamsul Huda Road, Kolkata – 700017, P.S. Karaya on this date in presence of the witness.
3. That I make this declaration voluntarily without any coercion or under pressure from anyone. This surrender is made in pursuance of the agreement made on 2010.
4. That the Owners have accepted the surrender and has taken possession of the ^{portion} ~~tenancy~~ by signing a copy of this declaration.
5. That I shall not be held responsible for any acts, deeds and things related to the said property henceforth and all liabilities shall be borne by the Landlords.

Witness:-

Shahna way Alam
44C, Shamsul Huda Rd.
KOL-17
8.7.10



BARREL DEAL

67

EMPTY BARREL SUPPLIERS
AND RECONDITIONING
7F, TILJALA PLACE
KOLKATA-700 017

REF NO:-.....

DATE:-31.07.09

To,

- (i) Mr. Javed Akhtar s/o Late. H.M Ishaque,
 - (ii) Mst.Shaheda Parveen w/o Javed Akhtar
 - (iii) Mr.Irfan Javed and Mr. Rehan Javed both are sons of Mr. Javed Akhtar.
- All of 44D, Shamsul Huda Road Kolkata 700017.

Re: Surrender of my tenancy right in respect of 3600 sq.ft asbestos shed structure at premises No 7F Tiljala Place Kolkata 700017

Dear Sir(s),

I, Md. Ayub s/o Late. Haji Abdul Gani, Proprietor of Barrel Deal, a monthly recorded tenant in respect of above said tenancy at the premises No 7F Tiljala Place Kolkata 700017, under yours landlord ship.

Now I do hereby surrender my above mentioned tenancy at the premises No 7F Tiljala Place Kolkata 700017 to all of you being the owners of the said premises and hereby handing over peaceful, khas and vacant possession of the said tenancy to all of you. Simultaneously I forfeit all my rights, title and interest in respect of the above tenancy and the relationship between yourselves and myself as landlords and tenants with immediate effect.

Kindly accept the same and oblige.

Thanking you.

Witness

Your Faithfully.
BARREL DEAL
Md Ayub
Proprietor.

Date : 31.07.09.

Place : Kolkata.

01. Hashmat Ali
20, Chandrey Chowk
Kolkata
02. [Signature]
03. [Signature]



ASIAN DRUMS SUPPLIERS

68

EMPTY BARREL SUPPLIERS
AND RECONDITIONING
7A, TILJALA PLACE
KOLKATA – 700 017.

REF NO:-

DATE

To

1. Mr. Javed Akhtar s/o. Late H.M. Ishaque
2. Mrs. Shaheda Parveen W/o. Javed Akhtar
3. Mr. Rehan Javed and Irfan Javed both are sons of Mr. Javed Akhtar
All of 44D, Shamsul Huda Road, Kolkata – 700 017.

Re: Surrender of our tenancy rights in respect of 2100 sq.ft. asbestos shed
structure at Premises No.7A, Tiljala Place, Kolkata – 700 017.

Dear Sir(s),

We, (1) Md. Asad son of Abdul Shakoor and (2) Md. Maqsood son of Md. Maqbool owner(s) of M/s. ASIAN DRUMS SUPPLIERS, a monthly recorded tenant in respect of above said tenancy at the premises No.7A, Tiljala Place, Kolkata – 700 017, under your land lordship.

Now we do hereby surrender our above mentioned tenancy at the premises no.7A, Tiljala Place, Kolkata-700 017 to all of you being the owners of the said premises and hereby handing over peaceful, khas and vacant possession of the said tenancy to all of you. Simultaneously we forfeit all our rights, title and interest in respect of the above tenancy and the relationship between yourselves and ourselves as landlords and tenant ceases with immediate effect.

Kindly accept the same and oblige.

Thanking you,

Yours faithfully,

For. ASIAN DRUMS SUPPLIERS

1. Md. Asad

2. Md. Maqsood

Proprietor



Witness

1. Md. Lancer

2.



The Kolkata Municipal Corporation Licence Department

Demand Notice for Renewal of Certificate of Enlistment for the Year 2008-2009

Demand No. : 0001 7103 6252

M/S BARREL DEAL

Name & Address of Proprietor/Partners/Director(s)/Karta/Manager

MD AYUB
7F TILJALA PLACE
KOLKATA 700017

Nature of Trade : WORKSHOP OF RUN FROD ITEMS - DRUM REPAIRER

Assessee No. 11 085 32 0021 3

Area in Sq.Ft. 1000

Ward No. 065

BANK SEAL

Revenue Stamp

Last date of Renewal without fine: 31.12.2008

FEES & CHARGES UNDER THE FOLLOWING SECTIONS OF THE K.M.C. ACT 1980

AMOUNT (IN RS.)

199	50.00
307	200.00
333	300.00
435 (NDK A.C.)	1,500.00
238(2)	800.00
CHANGE OF FIRM NAME	150.00
PROCESSING FEE	50.00



Net Amount Payable

3,050.00

E.& O.E.

Please Display it Publicly

RUPEES Three Thousand Fifty only

THIS IS A COMPUTER GENERATED NOTICE & HENCE NO SIGNATURE IS REQUIRED

Municipal Commissioner

This Certificate of Enlistment (commonly known as Trade Licence) is issued subject to the provisions of the West Bengal Fire Services Act, 1950 (to the extent applicable) with the onus for compliance lying with the Certificate holder.

This Notice will be treated as a valid Certificate of Enlistment (Trade Licence) only after proper realisation of the Fees/Charges demanded above. Please see instructions overleaf before payment. THE LICENCEE IS REQUIRED TO SIGN AT THE APPROPRIATE PLACE BELOW. DO NOT WRITE ANYTHING OR PUT ANY MARK ANYWHERE ON THIS DOCUMENT. DO NOT TEAR ANY PART. TAKE SPECIAL CARE SO THAT BAR-CODED AREA IS NOT FOLDED. Do Not Deface Bar Code by any manner.



★ কলকাতা পৌর এলাকায় অবস্থিত বিভিন্ন দোকান এবং ব্যবসাকেন্দ্রের মাইনবোর্ডে বাধ্যতামূলকভাবে বাংলাভাষায় ব্যবহার করতে হবে।
★ অন্য ভাষায় মাইনবোর্ড লেখার কোনও বাধা নিষেধ থাকবে না। তবে অন্য ভাষায় মাইনবোর্ড লেখা হলেও, বাংলাভাষায়ও পৃথকভাবে লিখতে হবে।

SC 08/08

OD-4

ORDER SHEET

WPO No. 376 of 2021

IN THE HIGH COURT AT CALCUTTA
CONSTITUTIONAL WRIT JURISDICTION
ORIGINAL SIDE

JAVED AKHTAR & ORS.
Versus
THE KOLKATA MUNICIPAL CORPORATION & ORS.

BEFORE:

The Hon'ble JUSTICE SHAMPA SARKAR

Date : 11th August, 2021.

[Via video conference]

Appearance :

Mr. Utpal Majumdar, Adv.

Mr. Teesham Das, Adv.

For the petitioner.

Mr. Achintya Kumar Banerjee, Adv.

Mr. Indramouli Banerjee, Adv.

Ms. Paushali Banerjee, Adv.

For respondent nos. 1, 2, 3, 4 & 5.

The Court:- The petitioners allege that plan for construction of a building at 7A, Tiljala Place, Kolkata 700 017 has not been sanctioned by the Kolkata Municipal Corporation, on the ground that there was a 90 years old regular alignment of a street which could not be changed.

The petitioners by invoking the provisions of Sections 356 and 357 of the Kolkata Municipal Corporation Act approached the Municipal Commissioner with a prayer for removal of such alignment of the said



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street on the ground stated in the representation dated November 21, 2019. Thereafter on various occasions such prayer for removal of the alignment was made and lastly on January 27, 2021. It is alleged by the petitioners that such street alignment was given a go-by when other buildings in the locality were allowed to be constructed. Only the petitioners have been singled out and their prayer for removal of the alignment has not been dealt with at all.

Mr. Banerjee, learned Advocate for the Kolkata Municipal Corporation, submits that the allegations are not correct. The Corporation had not taken any steps with regard to the prayer for removal of the alignment as such removal was not permissible. However, Mr. Banerjee submits that the Municipal Street Technical Committee normally reviews such cases.

I have perused Section 357 which empowers the Commissioner to define regular line of street. Section 357(6) empowers the corporation to partly or wholly cancel or modify a regular line of street after a period of ten years.

Having heard the learned Advocates for the parties, the writ petition is disposed of by directing the Municipal Commissioner or his delegatee to look into the issue and consider the grievance of the petitioners and dispose of the representations within a period of twelve weeks from the date of communication of this order. If necessary, the Commissioner and/or his delegatee may seek assistance of the Municipal



~~Street Technical Committee whether steps in terms of Section 357(6) of~~
the Kolkata Municipal Corporation Act could be taken in this regard as
the alleged alignment is 90 years old.

~~It goes without saying that before taking any decision, the~~
petitioners shall be given an opportunity of hearing. Thereafter, a
reasoned order will be passed which will be communicated to the
petitioners.

(SHAMPA SARKAR, J.)

snh.



Ref.: WPO 376 of 2021
Javed Akhtar & Ors.

The Kolkata Municipal Corporation & Ors.

Re.: Premises No. 7A, Tiljala Place, Kolkata- 700 017, Ward No. 65, Borough- VII.

Order No. 2
22/09/2021

Pursuant to the order of Hon'ble High Court, Calcutta dated 11.08.2021 passed in WPO No. 376 of 2021 (Javed Akhtar & Ors. Vs. The Kolkata Municipal Corporation & Ors.) by Hon'ble Justice Shampa Sarkar wherein Her Lordship directed inter alia as follows :-

"Having heard the learned Advocates for the parties, the writ petition is disposed of by directing the Municipal Commissioner or his delegatee to look into the issue and consider the grievance of the petitioners and dispose of the representations within a period of twelve weeks from the date of communication of this order. If necessary, the Commissioner and/or his delegatee may seek assistance of the Municipal Street Technical Committee whether steps in terms of Section 357[6] of the Kolkata Municipal Corporation Act could be taken in this regard as the alleged alignment is 90 years old.

It goes without saying that before taking any decision, the petitioners shall be given an opportunity of hearing. Thereafter, a reasoned order will be passed which will be communicated to the petitioners."

Accordingly a hearing notice was taken on 31.08.2021 wherein Municipal Commissioner delegated undersigned on 16.08.2021 to hear out and dispose of the same.

That on 31.08.2021 after hearing an order was passed inter alia as follows

"Hence, it is

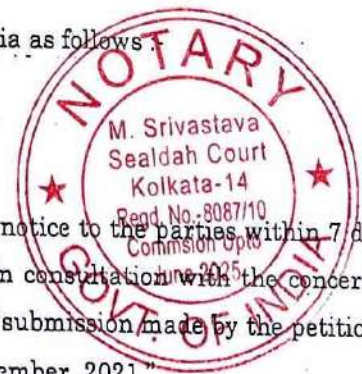
Ordered

That Ch. V & S department will inspect the site after giving notice to the parties within 7 days and on due inspection they will submit a report in details in consultation with the concerned Executive Engineer of the Building Department in respect of submission made by the petitioner today. The said report to be submitted before me on 14th September, 2021."

In view of said order, Chief Valuer & Surveyor Department has submitted a report on 14.09.2021 after inspection of the said in presence of the parties and said report reflects as follows :-

"As ordered, inspection held at site in presence of the parties on 07.09.2021 and the report is as follows :

- A portion of the sanctioned alignment in question runs through the premises 7A, Tiljala Place which divides the premises in two parts.



- The alignment runs in east-west direction parallel to Dr. Biresh Guha Street on northern side and Samsul Huda Road on southern side.
- From the premises 7A, Tiljala Place, the distance of Biresh Guha St. and Samsul Huda Road are 160 ft. & 250 ft. respectively.
- The remaining portion of the alignment on the eastern & southern side of the instant premises is not yet executed at site, rather there are high rise buildings, old houses, shops, hutments etc. along the alignment line.
- Regarding premises nos. 51R & 51K, Samsul Huda Road, copies of Survey Observation Report [SOR] are obtained from Building Deptt. and these are as follow :
 - i. 51R, Samsul Huda Road - As per the SOR, "there is no C.M.C. regular line".
As per the annexed drawing, the premises abuts 7, Tiljala Place on northern side.
 - ii. 51K, Samsul Huda Road - As per the SOR, "there is no KMC regular line on the premises and proposal as shown in the attached site plan."

As per the annexed drawing, the premises does not abuts 7, Tiljala Place and the premises is far away from the alignment line."

In view of above report as submitted by the Chief Valuer & Surveyor, I am of the view that it can be presumed that this alignment has lost its purpose. Hence, in terms of section 357(6) of the KMC Act, 1980 empowers the Corporation to partly and wholly cancel all modifying regular line public street after a period of 10 years.

Hence, it is

ORDERED

that on the basis of undersigned above observation, as per the section 357(6) of the KMC Act, 1980 the matter may be placed by Chief Valuer & Surveyor Department before the Board of Administrators for consideration accordingly.

Let the copy of the order be communicated to all the parties.



Spl. Mpl. Commissioner (Revenue)
The Kolkata Municipal Corporation

Special Municipal Commissioner (R/S/P)
Kolkata Municipal Corporation

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The Kolkata Municipal Corporation
Ch. Valuer & Surveyor's Department
Central Municipal Office Building
5 S.N.Banerjee Road, CMO Building, 3rd Floor
Kolkata - 700013

Memo No. 158 Ch. V & S-7-2021-22

Date: 04/09/2021

NOTICE FOR JOINT INSPECTION

To
Javed Akhtar
Shaheda Parveen
Rehan Javed
Irfan Javed
All residing at 13/2C, Palm Avenue
PS- Karaya, PO- Ballygunge
Kolkata- 700019

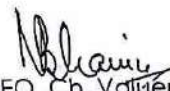
Re: WPO no. 376 of 2021
Javed Akhtar & Ors -Vs- The Kolkata Municipal Corporation & Ors
7A, Tiljala Place, Ward no. 65, Br-VII

Sir,

In reference to the above issue, I am directed by the Spl. Mpl. Commissioner[R] vide order dt. 31.08.2021 to held an inspection at the site in presence of you.

Hence, you are requested to appear at the site for joint inspection on 07.09.2021 at 11-00am.

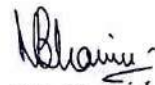
Copy to : Ex. Engineer [Bldg], Br- VII - with a request to depute
a competent personnel at
the time of joint inspection


OSD & EO, Ch. Valuer & Surveyor

OSD

&

Ex. Officio. Ch Val & Surveyor
The Kolkata Mpl. Corpn.


OSD & EO, Ch. Valuer & Surveyor



Doc1



نزدیک ہی اسٹیشن کے پاس ایک شخص سے مل کر پتہ پانچ کے بعد سرور قرار دیا۔
نیل کو روکنے کے لئے اس نے گزشتہ اتوار کو نیل باغ کے چار اطراف بجلی کی تار جو زدی، گزشتہ
شام گروپڈ کورہ نیل باغ کے نزدیک اپنا ہنس تلاش کر رہا تھا، اسی وقت اسے الیکٹرک شاک لگا۔
اس کے رشتہ داروں نے گروپڈ کو بیہوش کی حالت میں دیکھ کر آدھکا شروع کر دی، پڑوسی بھی باہر آئے اور
انہوں نے اس بات کا اندازہ لگایا کہ وہ بجلی کے چکر کی زد میں آ گیا ہے، فوراً ہی اسے ماحولگر مراہم
ہسپتال لے جایا گیا، جہاں معالجین نے ابتدائی طبی جانچ کے بعد سرور قرار دیا۔

KOLKATA MUNICIPAL CORPORATION

PUBLIC NOTICE

It is hereby notified that the Kolkata Municipal Corporation authority has decided to cancel the following road alignment:

- Portion of sanctioned road alignment plan no. 5077 dated 15.06.1927 [Portion A to B, Tiljala Place to Rifle Range Road]
- Portion of projected Public Street alignment plan no. 2301 dated 25.07.2019 [Portion A to B, Pandit Rabi Shankar Sarani to Alipore Park Road]

As per section 357 of KMC Act, 1980, the residents of the premises abutting the aforesaid Regular Line are requested to make suggestions or objections, if any in the aforesaid matter to the office of Chief Valuer & Surveyors Deptt., KMC, 5, S. N. Banerjee Road, Kolkata-700013, on all working days between 11:00 a.m. to 4:00 p.m., except Saturday within 01 (one) month from the date of publication of this notice.

17/6/22-23



نیل اور جہاں گاڑیاں پارک کی گئی ہیں
ذاتی جگہ نہیں یہ بھی دیکھا جائے گا۔ آج
میونسپل کارپوریشن کے ممبر میمران کونسل
نے ویب سائٹس کے پارکنگ ایکٹس میں
لے کر میٹنگ کی۔ پارکنگ میں انسانی
ٹیلے اور غیر قانونی پارکنگ کے خلاف کلکتہ
کارپوریشن ایپ لانے جارہے۔
شکار نے کہا کہ پارکنگ ٹولیکلر کلکتہ
کا بندھو ایپ موجود ہے۔ جس سے پتہ چل
ہے کہ کس جگہ پر اور کہاں پارکنگ لائ
لیکن اس سے پتہ چلانا مشکل ہو رہا ہے کہ
باغیر قانونی پارکنگ ہے۔ کئی جگہوں پر
افیسر کے لکیر بھی شکایت آتی ہے۔ پارکنگ
یاں ریشمن کے مقرر روڈ سے زائد
گتی۔ اس ایپ کی مدد سے پارکنگ
کا پتہ ملے گا۔ کس وقت گاڑی پارک کی گئی
ب ٹکائی گئی اس سے پتہ چل جائے گا۔ کلکتہ
کارپوریشن ایپ موجود ہے لیکن اس میں
ماتہ نہیں کی دیکھی جارہی ہے۔ جس کی
کارپوریشن نے اپنا ایپ شروع کرنے
لمہ کیا ہے۔ واضح ہو کہ شہر میں غیر قانونی
کو لے کر بار بار شکایت آتی رہتی ہیں۔
ہینگ میں بھی اس مسئلے میں قرار داد لائی
ہے۔

وزیر پارتھو سے سی بی آئی کی 8 گھنٹے تک پوچھتاچھ

سی بی آئی کی 8 گھنٹے تک پوچھتاچھ وزیر پارتھو سے سی بی آئی کی 8 گھنٹے تک پوچھتاچھ وزیر پارتھو سے سی بی آئی کی 8 گھنٹے تک پوچھتاچھ

سی بی آئی کی 8 گھنٹے تک پوچھتاچھ

سی بی آئی کی 8 گھنٹے تک پوچھتاچھ وزیر پارتھو سے سی بی آئی کی 8 گھنٹے تک پوچھتاچھ

پس اسٹاپ بھی، دارالمطالعہ بھی

پس اسٹاپ بھی، دارالمطالعہ بھی علم الدین اسٹریٹ کے توصیف وطن کی نئی سوج



پس اسٹاپ بھی، دارالمطالعہ بھی علم الدین اسٹریٹ کے توصیف وطن کی نئی سوج

بسوں کا کرانے نہیں بڑھائے جائیں گے وزیر فراہم حکیم

بسوں کا کرانے نہیں بڑھائے جائیں گے وزیر فراہم حکیم

استحان میں فرسٹ ڈور نہیں آنے کا خدشہ

استحان میں فرسٹ ڈور نہیں آنے کا خدشہ

منیش شکال قتل معاملہ میں ملوث سمیت رائے

منیش شکال قتل معاملہ میں ملوث سمیت رائے

افغان کے 6 کارڈوں میں 26 جون کو مئی چٹاؤ

افغان کے 6 کارڈوں میں 26 جون کو مئی چٹاؤ

طالبانہ خود کشی کر لی

طالبانہ خود کشی کر لی

سواستھ سماجی

سواستھ سماجی

کولکاتا میونسپل کارپوریشن - نوٹس

کولکاتا میونسپل کارپوریشن - نوٹس

پولیس سے نیچے کیلے اب میں جھلاٹنگ

پولیس سے نیچے کیلے اب میں جھلاٹنگ

کلی کا چھکے لگائے کی شخص کی موت میں ایک گزرتہ

کلی کا چھکے لگائے کی شخص کی موت میں ایک گزرتہ

KOLKATA MUNICIPAL CORPORATION PUBLIC NOTICE

Ch. V. & S. / Form Sl. No. :

Ch. V. & S. Id No. :

**SURVEY OBSERVATION REPORT**

Chief Valuer & Surveyor's Department
The Kolkata Municipal Corporation
5, S.N. Banerjee Road, Kolkata - 700013

REF : Assessee No. / Nos. :
Premises No. & Street Name :
Dag No. (C. S.) : Dag No. (R.S.) : Touzi No. : Holding Map No. :
Mouza : Khatian No. : J.L. No. :
Ht. of Building : Mt. No. of Block : Area of Land : Sq. M.

1) K.M.C. Alignment on Abutting Road / Passage (if any)
There is a 30'-00" wide sanction line exists on the western side of the above mention premises as record provided by draftsmen. The premises is not affected by the said alignment. Also there is a sanction line of width 30'-00" exists on the eastern side of the premises as record provided by draftsmen. The premises is affected by the same alignment at point C-C'-00'-00".

2) Character of Abutting Road / Passage
The road abutting on the Western, Eastern and Northern sides are recorded as per records.

3) Width of Abutting Road / Passage
The width of the road abutting on the Western side at point A-A'- 10'-00" and B-B'- 10'-00" as per record. The physical width of the road at point A-A'- 10'-00" and B-B'- 10'-00". The width of the road abutting on the Eastern side at point C-C'- 10'-00" and D-D'- 10'-00" as per record. The physical road width at point C-C'- 10'-00" and D-D'- 10'-00". The width of the road abutting on the Northern side at point E-E'- 10'-00" as per record.

4) Other Observation if any
All reports are drafted as per departmental records found till date. Report has been prepared as per conditions laid down on the back side of the S.O.B. memo and the annexed drawing duly signed by me.

Report of A.E. (C)

THIS REPORT IS SPECIALLY RELATED WITH THE ABUTTING ROAD / PASSAGE ONLY AS SHOWN IN THE ANNEXED DRAWING.

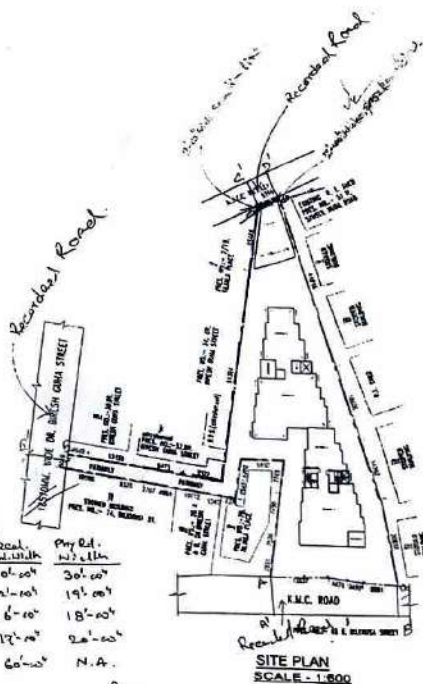


Signature of S.A.E. (C)

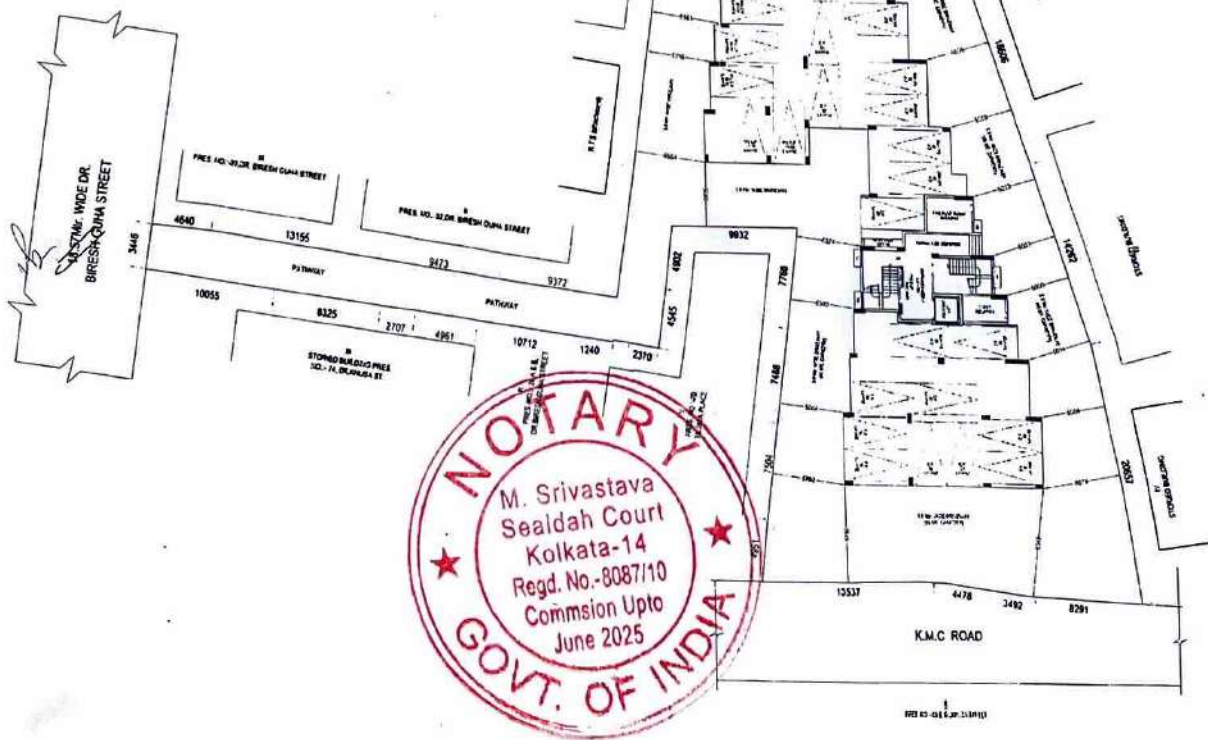
Signature of A.E. (C)

Note :- The report is granted on the basis of condition as laid down on the back page. The above all dimensions, if any marked in the Column 4), has been shown in the Site Plan of the Annexed Drawing.

Chief Valuer & Surveyor's Deptt., Kolkata Municipal Corporation; 5, S.N. Banerjee Road; Kolkata - 700 013; Tel : 22861000 (Extn. 2575, 2513, 2733, 2780)



Checked and maintained as per plan from B.C.C. (B.M.) vide memo no. E/2021/1021-1/22 dt 04.05.2022, approved by D.O. (B.M.) dated 28.06.2021



Subrata Mondal
SUBRATA MONDAL
Chartered Engineer (Civil)
S.C.E. (A.M.I.E.C.E. Engg.)
U.R. & 736 (I), S.E.C. 1/134
STEREOD/18/00007

SIGNATURE OF L.B.S.

Janak. Anand

Shalika Parvati

Relu S

Pran Vard

SIGNATURE OF OWNER'S

TITLE
GROUND FLOOR PLAN, SITE PLAN
AND LOCATION PLAN

TITLE
PROPOSED G+VE STORED RESIDENTIAL BUILDING
AT PREMISES NO.-
7A, TELJKA PLACE KOLKATA -7,
WARD NO.-65, BOROUGH NO.-VII
UNDER KOLKATA MUNICIPAL CORPORATION
BUILDING HEIGHT - 25.5 meter
PLOT AREA: 30K_14CH_20SFT.
+2067 07 sqm. (more or less as per deed)



ARCHITECTS/ CONSULTANT
S.D. CONSULTANT SERVICE
728, GORACHAND ROAD,
Calcutta - 700014
Regd. 2228-5702

SCALE
1:200, 1:400
1:4000

DATE
06.09.2019

DRAWN BY
BISWAJIT

Before the National Green Tribunal
(Eastern Zone Bench, Kolkata)

VAKALATNAMA

In The High Court At Calcutta

District : _____

Constitutional Writ/Civil Criminal Revisional/Miscellaneous
Appellate Jurisdiction

OA 16 of 2024 / E.D.Z

Md Humayun Abbas.

{ Appellant
Petitioners

- Versus -

State of West Bengal & others.

{ Respondent
Opposite Party
Defacto Complainant

Vakalatnama on behalf of Respondent nos 4, 5, 6 being Rehan Jared, Golan Jared & Jared Akhter

Know all men by these presents that by Vakalatnama, I/We appoint the Advocates noted below or any one of them my/our lawful Advocate or Advocates for filling the memorandum or appeal or petition of entering appearance in the above matter for appearing conducting and arguing the same for depositing or withdrawing any money in connection therewith for moving the Court in any matter connected therewith, for preparing the paper book in the case and for putting in papers, petitions etc. On my/ our behalf for filling, taking back any documents for withdrawing suits or appeals or petitions with permission to institute fresh suit etc. For signing and filling petitions of compromise in connections with the said matter and for taking copies of paper from the Record and I/We further say that any act. Done by my/our said Advocate or Advocates or by any one of them after accepting this Vakalatnama, shall be considered as my/our own true and lawful act.

And I/We further hereby agree and undertake to pay the said Advocates his or their fees as settled and all others sums that may be necessary to carry out the requisition of the Court and otherwise to enable the said Advocates to conduct the case properly. Failing which the said Advocates after notice to me/us will be at liberty to withdraw from further conducting the case.

IN WITNESS WHERE OF I/WE sign and execute this Vakalatnama on this the 5th day of March 2024

Name of Advocates

① Shah Nawaz Alam, Adv ② Nilanjan Pal ③ Sharaf Siddique
84/1 D.C. Day Road, K.C. 15
advocate - siddique@gmail.com / 9330908825
F/1514/2021

Vakalatnamah received from the client and after being satisfied of its execution accepted the same.

Shree Sirogi Adv
F-1146/780/06, 5/3/24

Received the vakalatnama from the executant and the same is accepted and satisfied.

Nitin Pal
Advocate

Vakalatnama received from the client and after being satisfied for its execution accepted the same

Shrinwas Alor Adv.
F/514/2021

Accepted by me 5/3/24
Malika Ali
F/208/186/2023

**BEFORE THE NATIONAL GREEN
TRIBUNAL,
(EASTERN ZONE BENCH), KOLKATA**
ORIGINAL APPLICATION NO. 16 OF
2024/EZ

IN THE MATTER OF:

MD. HUMAYUN ABBAS

...Applicants.

-Versus-

The State of West Bengal & Ors.

...Respondents.

COUNTER AFFIDAVIT OF THE
OPPOSITE PARTIES NOS. 4,5 & 6

Shahnawaz Alam,
Advocate.

High Court, Calcutta
84/1, D.C.DEY ROAD KOL-15.

advocate.siddique@gmail.com
MOB:-9330908825



05 MAR 2024